

High Court of Karnataka,
Bengaluru,
Dated:27th September 2022

NOTIFICATION NO.HCBB – 238 / 2022

In modification of earlier Notification No. HCBB–207/2022 dated 18th August 2022, the sittings of Hon'ble the Acting Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 10th October 2022.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Acting Chief Justice	2
2	Hon'ble Mr. Justice B.Veerappa	3
3	Hon'ble Mr. Justice G.Narendar	4
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
5	Hon'ble Mr. Justice K.Somashekar	6
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	7
7	Hon'ble Dr. Justice H.B.Prabhakara Sastry	8
8	Hon'ble Mr. Justice Krishna S.Dixit	9
9	Hon'ble Mr. Justice S.G.Pandit	10
10	Hon'ble Mr. Justice B.M.Shyam Prasad	11
11	Hon'ble Mr. Justice H.T.Narendra Prasad	12
12	Hon'ble Mr. Justice H.P.Sandesh	13
13	Hon'ble Mr. Justice K.Natarajan	14
14	Hon'ble Mr. Justice S.R.Krishna Kumar	15
15	Hon'ble Mr. Justice Ashok S. Kinagi	16
16	Hon'ble Mr. Justice M.Nagaprasanna	17
17	Hon'ble Mr. Justice M.I.Arun	18
18	Hon'ble Mr. Justice E.S.Indresh	19

19	Hon'ble Mr. Justice Ravi V. Hosmani	20
20	Hon'ble Mr. Justice S.Vishwajith Shetty	21
21	Hon'ble Mrs. Justice M.G.Uma	22
22	Hon'ble Mr. Justice V.Srishananda	23
23	Hon'ble Mr. Justice Hanchate Sanjeevkumar	24
24	Hon'ble Mr. Justice P.N.Desai	25
25	Hon'ble Mr. Justice M.G.S.Kamal	26
26	Hon'ble Mr. Justice Rajendra Badamikar	27
27	Hon'ble Ms. Justice J.M.Khazi	28
28	Hon'ble Mr. Justice Anant Ramanath Hegde	29
29	Hon'ble Mrs. Justice K.S.Hemalekha	30
30	Hon'ble Mr. Justice C.M.Poonacha	31
31	Hon'ble Mr. Justice C.M.Joshi	32
32	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33

By Order of Hon'ble The Acting Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial) I/c**

Date: 27.09.2022

HIGH COURT OF KARNATAKA AT BENGALURU
ARRANGEMENT OF SITTINGS OF HON'BLE THE ACTING CHIEF
JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 10TH OCTOBER 2022

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Acting Chief Justice & Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment</p> <p>- Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals from 2017 onwards</p> <p>- Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the year 2022</p> <p>- Admission, Orders and Final Hearing</p> <p>RERA Appeals</p> <p>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice B.Veerappa & Hon'ble Mrs. Justice K.S.Hemalekha</p> <p>MFAs (MV and LAC)</p> <p>- Admission, Orders and Final Hearing</p> <p>Writ Appeals upto 2016</p> <p>- Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon’ble Mr. Justice G.Narendar & Hon’ble Mr. Justice P.N.Desai</p> <p>WP (S-CAT and S-KSAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>MFAs (except MV and LAC) - Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>MFAs (Matrimonial cases) from 2016 onwards - Admission, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
4	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar & Hon'ble Mr. Justice C.M.Poonacha</p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
5	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar (Friday at 2.30 PM)</p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
6	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice C.M.Joshi</p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p>	Physical hearing / Video Conferencing (optional)

	<p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
7	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Mr. Justice T.G.Shivashankare Gowda</p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>MFAs (Matrimonial cases) upto 2015 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
8	<p>Hon'ble Dr. Justice H.B.Prabhakara Sastry</p> <p>Criminal Revision Petitions - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
9	<p>Hon'ble Mr. Justice Krishna S. Dixit</p> <p>WPs (LR and KLR) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
10	<p>Hon'ble Mr. Justice S.G.Pandit</p> <p>WP (Service) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>11</p>	<p>Hon'ble Mr. Justice B.M.Shyam Prasad</p> <p>WP (GM-CPC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>12</p>	<p>Hon'ble Mr. Justice H.T.Narendra Prasad</p> <p>MFAs (MV and WC/ECA) upto 2012 and from 2019 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>13</p>	<p>Hon'ble Mr. Justice H.P.Sandesh</p> <p>MFAs (MV and WC/ECA) from 2013 to 2017 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>14</p>	<p>Hon'ble Mr. Justice K.Natarajan</p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>15</p>	<p>Hon'ble Mr. Justice S.R.Krishna Kumar</p> <p>WPs (LA, BDA and Tax) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Writ Petitions of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>16</p>	<p>Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>WP (LB and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>17</p>	<p>Hon'ble Mr. Justice M.Nagaprasanna</p> <p>WP (GM) from 2019 onwards - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>18</p>	<p>Hon'ble Mr. Justice M.I.Arun</p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. upto 2019 - Admission, Orders and Final Hearing</p> <p>RPFC, HRRP, LRRP, MSA and CRP - Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Civil Petitions - Preliminary Hearing/ Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
19	<p>Hon'ble Mr. Justice E.S.Indiresh</p> <p>WP (CS and Education) - Preliminary Hearing, Orders and Final Hearing</p> <p>WP (GM) upto 2018 - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
20	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>Regular First Appeals from 2019 onwards - Admission, Orders and Final Hearing</p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
21	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>Regular Second Appeals from 2017 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
22	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>Regular First Appeals upto 2018 - Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
23	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>MFAs (MV and WC/ECA) of the year 2018 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
24	<p>Hon'ble Mr. Justice M.G.S.Kamal</p> <p>WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing</p> <p>WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
25	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>Criminal Petitions U/s 438 and 439 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
26	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>Criminal Appeals - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)

<p>27</p>	<p>Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>Regular Second Appeals upto 2016 - Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>28</p>	<p>Hon'ble Mr. Justice C.M.Poonacha (Friday at 2.30 PM)</p> <p>Writ Petition (GM-CPC)</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part – B

Hon'ble the Acting Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Acting Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM)
4	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts
5	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions

6	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Appeals
7	Hon'ble Mr. Justice S.Vishwajith Shetty	WP (GM-CPC)
8	Hon'ble Mr. Justice P.N.Desai	Criminal Revision Petitions
9	Hon'ble Mrs. Justice K.S.Hemalekha	Writ Petition (GM)
10	Hon'ble Mr. Justice C.M.Poonacha	WP (GM-CPC)
11	Hon'ble Mr. Justice C.M.Joshi	Misc. First Appeals (MV & WC/ECA)
12	Hon'ble Mr. Justice T.G.Shivashankare Gowda	Misc. First Appeals (MV & WC/ECA)

NOTES:

1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- (b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- (c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Acting Chief Justice and in case Hon'ble the Acting Chief Justice is not available, the next Senior most Judge available.

4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Acting Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial) I/c**

Date: 27.09.2022

**STATEMENT OF CRIMINAL APPEALS AGAINST CONVICTION
WHERE ACCUSED ARE IN JAIL (DIVISION BENCH)
AT THE STAGE OF HEARING**

SL. NO.	CASE NO.	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	CRLA. 1065/2014 C/W 11/2015, 1136/2017	M. NAGESHA AND RAVICHANDRA	SPP
2	CRLA. 441/2015 C/W 1055/2015	RAJENDRA C. DESAI	SPP
3	CRLA. 1526/2015 C/W CRLA. 1685/2017	H.P. UNIQUE	SPP
4	CRLA. 30/2016	VEERANNA G. TIGADI	SPP
5	CRLA. 48/2016	D.S. HOSMATH	SPP
6	CRLA.102/2016	NAGENDRA KOLAR (PARTY-IN-PERSON)	SPP
7	CRLA 258/2016	N. RAVINDRANATH KAMATH	SPP
8	CRLA 736/2016 C/W CRLA 587/2016, CRLA 588/2016	RASHMI JADHAV KEMPARAJU	SPP SPP
9	CRLA 833/2016	GURURAJ KULAKARNI	SPP
10	CRLA 879/2016 C/W CRLA 2118/2016	UDAYKUMAR H.B.	SPP
11	CRLA 898/2016 C/W CRLA 1631/2016	SATISH R GIRJI SPP	SPP SATISH R GIRJI
12	CRLA 926/2016	PRABHU GOWDA B. TUMBIGI	SPP
13	CRLA 1331/2016	SUNIL	SPP
14	CRLA.1375/2016 C/W CRLA.1376/2016	MAMATHA M.R.	SPP

15	CRLA 1454/2016	A.N. RADHAKRISHNA	SPP
16	CRLA.1856/2016	PRAVEEN KUMAR K.N.	SPP
17	CRLA 1866/2016	DILRAJ J ROHIT SEQUEIRA	SPP
18	CRLA 1894/2016	MAHADEVA R.K.	SPP
19	CRLA 1909/2016	R.B. DESHPANDE	SPP
20	CRLA.1910/2016	R.B. DESHPANDE	SPP
21	CRLA 1946/2016	GOPI K.J.	SPP
22	CRLA.2011/2016	BASAVARAJU T.A.	SPP
23	CRLA.2077/2016	M. SHARASS CHANDRA	SPP
24	CRLA.2144/2016	R.B. DESHPANDE	SPP
25	CRLA 5/2017	DILRAJ J. ROHIT	SPP
26	CRLA 141/2017	HANUMANTHARAYA C.H.	SPP
27	CRLA 253/2017 C/W CRLA 1806/2017	R.B. DESHPANDE	SPP
28	CRLA 310/2017	A.M. SURYAPRAKASH	SPP
29	CRLA 312/2017 C/W CRLA 1477/2017, CRLA 489/2018, CRLA 672/2018,	NANDISH PATIL	SPP
30	CRLA 392/2017 C/W CRLA 400/2017	DEEPAK J.	SPP
31	CRLA 473/2017	R. KIRAN	SPP

32	CRLA 493/2017	SUBRAMANYA P.D.	SPP
33	CRLA 858/2017	B.H. DAYANANDA	SPP
34	CRLA 922/2017, C/W 1061/2017	RAGHAVENDRA K. & KRISHNAPPA N.R.	SPP
35	CRLA 1004/2017 C/W 1084/2015	NANDISH PATIL	SPP
36	CRLA 1007/2017	NISHITH KUMAR SHETTY	SPP
37	CRLA 1061/2017	N.R. KRISHNAPPA	SPP
38	CRLA 1150/2017	S TAJ	SPP
39	CRLA 1156/2017	LETHIF B	SPP
40	CRLA 1206/2017 C/W CRLA 820/2017	TOMY SEBASTIAN ASSTS. & BHARATHKUMAR V.	SPP
41	CRLA 1224/2017	VISHWANATHA POOJARY K.	SPP
42	CRLA 1225/2017	VISHWANATH POOJARY	SPP
43	CRLA 1226/2017	A.N. RADHA KRISHNA	SPP
44	CRLA 1249/2017	SHIVA PRASAD S.	SPP
45	CRLA 1256/2017	SUNIL	SPP
46	CRLA 1272/2017	H.P. UNIQUE	SPP
47	CRLA 1374/2017	C R RAGHAVENDRA REDDY, SIVAMANITHAN S	SPP
48	CRLA 1450/2017	SACHIN B.S.	SPP

49	CRLA 1463/2017 C/W CRLA 1221/2018	C.H.HANUMANTHARAYA	SPP
50	CRLA 1482/2017 C/W CRLA 1269/2017, CRLA 1270/2017, CRLA 1271/2017.	GANESH KUMAR R.	SPP
51	CRLA 1610/2017	C.H. HANUMANTHARAYA	SPP
52	CRLA 1641/2017	DR J S HALASHETTI	SPP
53	CRLA 1683/2017	VENKATESH P. DALAWAI	SPP
54	CRLA 1706/2017	SUNIL	SPP
55	CRLA 1726/2017	PRATHEEP K.C.	SPP
56	CRLA 1737/2017 C/W CRLA 1805/2017	SIDDAMALLAPPA P.M.	SPP
57	CRLA 1846/2017 C/W CRLA 19602017	R.B. DESHPANDE	SPP
58	CRLA 1873/2017	S.J. KRISHNOJI RAO	SPP
59	CRLA 1921/2017	R. GOPAL	SPP
60	CRLA 1962/2017	VEERANNA G. TIGADI	SPP
61	CRLA 1979/2017 C/W 2140/2017, 2001/2017, 2045/2017.	RAHUL RAI K.	SPP
62	CRLA 1986/2017	DR. J.S. HALASHETTI	SPP
63	CRLA 2022/2017	KRISHNAPPA N R	SPP

64	CRLA 2072/2017	M R C MANOHAR	SPP
65	CRLA 2079/2017	SOMASHEKHAR ANGADI	SPP
66	CRLA 2170/2017	A H BHAGAVAN	SPP
67	CRLA 4/2018	---	SPP
68	CRLA 57/2018	DIVYA P.B.	SPP
69	CRLA 117/2018	VISHWANATH POOJARY	SPP
70	CRLA 118/2018	VISHWANATHA POOJARY K	SPP
71	CRLA 142/2018	JAVEED S.	SPP
72	CRLA.169/2018	VENKATESH P. DALWAI	SPP
73	CRLA 208/2018	M.R. NANJUNDA GOWDA	SPP
74	CRLA.211/2018 CW CRLA 228/2018	P.P. HEGDE	R1 SERVED
75	CRLA 254/2018	M. SHARASS CHANDRA	SPP
76	CRLA 269/2018	SHIVAPRASAD Y.S.	SPP
77	CRLA 272/2018	VEERANNA G. TIGADI	SPP
78	CRLA 277/2018 C/W CRLA 372/2018 CRLA 1540/2018	SIRAJUDDIN AHMED	SPP
79	CRLA 427/2018	SHAIKH SAOUD	SPP
80	CRLA 444/2018	N.R. KRISHNAPPA	

81	CRLA 504/2018 C/W CRLA 570/2018 CRLA 1982/2016	RAGHAVENDRA K H V MANJUNATHA	SPP
82	CRLA 516/2018	CHANDRASHEKARA K A	SPP
83	CRLA 562/2018	NANJUNDA GOWDA M.R.	SPP
84	CRLA 587/2018	NAGARATHNAMMA K.R.	SPP
85	CRLA 625/2018	ADINARAYAN	SPP
86	CRLA 843/2018	M. SHASHIDHARA	SPP
87	CRLA 988/2018 C/W CRLA 886/2019 CRLA 837/2019	P.P. HEGDE CHANDRAHASA RAI	SPP SPP
88	CRLA 1026/2018	SUNIL	SPP
89	CRLA 1156/2018 C/W CRLA 1049/2018	LATHIF B & SACHIN B.S.	SPP
90	CRLA 1163/2018	MOHAN KUMAR	SPP
91	CRLA 1168/2018	RAVI B. NAIK ASSOCIATES	SPP
92	CRLA 1297/2018 C/W CRLA 1291/2020	H.P. UNIQUE	SPP
93	CRLA 1304/2018 C/W CRLA 1305/2018	VEERANNA G. TIGADI	SPP
94	CRLA 1339/2018	S. BALAKRISHNAN	SPP
95	CRLA 1476/2018	MANJUNATHA G.	SPP
96	CRLA 1532/2018	G.M. SRINIVAS REDDY	SPP

97	CRLA 1584/2018 C/W CRLA 1069/2019	B LETHIF, NASIR ALI	SPP
98	CRLA 1736/2018 C/W CRLA 1349/2018	RANGANATH REDDY R VENKATA REDDY S K	SPP
99	CRLA 1762/2018	SURESH H.S.	SPP
100	CRLA 1873/2018	NARAYANASWAMY H R	SPP
101	CRLA 1952/2018	R.B. DESHPANDE	SPP
102	CRLA 2119/2018	C.H. HANUMANTHARAYA	SPP
103	CRLA 2122/2018	SUDHARSHAN L.	SPP
104	CRLA 2273/2018	KRISHNAPPA N.R.	SPP
105	CRLA 2291/2018	KRISHNAPPA N.R.	SPP
106	CRLA 2299/2018	M/S H.P. UNIQUE	SPP
107	CRLA 56/2019	MOHAN KUMAR	SPP
108	CRLA 67/2019	KAPIL DIXIT	SPP
109	CRLA 175/2019	SACHIN B.S.	SPP
110	CRLA 302/2019	KAPIL DIXIT	SPP
111	CRLA 311/2019 C/W CRLA 512/2019 CRLA 506/2019 CRLA 398/2021	R. GEETA VEERANNA	SPP
112	CRLA 347/2019	JAGADEESH GOUD PATIL	SPP

113	CRLA 410/2019	RASHMI JADHAV	SPP
114	CRLA 487/2019 C/W CRLA 821/2019 CRLA 1050/2019 CRLA 1272/2019	H.C. HANUMAIAH	SPP
115	CRLA 555/2019	SURAJ PATIL	SPP
116	CRLA 580/2019	HALEEMA AMEEN	SPP
117	CRLA 712/2019	PRASAD B.S.	SPP
118	CRLA 728/2019	SURESH H.S.	SPP
119	CRLA 833/2019 C/W CRLA 904/2019 CRLA 593/2019 CRLA 617/2019	MOHAN KUMAR	SPP
120	CRLA 882/2019 C/W CRLA 652/2019 CRLA 884/2019 CRLA 823/2019 CRLA 1011/2019	RAGHAVENDRA K.	SPP
121	CRLA 1001/2019 C/W CRLA 352/2020 CRLA 1296/2021	PRAVEEN C.	SPP
122	CRLA 1089/2019	VENKATESH P. DALWAI	SPP
123	CRLA 1218/2019 C/W CRLA 924/2019, CRLA 1517/2019	VIRUPAKSHAIAH P.H.	SPP
124	CRLA 1307/2019 C/W CRLA 1305/2019, CRLA 1035/2020, CRLA 1350/2019	MOHAN KUMAR	SPP

125	CRLA 1617/2019 C/W CRLA 2211/2018 CRLA 2212/2018 CRLA 967/2019	SHANKARAPPA S	SPP
126	CRLA 1845/2019	TIGADI VEERANNA GADIGEPPA	SPP
127	CRLA 1890/2019 C/W CRLA 1841/2019	M.R. NANJUNDA GOWDA	SPP
128	CRLA 1920/2019	GADILINGAPPA G.M.	SPP
129	CRLA 1955/2019	BADRUNNISA	SPP
130	CRLA 1977/2019	M. SHASHIDHAR	SPP
131	CRLA 1946/2019 C/W CRLA 1672/2021 CRLA 860/2021	M. SHASHIDHAR	SPP
132	CRLA 1994/2019 C/W CRLA 1918/2019	DINESHKUMAR RAO K	SPP
133	CRLA 24/2020	G.M. ANAND	SPP
134	CRLA 835/2020 C/W CRLA 1658/2019	RANGANATH S. JOIS	SPP
135	CRLA 723/2020	DALWAI VENKATESH	--
136	CRLA 728/2020	AJAY KADKOL T.	SPP
137	CRLA 1034/2020	MOHANKUMARA D.	SPP
138	CRLA 1072/2020	JAVEED S.	SPP
139	CRLA 1196/2020	DALWAI VENKATESH	SPP

140	CRLA 54/2021 C/W CRLA 53/2021 CRLA 1068/2021	VISHNUMURTHY	SPP
141	CRLA 109/2021	YOGESH MANOHAR DESAI	SPP
142	CRLA 116/2021	RAGHAVENDRA REDDY	SPP
143	CRLA 191/2021	VEERANNA G. TIGADI	SPP
144	CRLA 261/2021	SAMPANGI RAMAIAH N.S.	SPP
145	CRLA 264/2021	SAMPANGI RAMAIAH N.S.	SPP
146	CRLA 366/2021	M.Y. SREENIVASAN	SPP
147	CRLA 398/2021	N.R. KRISHNAPPA	SPP
148	CRLA 442/2021	VIJAYA SHEKARA GOWDA V	SPP
149	CRLA 466/2021	SUBRAMANYA H V	SPP
150	CRLA 599/2021	MOHAN KUMAR D.	SPP
151	CRLA 646/2021	NAGABHUSHAN REDDY	SPP
152	CRLA 1008/2021 C/W CRL.RC 7/2018	N.S. SAMPANGIRAMAIAH	SPP
153	CRLA 1012/2021	SAMPANGI RAMAIAH N S	SPP
154	CRLA 1712/2021 C/W CRLA 1074/2021	SUNIL KUMAR B.N.	SPP
155	CRLA 433/2022	R. KIRAN	SPP

**STATEMENT OF CRIMINAL APPEALS - ACQUITTAL
(DIVISION BENCH) AT THE STAGE OF HEARING**

SL. NO.	CASE NO.	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	CRLA 248/2015	SPP	NARAYANA REDDY
2	CRLA 224/2016 C/W 223/2016, 1131/2015	SPP	S. SHANKARAPPA
3	CRLA 426/2016 c/w CRLA 1254/2016	RASHMI JADHAV SPP	SPP ANANDA
4	CRLA 581/2016	SPP	K.J. GOPI
5	CRLA.632/2016	M.N. NEHRU	SPP
6	CRLA 650/2016	SPP	T. SHIVAPPA
7	CRLA 653/2016	SPP	S.Y. KUMBAR
8	CRLA 685/2016	SPP	K. VIJAY KUMAR
9	CRLA 691/2016 c/w CRLA 1673/2016	KALEEMULLAH SHARIFF	SPP
10	CRLA 755/2016	SPP	SACHIN B.S.
11	CRLA 761/2016	SPP	--
12	CRLA 973/2016	SPP	V. RAJANNA
13	CRLA 1026/2016		
14	CRLA 1042/2016	SPP	R.B. DESHPANDE
15	CRLA 1051/2016	SPP	--
16	CRLA 1063/2016 C/W CRLA 501/2017	RAJASHEKARA R.V. SPP	SPP RESPONDENT SERVED
17	CRLA 1086/2016 C/W CRLA 1093/2016	SPP	RESPONDENT SERVED
18	CRLA 1094/2016	SPP	H. MOHAN KUMAR
19	CRLA 1107/2016	SPP	P. RAVI
20	CRLA 1215/2016	SPP	B.M. SIDDAPPA
21	CRLA 1235/2016	SPP	M. SHASHIDHARA
22	CRLA 1236/2016	SPP	M.S. VISHWANATHA
23	CRLA 1242/2016	SPP	RESPONDENT SERVED

24	CRLA 1252/2016	SPP	HAREESH BHANDARY T.
25	CRLA 1253/2016	SPP	GANESH H. KEMPANNA
26	CRLA 1256/2016	SPP	SHIVAKUMAR S.D.
27	CRLA 1267/2016	SPP	HARISH H.V.
28	CRLA 1285/2016	SHRIDHAR N. HEGDE	S.B. PAVIN
29	CRLA 1304/2016	SPP	--
30	CRLA 1339/2016	SPP	HASHMATH PASHA
31	CRLA 1434/2016 C/W CRLA 53/2016 CRLA 185/2016	SPP	HASHMATH PASHA
32	CRLA 1441/2016	SPP	M JAI PRAKASH REDDY
33	CRLA.1504/2016 C/W CRLA. 125/2017	--- SPP	SPP ---
34	CRLA 1524/2016	SPP	MOHAMMED PASHA
35	CRLA 1529/2016	SPP	G.T. GIREESHA
36	CRLA 1534/2016	SPP	SHAIKH SAOUD
37	CRLA 1535/2016	SPP	S.S. ZULAPI
38	CRLA 1567/2016	SPP	P.P. HEGDE
39	CRLA 1610/2016	SPP	N. SRINIVAS
40	CRLA 1612/2016 c/w CRLA 609/2016	SPP	K.VISHWANATHA
41	CRLA 1614/2016	ADDL. SPP	K.M. MURARI MOUNI
42	CRLA 1615/2016	ADDL. SPP	SHIVASHANKARAPPA
43	CRLA 1630/2016	SPP	RESPONDENT SERVED
44	CRLA 1650/2016	N.J. RAMESH	ABHILESH J.
45	CRLA 1749/2016	SPP	RESPONDENT SERVED
46	CRLA 1750/2016	SPP	D.S. SATHISH
47	CRLA 1809/2016	SPP	RESPONDENT SERVED
48	CRLA 1822/2016 c/w CRLA 361/2016	SPP	P.P. HEGDE
49	CRLA 1833/2016	SPP	SYED AKBAR PASHA
50	CRLA 1925/2016	SPP	SYED AKBAR PASHA
51	CRLA 1937/2016	SPP	N. GOPAL
52	CRLA 1938/2016		--
53	CRLA 2003/2016	MANJUNATH B.R.	SPP
54	CRLA 2031/2016	SPP	S.R. HEMANTH KUMAR

55	CRLA 2033/2016	SPP	--
56	CRLA 2034/2016	SPP	K.S. HARISH
57	CRLA 2039/2016	SPP	V. SRINIVAS
58	CRLA 2075/2016	SPP	R.B. DESHPANDE
59	CRLA 2116/2016	SPP	G.B. SHARATH GOWDA
60	CRLA 2138/2016	SPP	T. PRAKASH
61	CRLA 2139/2016	SPP	R.B. DESHPANDE
62	CRLA 2140/2016	SPP	VANITHA K.R.
63	CRLA 2186/2016	SPP	GIRISH B.N.
64	CRLA 2187/2016	SPP	N. SRINIVAS
65	CRLA 2190/2016	SPP	JAVEED
65	CRLA 2197/2016	SPP	G.V. SHASHI KUMAR
67	CRLA 138/2017	SPP	DILRAJ ROHITH
68	CRLA 356/2017	SPP	C.R. ABDUL RASHEED
69	CRLA 369/2017	SPP	A.N. RADHAKRISHNA
70	CRLA 445/2017 C/W CRLA 1918/2016	SPP	HASHMATH PASHA
71	CRLA 540/2017	SPP	RAHUL RAI
72	CRLA 559/2017	SPP	M.R. NANJUNDE GOWDA
73	CRLA 583/2017	SPP	BHOJARAJU
74	CRLA 616/2017	SPP	B.S. PRASAD
75	CRLA 671/2017	SPP	SHAMS AHMED PATHAN
76	CRLA 676/2017	SPP	M.B. CHANDRASHEKAR
77	CRLA 792/2017	SPP	G. JAYRAJ
78	CRLA 793/2017	SPP	SUDHANVA D.S.
79	CRLA 978/2017	SPP	--
80	CRLA 983/2017	SPP	--
81	CRLA 996/2017	SPP	M. VINAYA KEERTHY
82	CRLA 1240/2017	SPP	OMKAR K.B.
83	CRLA 1814/2017	SPP	P. PRASANNA KUMAR
84	CRLA 1956/2017	HARI KRISHNAN B.R.	--
85	CRLA 1866/2018	SPP	DILRAJ ROHIT
86	CRLA 88/2021 C/W 451/2020	GIREESH J.T.	SPP
87	CRLA 976/2020	SPP	B.S. BASAVARAJU
88	CRLA 1012/2020	SPP	VINITHA P.C.

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN RFA MATTERS PERTAINING TO DIVISION BENCH**

SL. NOS.	CASE NUMBERS	ADVOCATE FOR APPELLANTS	ADVOCATE FOR RESPONDENTS
1.	RFA 5/2007	PADUBIDRI RAGHAVENDRA RAO	G.K.V MURTHY, FOR R-1 KUMAR & KUMAR, FOR R-2 & R-3.
2.	RFA 1623/2007	SANJAY NAIR	V.F KUMBAR & R.P HEGDE FOR R-4, BIPIN HEGDE FOR R-3, SERVICE OF NOTICE TO R-1 & R-2 IS HELD SUFFICIENT
3.	RFA 1856/2007	T N RAGHUPATHY (NOC) K SOMASHEKAR REDDY	VIJAY KRISHNA BHAT M FOR FOR C/R1(F) VIJAYA KRISHNA BHAT FOR R1(A-F)
4.	RFA 245/2008	SUDHARSHANA REDDY & ASSOCIATES VIVEK HOLLA (NOC)	M SHIVAPRAKASH P S RAMU RAO FOR C/R (CP NO 190/2008) [CAVEAT RETURNED WITH OFFICE OBJNS]
	Connected With RFA.CROB 29/2008 IN RFA 245/2008	M SHIVAPRAKASH B R MURALIDHARA	M/S HOLLA & HOLLA VIVEK HOLLA , R V BURLI & RAJENDRA
5.	RFA 849/2008	FARAH FATHIMA LATHA M SHETTY M/S SHETTY & HEGDE ASSTS	NAYANTARA URS NANDISH PATEL PARIKSHIT SINGH FOR C/R [CP NO-510/2008]
	Connected With RFA 847/2008	FARAH FATHIMA LATHA M SHETTY SHETTY & HEGDE ASSTS	AMARCHAND & MANGALDAS NAYANTARA URS, NANDISH PATEL
	Connected With RFA 848/2008	FARAH FATHIMA LATHA M SHETTY SHETTY & HEGDE ASSOCIATES	AMARCHAND & MANGALDAS SURESH A SHROFF & CO
	RFA 1206/2008	R B SADASIVAPPA B S SHANKARANARAYAN	D R RAVI SHANKAR LEX NEXUS FOR R1-R4

		A R PARIMALA SHUBHA SHANKAR	V B SHIVA KUMAR FOR C/R5 [CP NO 868/08] R6-P MANJUNATH SD MOHAN BHAT BY M/S R M N LEGAL, ADV FOR APPLICANT ON IA 1/17
7.	RFA 1238/2008	RAGHAVENDRA A KULKARNI	VIKAS MAHENDRA FOR KEYSTONE PARTNERS (NOC) ARVIND KAMATH FOR ALMT LEGAL FOR RESPDT
	Connected With		
	RFA 1251/2008	RAGHAVENDRA A KULKARNI	BRIJESH CHANDER GURU FOR R1 ARAVIND KAMATH BY ALMT LEGAL FOR R2
	Connected With		
	RFA 1252/2008	RAGHAVENDRA A KULKARNI	BRIJESH CHANDER GURU FOR R1 ARAVIND KAMATH BY ALMT LEGAL FOR R2
	Connected With		
	RFA.CROB 5/2012 IN RFA 1238/2008	ARVIND KAMATH M/S ALMT LEGAL	RAGHAVENDRA A KULKARNI FOR R1-R4
8.	RFA 1319/2008	A V GANGADHARAPPA G RAVISHANKAR A V G ASSOCIATES	R S GUPTA FOR C/R1-4 [CP NO 849/2008] (R5 & R6 ARE MINORS REPTD BY THEIR MOTHER R2) A SAMPATH FOR R1-R4 T N RAGHUPATHY FOR R1-R6
9.	RFA 1325/2008	I G GACHCHINAMATH	ARUN A GADAG SREEVATSA ASSOCIATES
	Connected With		
	RFA 743/2010	M/S SREEVATSA ASSOCIATES ARUN A GADAG BHARATH, KAVITHA & SMILEY G	I G GACHCHINAMATH
10.	RFA 447/2009	B S SACHIN FOR A1(A-D)	SHEELA ANISH FOR R1 & R2
11.	RFA 1279/2009	S LAKSHMINARAYANA REDDY & K NARAYANA SWAMY FOR LRS OF DECD	D N MANJUNATH FOR C/R1 TO 3 [CP 980/09]

		APPELLANT SOUTHERN LAW ASSOCIATES D C JAGADEESH	
	Connected With RFA 1280/2009	S LAKSHMINARAYANA REDDY FOR DECD APPELLANT SOUTHERN LAW ASSOCIATES S LAKSHMINARAYANA REDDY FOR LRS OF DECD APPLT VIJAYA B REDDY RAMAMURTHY D C JAGADEESH	C/R BY D N MANJUNATH [CN 979/09]
	Connected With RFA 1281/2009	S LASHMINARAYANA REDDY FOR DECD LRS OF APPELLANT SOUTHERN LAW ASSOCIATES D C JAGADEESH	C/R BY D N MANJUNATH [CN 978/09]
	Connected With RFA 405/2014	ZULFIKIR KUMAR SHAFI S LAKSHMINARAYANA REDDY	C/R BY D N MANJUNATH PRATHIBA D S NAVEEN KUMAR LINGAN RAKESH K V (CP NO 269/2014)
12.	RFA 1334/2009	S V GIRIDHAR & RAVI KIRAN T & SIDDHARTHA V	T SESHAGIRI RAO FOR R1 & R3 SUNIL S RAO FOR R2 (NOC) N S SANGOLLI FOR R2
13.	RFA 1373/2009	K CHANDRANATH ARIGA	A MADHUSUDHAN RAO R1(A-C)
14.	RFA 266/2010	A VENKOBA RAO P B AJIT	H R MANJUNATH FOR R1 & R2 (NOC) M/S LEX NEXUS FOR R1 & R2
15.	RFA 398/2010	D C JAGADEESH	M S RAGHUNANDAN FOR R1 R1, 4-10 AS THE LR'S OF DECD R3 R C NAGARAJ FOR R2(A- D) R3-GOWRAMMA SD R SURESH AND M R HIEMATHAD FOR R4,

			R5(A), R17 & R18 R5-T G PURADAPPA SD R6-P G MADAMMA SD R7-T B BASAMMA SD R8-T G KAMALA SD R9-T G MANGALAMMA SD R10-T G SAKAMMA SD V/O/DT:03-04-12, R12, R13, R14 & R15 ARE TREATED AS LRS OF DECD-R11 R12 T G RUDRAMMA SD R13 T G NAGARATHNAMMA SD R14 T G PARVATHAMMA SD R15 T G SHANTHAMMA SD R16-C R RAJAMURTHY SD
16.	RFA 457/2010	GURURAJ JOSHI & B EASHWAR PRASAD RAGHU H P	CHANDRASHEKAR PATIL & KALLEGOWDA S K FOR R1 V/O DTD 28/07/11 NOTICE TO R2-R6 ARE DISPENSED WITH
17.	RFA 464/2010	B S NAGARAJFOR LRS OF A1 (A TO C)	L S CHIKKANAGAUDAR FOR C/R& ASSTS,L S CHIKKANAGAUDAR & H M SUBRAMANI, MUNISHAMI REDDY(CP NO- 308/10)(DEFECTIVE CAVEAT PUT UP)L S CHIKKANAGAUDAR& H M SUBRAMANI FOR R1(A-D) & R2L S CHIKKANAGAUDAR FOR R1(E)(VK NOT FILED)
18.	RFA 501/2010	JOSHUA SAMUEL E CHRISTOPHER MARUTHI S H CARIAPPA & CO	A KRISHNA BHAT FOR R2 V/O DTD: 10/12/11 NOTICE TO R1,5,7-13 ARE DISPENSED WITH R3- UDAYASHANKAR SD R4- ARUNA SHANKAR SD R6- LEELAMMA ALEXANDER SD

	Connected With RFA 242/2010	T A KARUMBALIAH & P C VINITHA	R2- SACHIN SD R3- UDAYA SHANKAR SD R4- ARUNA SHANKAR SD R5- CARIAPPA SD R6- GANGAVVA GANAPATHI SD R14- JEMMI GANAPATHI SD V/O DTD 29/7/11 NOTICE TO R1, R7 TO R13 ARE HELD SUFFICIENT R1 SUMAN R7 BALKRISHNA MANKHANI R8 RAMKRISHNA MANKHANI R9 A A KAMAL HAJI R10 K T ZUBARI R11 K T ZABITH R12 C ABDUL SALAM R13 P C KUNHI MOHAMMED
	Connected With RFA 328/2010	JOSHUA H SAMUEL MARUTHI S H CHRISTOPHER M/S CARIAPPA & CO	A KRISHNA BHAT FOR R2 T A KARUMBALIAH & P C VINUTHA FOR R6 R1- SUMAN R3- S M UDAYASHAKAR SD R4- S U ARUNA SHANKAR SD R5- K GANGAVVA GANAPATHI SD R9- KAMAL HAJI SD R10- K T ZUBARI SD R11- K T ZABITH SD R12- ABDUL SALAM SD R13- KUNHI MOHD SD R14- JEMMY GANAPATHI SD V/O DTD: 27/9/10 NOTICE TO R7 & R8 ARE DISPENSED WITH
19.	RFA 504/2010	H ABHISHEK GOWDA BY A G & ASSTS (NOC) M S NARAYANA RAO & MAHADEVIAH	MAHESH M BY M/S TATVAMASI LAW CHAMBERS FOR R1 (NOC) B K MALLIKARJUNA FOR

			R1 (NOC) VISHNU HEGDE BY M/S SSP LEX SCIENTIA FOR R1 C R SUBRAMANYA FOR R2
20.	RFA 508/2010	B S UMESH FOR A1-A4 (NOC) A D RAMANANDA G D SRINIVAS T M VEERENDRA KUMAR R JAYANTHI KIRAN MURGOD	NANDITHA HALDIPUR
21.	RFA 567/2010	S R KRISHNAKUMAR K S RAMESH	GANGADHARA AITHAL FOR R1 R2- VIMALAMMA SD
	Connected With RFA 568/2010	S R KRISHNAKUMAR K S RAMESH	S GANGADHARA AITHAL FOR R1 R2- VIMALAMMA SD R3- NIRMALA SD HCGP FOR R4 & R5 I G GACHCHINAMATH FOR R6
22.	RFA 844/2010	H R ANANTHA KRISHNA MURTHY (NOC) P D SURANA SHIVASHARANAPPA M B S SUDHINDRA MUKESH KUMAR	PARAS JAIN
23.	RFA 965/2010	G PAPI REDDY & A D RAMANANDA G D SRINIVAS T M VEERENDRA KUMAR R JAYANTHI KIRAN MURGOD	H K SRIVASTHAVA FOR R1(A & B) G B NAGARAJU FOR R1(A & B) R1(C)- SHANKAR GURU SD M B CHANDRA CHOODA FOR R2 & R3 V/O DTD 29/3/12, APPEAL AGAINST R4 STAND ABATED S B ANAND KUMAR & M V UMA ANAND FOR R5 & R6 V/ODTD 4/2/14, NOTICE TO R7-R9 DISPENSED WITH VEENA C G FOR R10(A, C & D) R10(B)- K PRAKASH SD

			R11- MUNINARASAMMA SD
24.	RFA 969/2010	VACHAN B	RESHMA THAMMAIAH BY M/S LAW LINKS FOR R1CHINMAY J MIRJI FOR R1(NOC)V/O DTD 22/08/11, NOTICE TO R2 IS DISPENSED WITH
	Connected With		
	RFA 1565/2010	CHINMAY J MIRJI(NOC)RESHMA THAMMAIAH	A M VIJAY FOR R1 (NOC)V/O DTD 22/8/11 NOTICE TO R2 IS DISPENSED WITH
25.	RFA 1074/2010	PRADEEP S SAWKAR S R KAMALACHARAN K ANANDARAMA SANJAY H SETHIYA M/S SUNDARASWAMY & RAMDAS	O MAHESH FOR R1 R2-M/S P RAJENDRA & CO REP BY AUTHORIZED PARTNER PANKAJ PATEL - SD
26.	RFA 1078/2010	G S KANNUR M Y CHARATI	S S YELAMALI - RESPT SD
	Connected With		
	RFA 1079/2010	G S KANNUR M V CHARATI BASAVARAJ H ASHAPUR	V D GANIGER
27.	RFA 1141/2010	H P LEELADHAR FOR APPELLANT NO 1 A2-NAVEEN BABU PARTY-IN-PERSON A3-CHETHAN S PARTY-IN-PERSON A4-MANJUNATH REDDY PARTY-IN-PERSON A5-N RATHNAMMA PARTY-IN-PERSON	V/O DTD 15/11/12 NOTICE TO R1 & R5 ARE DISPENSED WITH R2 - NAVEEN BABU SD R2(A) - SHANTHAMMA SD R2(B) - RATHNAMMA SD R2(C) - LAKSHMI SD R2(D) - MANJULA SD R3 - CHETHAN SD R4 - L MANJUNATH REDDY SD GOUD & ASSTS FOR R6 PRAVEEN HEGDE FOR R7
28.	RFA 1188/2010	ASHOK N NAYAK (NOC)	M/S CHALAPATHY & SRINIVAS FOR R3 R1-M/S BANGALORE CONSTRUCTION COMPANY, BY ITS PARTNERS, SD R4-KODANDA RAJU SD R2 - DELETED V/O DTD 28/02/11

29.	RFA 1191/2010	D NAGARAJA REDDY (NOC) M V CHANDRASHEKARA REDDY	H R ANATHA KRISHNA MURTHY FOR R1 & R2 (NOC) SIDDAPPA & NITIN FOR C/R IN CP 545/10
30.	RFA 1219/2010	K SANATH KUMAR SHETTY FOR LRS APPELLANT (NOC) Y RAJENDRAPRASAD SHETTY G RAVIKUMAR	P P HEGDE
	Connected With RFA.CROB 12/2011 IN RFA 1219/2010	P P HEGDE	K SANATH KUMAR SHETTY FOR R1(A-E) V/O DTD 31-08-12 Y RAJENDRA PRASAD SHETTY TAKES NOTICE TO IA 1/12 & CROB 12/11 (VK NOT FILED)
31.	RFA 1222/2010	B M LOKESHFOR APPELLANT NO 1(A)P B AJIT FOR APPELLANT NO 1(B-F) (NOC)	Y K NARAYANA SHARMA& Y V PRAKASH FOR C/R1(CP 808/10)R2 - RAMESH SD
	Connected With RFA 63/2012	B M LOKESHP B AJIT (NOC)	Y K NARAYANA SHARMAY V PRAKASH FOR R1R HARINATH FOR R2
32.	RFA 1257/2010	A V GANGADHARAPPAG RAVISHANKARFOR AVG ASSTS (NOC)A RAVISHANKAR	KUMAR & KUMAR FOR R1CHETHAN B FOR R2 TO R5 VISHWANATH SHETTY FOR R1(A-D) (VK NOT FILED)
	Connected With RFA 1481/2010	V VISWANATH SETTY G RAVISHANKARFOR AVG ASSTS (NOC)A RAVISHANKAR	CHETHAN B FOR R1-R3 & R5VISHWANATH SHETTY FOR R1(A-D) (VK NOT FILED)
33.	RFA 1269/2010	PRAKASH T HEBBAR & PRABHAKAR M	R2- K E RAGHAVENDRA REDDY KALYAN R FOR R3 V/O DTD 10/11/14 SERVICE OF NOTICE TO R1 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION

			R1 - ROBERT
34.	RFA 1343/2010	B ROOPESHA & M K SANDEEP G CHANDRASHEKARAI AH A C BALARAJ	K SREEDHAR FOR R1 & 2
35.	RFA 1407/2010	Y K NARAYANA SHARMA Y V PRAKASH	R1- CHENNAMMA SD K SRINIVASA GOWDA FOR R2 R3, R5 & R7 RAMACHANDRA G BHAT FOR R6 R4(A)-SUMITHRA SD R4(B) - VIJETHA SD R4(C) - C VINUTHA SD
36.	RFA 1453/2010	LOKESH K S	MADHUKAR DESHPANDE FOR R1 N SURYAPRAKASH FOR R2 R3 - BELAGATTI SD R4 - THE DEPUTY COMMISSIONER TUMKUR SD R5 - J ANANTHA KUMAR SD R6 - THE DEPUTY COMMISSIONER TUMKUR DIST SD
37.	RFA 1602/2010	M S RAGHAVENDRA PRASAD D GOVARDHAN	VIVEK HOLLA M/S HOLLA & HOLLA
38.	RFA 1619/2010	KIRAN S JAVALI & CHANDRASHEKARA K	SANDHYA JAMADAGNI & N SATISH KUMAR ARADHYA S S ASSOCTS FOR C/R1 (CP NO- 736/10,1143/10) V/O DTD: 03-06-11 NOTICE TO R2 IS DISPENSED WITH
39.	RFA 1623/2010	C V NAGESH ASSTS BY RAVINDRA K (NOC) B C RAJEEVA UMESH CHANDRA GOWDA B R (NOC)	GURUDEV I GACHCHINAMATH
40.	RFA 1695/2010	K SHASHI KIRAN SHETTY	R1- MEERA K SHETTY SD HEGDE & RAO FOR R2,3,5 TO 8 HEGDE & RAO K N PHANINDRA VAISHALI HEGDE FOR

			C/R4 (CP NO 231/11) R9-TARA P SHETTY SD R10-NILAMBARI P SHETTY SD V/O/DT: 24-04-13 R11-PARANJOTI P SHETTY SD R12-SUBAHU P SHETTY SD BY WAY OF PAPER PUBLICATION S SHAKER SHETTY & A ANIL KUMAR SHETTY FOR FOR R13 TO R15
41.	RFA 1713/2010	GOVERNMENT ADVOCATE	SHANMUKHAPPA KESVY & CO FOR C/R (CN 1124/10)
42.	RFA 1772/2010	ONKAR K B BY M/S RAVIVARMA KUMAR ASSTS (NOC) CHANDRAIAH G S RAJASHEKAR	V VIJAYASHEKARA GOWDA FOR R1 (A,C,D & F) (NOC) R1 (B)- SHIVA KUMAR SD R1 (E) - GANAPATHI SD A M RAMA MURTHY REDDY FOR R2 R3 SHANKARAI AH SD V/O DTD 25/8/14, R4 - DELETED R RADHA & R YOGESH BY R R ASSTS FOR R5 R6 LAKSHMAMMA SD T N SHIVAREDDY FOR R7
43.	RFA 1847/2010	K M JAGANATH	M/S NALINI VENKATESH & ASSTS FOR R1 SHANMUKHAPPA KESVY & CO FOR R2 TO R4
44.	RFA 1861/2010	MAHESH R UPPIN	DINESH HEGDE FOR R1 R2 - KAMALAKSHMAMMA SD R3 - VEDESHA SD R4 - SURESHA KUMARA SD R5 - GAYATHRI SD R6 - JAYAKARA SD R7- BYRANA IKA SD S V PRAKASH FOR R8- R10

45.	RFA 1866/2010	G SUKUMARAN & ASSOCIATES M S DORE RAO	PRASHANTH JAYAKUMAR FOR R1-R4 (NOC) RAVI L VAIDYA FOR R1- R4
	Connected With		
	RFA 1865/2010	G SUKUMARAN & & ASSOCTS G SUKUMARAN M S DORE RAO	PRASHANTH JAYAKUMAR FOR R1-4 (NOC) RAVI L VAIDYA FOR R1 TO R4
46.	RFA 1965/2010	SANGAMESH G PATIL (NOC VK FILED) LAXMINARAYANA	GOVT ADVOCATE FOR R1-R3
47.	RFA 1973/2010	B C SEETHARAMA RAO	BABU SATHYAMRUTHLAL - RESPT SD BY WAY OF PAPER PUBLICATION
48.	RFA 2040/2010	REUBEN JACOB & D P MAHESH	V VIJAYASHEKARA GOWDA FOR R1 (NOC) H N BASAVARAJU FOR R2-R5
	Connected With		
	RFA.CROB 21/2015 IN RFA 2040/10	JYOTHI - CROSS OBJECTOR	REUBEN JACOB (VK NOT FILED)
49.	RFA 2046/2010	S SHAKER SHETTY	Y K NARAYANA SHARMA (NOC) K KRISHNA FOR C/R (CP NO 1529/10)
50.	RFA 2084/2010	G NARAYANA RAO FOR PR'SD APPELLANT NO 1(A-C)	GOPALA GOWDA H K FOR R1 TO R4 R5 - THE SUB REGISTER KANAKAPURA SD
51.	RFA 2106/2010	T N RAGHUPATHY & G JAYASHREERAMESH H E	R1(A-C) BY PATEL D KAREGOWDA
52.	RFA 2175/2010	R V JAYAPRAKASH M MUNIRAJ G M NATARAJ	R1-K UPENDRA BHAGATH SD R2-K NAGARAJ BHAGATH SD R3(A)-K NAGARAJA BHAGATH SD R3(B)-K RAMESH BHAGATH SD R3(C)-SUVARNA KAMATH SD R4-B SUBRAYA KAMATH SD R6-M T SRIKANTHA SD

			R7-SATHISH SD R5-NOTICE DISPENSED WITH VIDE ORDER DATED 23/01/2014
53.	RFA 2200/2010	AMIT MANDAGI B M HALASWAMY MANDGI ASSOCIATES M SIVAPPA ASSTS A S MAHADEVA SWAMY M SIVAPPA ASSTS BY S ANIL KUMAR (NOC)	C R SUBRAMANYA FOR R1 & R2
54.	RFA 8/2011	J D DEVIKA RANI - (PARTY-IN-PERSON) M N BHAT (NOC) G M ANANDA & B L ASHA (NOC)	M R VANAJA FOR R1 L S VENKATAKRISHNA FOR R2 TO R10 G S PATIL FOR R11 DR V SRINIVAS FOR R12 - R14
	Connected With RFA 41/2011	M R VANAJA	L S VENKATAKRISHNA FOR R1-R6 & R8-R10 V/O DTD 25/3/14 R7 IS DELETED M N BHAT FOR R11 (VK NOT FILED) G S PATIL FOR R12 DR V SRINIVAS FOR R13- 15
	Connected With RFA.CROB 22/2011 IN RFA 8/11	L S VENKATAKRISHNA FOR CROSS OBJECTOR 1- 3, 5-7, 9 & 10 & PRPSD R4(A- C) & PRPSD 8(A-D)	J D DEVIKA RANI - R1 (PARTY IN PERSON) M R VANAJA FOR R2 G S PATIL FOR R3 DR V SRINIVASA FOR R4- 6
55.	RFA 21/2011	R B SADASIVAPPA G B NANDISH GOWDA R B MRUTHYUNJAYA	VIJAY KRISHNA BHAT M
56.	RFA 32/2011	S K VENKATA REDDY S A SUDHINDRA NALINA K	S CHENNARAYA REDDY C SHANKAR REDDY FOR C/R (CP NO 1563/10) & ALSO FOR R1(A) & R1(B)(1-3)
	Connected With RFA 33/2011	S K VENKATA REDDY	C SHANKAR REDDY FOR R1(A) & ALSO FOR R1(B)(1-3)

57.	RFA 54/2011	R S RAVI NARENDRA D V GOWDA	M SHIVAPRAKASH FOR R1 & R2
58.	RFA 137/2011	GOVERNMENT ADVOCATE	B L KUMAR & B P PRASHANTH KUMAR FOR R1(A-D) & R2 MAHESH R UPPIN FOR R1(A) & R2 SUDHARSHAN SURESH FOR R3 CHANDRAKANTH PATIL FOR R4 (VK NOT FILED)
	Connected With RFA 406/2011	G KRISHNA MURTHY	B L KUMAR & B P PRASHANTH KUMAR FOR R1 (A-D) & R2 MAHESH R UPPIN FOR R1(A) & R2 (NOC) AGA FOR R3-5 K SRIKANTH PATIL FOR R13 V/O/DTD 9/1/13 NOTICE TO R6 TO 178 DISPENSED WITH R179 - LOKESH SD R180-M K ANJANEYA SD V/O DTD 07/10/14 R181 TO R186 HELD SUFFICIENT BY WAY OF PAPER PUBLICATION (R181 KRISHNAPPA R182 C RAMESH R183 SURESH R184 JAGADEESHA R185 JEEVAN R186 RAJAPPA) R187 - SHANMUKHAPPA SD
59.	RFA 149/2011	H S SREENIVASAMURTHY M S RAGHAVENDRA PRASAD D GOVARDHAN H ABHINANDAN	T V VIJAY RAGHAVAN FOR C/R (CP 1662/10
60.	RFA 268/2011	R SREEHDAR L S MOHAN RAO P H RAMALINGAM	G S KANNUR
61.	RFA 339/2011	M A SEBASTIAN	M T NANAI AH ASSOCIATES

			M RAMAKRISHNA A K NARONEY M T NANAIAH ASSTS FOR R1 TO R3 ASHOK KUMAR NARONEY FOR C/R2 CP NO-1596/10
62.	RFA 353/2011	K N DAYALU & ASSTS SURESH C (NOC) B L KUMAR VEGA LAW ASSTS B P PRASHANTH KUMAR	R V JAYAPRAKASH
63.	RFA 362/2011	R GOPAL	R1-G CHIDANANDAPPA SD PUTTIGE R RAMESH & LAKSHMI S HOLLA FOR R2 GURURAJ JOSHI & CO FOR R3 R4 SAHYADHRI SOLVEX PVT LTD, SD R5 G C SHIVAKUMAR SD R6-G N LEELAVATHI SD
	Connected With		
	RSA 655/2012	PUTHIGE R RAMESH LAKSHMI S HOLLA	GURURAJ JOSHI FOR R3 T S MAHABALESWARA FOR R1 & R2 R GOPAL FOR R5 TO R7 R4-G C RAJASHEKHARA SD
64.	RFA 364/2011	S KALYAN BASAVARAJ SINCHANA M R	SHIVA KUMAR GOGI SHARATH GOGI ADARSH GANGAL
65.	RFA 437/2011	S K KALLEGOWDA (NOC VK FILED) AMIT DESHPANDE	R1- H R SRINIVASA REDDY SD VIJAYASHEKARA GOWDA FOR R2 & R3 SANJAY NAIR FOR R4 & R5 R SHARATH CHANDRA FOR R4 & R5
66.	RFA 438/2011	S SUSHEELA & VINOD GOWDA SOMANATHA H	
67.	RFA 451/2011	S R HEGDE HUDLAMANE	K B NAVEEN KUMAR S N S SOLICITORS FOR C/R K B NAVEEN KUMAR (CP NO- 170/11 & 599/11)

			S V PRAKASH (NOC)
68.	RFA 454/2011	RAVI & RAVI M C RAVI KUMAR H S PRASHANTH	B C SEETHARAMA RAO
69.	RFA 495/2011	ASHOK B PATIL	K R ASHOK KUMAR SURESH REDDY K KAVITHA FOR C/R5 [CN 312/11] ADDL GOVT ADVOCATE K V SATISH FOR R4 R1-3 ARE DEAD AS PER CAUSE TITLE
70.	RFA 515/2011	H S DWARKANATH S K MITHUN R A CHANDRASHEKAR REDDY	K RAGAVENDRA RAO FOR R1 SURAJ GOVINDA RAJ JANEKERE C KRISHNA MAHENDRA KUMAR K FOR RESPTD (NOC)
71.	RFA 524/2011	D R RAVISHANKAR (NOC) JAI M PATIL & SREEDEVI K B BY J S ADVOCATES & LEGAL CONSULTANTS	R B SADASHIVAPPA FOR R1 B A SOMMANNA FOR R2- R5 (R6 IS MINOR REP BY R3)
72.	RFA 531/2011	VYASA KIRAN UPADHYA B RSIDDHARTH H M (NOC OBTAINED)A ANIL KUMAR SHETTYS SHEKAR SHETTY	SHANMUKAPPA BYM/S KESVY & CO
	Connected With		
	RFA.CROB 17/2011 IN RFA 531/11	SHANMUKHAPPA BY KESVY & CO	
73.	RFA 598/2011	D S HOSMATH & VINAY D HOSMATH SIDDARAJU	KUMAR & KUMAR
74.	RFA 616/2011	E S INDIRESH M R MAMATHA	B CHETHAN
75.	RFA 624/2011	G V SHASHIKUMAR & INDO LEGAL INC YESHU MISHRA A M SURESH REDDY	V ANAND FOR R1 G S PATIL FOR R2-R4
76.	RFA 707/2011	S R HEGDE HUDLAMANE	P S MANJUNATH H C SHIVARAMU T P VIVEKANANDA M.V VEDAMURTHY
77.	RFA 709/2011	M S VARADARAJANSANTHOSH	G MANIVANNANLOKESH FOR C/R1(CP NO 219/11)R2 & R3 NOTICE D/W
78.	RFA 727/2011	ANANDARAMA PRASHANTH & VIKRAM	MAHANTESH S HOSMATH FOR R1 TO R3

			ASHA RANI FOR R4-R6
79.	RFA 814/2011	K SANATH KUMAR SHETTY G K SURESHA	B S SATYANAND FOR C/R(CP NO 460/11)KAMATH K J FOR R1-R3 (NOC)R1(a) SMT SAROJAMMA- SD
80.	RFA 1098/2011	Y K NARAYANA SHARMAY V PRAKASH	MOHANA J S FOR R1 TO R3V R SARATHI FOR R1- R3(NOC)R4 - CHIKKA BETTAYYA SDR5 - VASANTHAMMA SD(R6 & R7 ARE MINORS REP BY R4)
81.	RFA 1123/2011	G KRISHNA MURTHY	S R SHIVAPRAKASH FOR R1 SAMPATH BAPAT FOR R2 TO R5 R1(2) G G RAJENDRA KUMAR SDR1(3) G G PADMASHREE SDV/O DT 19/08/17 R1(2) & 1(3) ARE TREATED AS LR'S OF DECD R1(1)
82.	RFA 1170/2011	L M PANDURANGA SWAMY (NOC) KESVY & CO	S GANGADHARA AITHAL AVINASH CHANDRA FOR C/R3 (CP NO- 757/2011) & FOR R1 & R2 V/O/DTD 22/04/15 NOTICE TO R4-R11 IS D/W
83.	RFA 1213/2011	SRIHARI A V	T SHESHAGIRI RAO FOR C/R1 (CP NO 648/11) V/O DTD 4/12/14 NOTICE TO R2 IS HELD SUFFICIENT R2 YOGANANDA
84.	RFA 1289/2011	H.S PRASHANTH	T. JAYAPRAKASH, FOR R-1 & R-2.
85.	RFA 1307/2011	M SHIVAPRAKASH &B R MURALIDHARRAVISHANK ARSHANMUKAPPA (NOC)	SRINVASA & KASHINATH FOR R1 & R2B S RANGANATH
86.	RFA 1640/2011	A C BALARAJ K GURUDATH A C BALARAJ FOR LRS ON APPELLANT 1(A-C)	A ANTHONY RAJ FOR R1 TO R3 GURURAJ KULKARNI FOR R2
87.	RFA 1653/2011	P D SURANA	V/O DTD 19/9/14 R2 & R3 ARE TREATED AS LR'S OF R1

			R2 - M MYLARASWAMY SD R3-M MANJUNATHA SWAMY SD R4-M RAMESH SD MAHESH B FOR R5 N S SANJAY GOWDA BYRE GOWDA N FOR C/R6 (CP NO-1127/11) R7-R CHANDRASHEKAR SD R8-R RAVI SD AGA FOR R9-12
88.	RFA 1661/2011	S SRINIVAS MURTHY	T.N VISHWANATH FOR R-1 & 4 R-2 & R-3 SERVED
	Connected with		
	RFA 1660/2011	S SRINIVAS MURTHY	T.N VISHWANATH FOR R-1 & 4 R-3 SERVED
89.	RFA 1709/2011	LEXPLEXUS & C M POONACHA A NAGESH SHAMANTH D KUMAR M DEEPA	C K NANDAKUMAR, G N DHANANJAYA KUMAR RAM FOR C/R1 (CP 880/11) R2 - M/S TOPALLAR DENIS NAKLIYAT SD R3 - M/S UMMAL QUWAI(UAQ) R5 - M/S SAFE SHIPPING CO, PVT LTD, SD V/O DTD 23/1/14 NOTICE TO R4 IS DISPENSED WITH
90.	RFA 1729/2011	Y K NARAYANA SHARMA Y V PRAKASH	R1- K T NAGARAJU SD R2- K P DEVARAJU SD
91.	RFA 1984/2011	A MADHUSUDHANA RAO	H.R ANANTHAKRISHNA MURTHY FOR R-7 & R-8. PADUBIDRI MOHAN RAO, FOR R-2 & R-3. R-1 & R-5 D/W, R-4 & R-6 SERVED.
92.	RFA 1991/2011	B S NAGARAJ & B M SANTOSHMALLAPPA S NACHAVAR	SUNEEL S NARAYAN LAKSHMI NARASIMHA R V FOR C/R1 & R2-R3 (CP 1185/11)R4-BASAVARAJU SDR5-NAGARAJU SD
93.	RFA 2001/2011	M. VINAY KIRTHY	B RAVI PRAKASH FOR R-1. SANTHOSH R NELKUDRI

			FOR R-3 & R-4. R-2 SERVED.
94.	RFA 2121/2011	B S HADIMANI (NOC) V B SHIVA KUMAR	K RAGHAVENDRA RAO & V VIDYA FOR R1, R4 & R5 R2-VINODA SD R3-PREMA SD R6 NAGARATHNA SD
95.	RFA 2152/2011	V ANAND ADV., FOR APPELLANT 2 (NOC OBTD) MR. S.M QUADRI/ PARTY IN-PERSON FOR APPELLANT 1 & 3 (NOC OBTD) MEGHACHANDRA D.N, FOR LRS., FOR DECEASED APPELLANTS 1 TO 3	T. SURYA NARAYANA, VIKRAM HUILGOL AND SANDEEP HUILGOL, ADVS., FOR R-1 & R2
	Connected with RFA 2058/2011	T. SURYA NARAYANA, VIKRAM HUILGOL AND SANDEEP HUILGOL, ADVS.,	MEGHACHANDRA D.N, FOR R-1 TO R-3, V ANAND FOR R-1 TO R-3. AKKAMAHADEVI HIEMATH, FOR R-1 TO R-3.
96.	RFA 2191/2011	S K MANJUNATH CHRISTOPHER NOEL FOR A5-A20	T N RAGHUPATHY
97.	RFA 38/2012	H R ANANTHAKRISHNA MURTHY & ASSOCTS PHANIRAJ	P H RAMALINGAM FOR R5, 6 & 8 B K CHANDRASHEKAR N KEMPEGOWDA ACC ASSOCTS FOR R1- R4 R7-VINOD KUMAR SD
98.	RFA 45/2012	NAGENDRA H FOR ARYAN LAW (NOC) K R SRINIVASAN	GIRIDHAR H & DINESHA A S FOR R1 & R2
99.	RFA 46/2012	G BALAKRISHNA SHASTRY	PUNDIKAI ISHWARA BHAT FOR C/R1 (CP 1170/11) R2 KISHORI PUTHRAN SD R3 A VANITHA SD R4(A) MOHINI SD R5 A BASKAR SD R6 NALINI SD
100.	RFA 130/2012	R GOPAL & CHANDRAIAH GAYATHRI T N	K K VASANTH B N ADINARAYANA FOR R1

			R2 & R3 ARE DISPENSED WITH
	Connected With		
	RFA 421/2012	K K VASANTH B N ADINARAYAN	R GOPAL & CHANDRAIAH FOR R1 R2 G SAVITHRAMMA SD R3 G NANJAMMA SD
101.	RFA 139/2012	S R KRISHNAKUMAR N THEJESH	Y R SADHASHIVA REDDY
102.	RFA 177/2012	N K RAMESH FOR LRS OF DECD APPLNT K RAMEGOWDA	R NATARAJ FOR R1 & R13 MAHABALESHWAR CHITRIGEMATH GANAPATHI, SUDHIR M G C & CO FOR R14 PRAKASH M H FOR R15 & R16 V/O/DTD 31/01/2015 NOTICE TO R3-R12 DISPENSED WITH L S VENKATA KRISHNA FOR R17 V/O/DTD 20-7-16, APPEAL AGAINST R2 DISMISSED
103.	RFA 193/2012	R. B SADASHIVAPPA	K.B NARAYANASWAMY FOR RESPONDENT
104.	RFA 218/2012	M S VARADARAJAN & SANTHOSH	M R VIJAYARAGHAVAN
105.	RFA 327/2012	M M SWAMY & ASHOK KUMAR M C	G B MANJUNATH FOR R1 & R2 R3-9 - NOTICE DISPENSED WITH V/O DTD 7/2/2014
106.	RFA 328/2012	R S RAVI & NARENDRA D V GOWDA	CHETHAN & JOSEPH FOR R1 V/O/DT: 07-08-12 NOTICE TO R2 TO R5 ARE DISPENSED WITH
	Connected With		
	RFA 329/2012	R S RAVI & NARENDRA D V GOWDA	B C CHETHAN & JOSEPH ANIL KUMAR A FOR R1 GOVT ADV FOR R3 R2 CHAMUNDAMMA VIDE ORDER DATED 04/11/2015 NOTICE TO R2 IS HELD SUFFICIENT

107.	RFA 335/2012	AJOY KUMAR PATIL	S SUMATHI FOR R1-R4C A AJITH FOR R5R6- H DESHARATHNA SD
	Connected With RFA 297/2012	VIJAY KRISHNA BHAT M	S SUMATHIFOR R1, R3 & R4R2- UMA SDC A AJITH FOR R5 AJOY KUMAR PATIL FOR R6(VK NOT FILED)
108.	RFA 338/2012	M R RAJAGOPAL & H N BASAVARAJU	R1 RAMAIAH SD R2 PAPAIAH SD R4 SUBBAIAH SD R3 DEAD R4 AS LR'S OF R3 R5 MANJULA SD M BABU M MUNIRAJU FOR C/R6 (CP NO-24/12)
109.	RFA 376/2012	A MADHUSUDHANA RAO	Y K NARAYANA SHARMA & & Y K PRAKASH
110.	RFA 389/2012	S RAJU (NOC OBTAINED) K P BHUVAN	A S MAHESH FOR R1 & R2
111.	RFA 409/2012	A MADHUSUDHANA RAO HEMANTH KUMAR NAVEEN	K KRISHNA FOR R1 (NOC) R2 - DEAD (R3 LRS OF R2) L M CHIDANANDAYYA FOR R3 (NOC) J RANGA RAJAN & S N RAVEENDRA FOR C/R3 (CP NO-286/12)
112.	RFA 430/2012	B N JAYADEVA NAGARAJ NAIK	LOMESH KIRAN N R-1 AJAY SHANKAR RAO
113.	RFA 469/2012	SHANMUKHAPPA	K. SURAYANARAYANA RAO, FOR RESPONDENT
114.	RFA 477/2012	A SAMPATH	K.T MOHAN FOR R-1. H.N.M PRASAD, FOR R-2. AMSHITH HEGDE H.S, FOR R-1 (NOC)
	Connected with RFA CROB 23/2012	K.T MOHAN	A.SAMPATH FOR R-2 & R-3. H.N.M PRASAD, FOR R-4. R-1 DEAD
115.	RFA 484/2012	GOVERNMENT ADVOCATE	G K V MURTHY & P E UMESH

116.	RFA 511/2012	N SUBBA SHASTRY	C/R BY N MANJUNATHA (CP NO-340/12) R1 BY VISHWANATH R HEGDE R2 & 3 BY R GOPAL
	Connected With RFA.CROB 10/2013	VISHWANATH R HEGDE & B T GIRISH	R1 BY N SUBBA SHASTRY SRINIVASA
117.	RFA 589/2012	R I D'SA & SUNITHA H SINGH	SACHIN B S
118.	RFA 657/2012	S V PRAKASH & ROHIT C	H N M PRASAD & R MOHAN KUMAR FOR R2-R14 HNM PRASAD FOR LR'S OF DECD R1 V/O DTD 15/11/16 R13 & R14 ARE LR'S OF DECD R6
119.	RFA 665/2012	T N VISWANATHA T N RAMESH G K SREEVIDHYA C R DEPANJALI	V VISHWANATHA
120.	RFA 691/2012	M ERAPPA REDDY H A MANJUNATH M SAROJA RTD TO PENDING	SAVITHRAMMA FOR R2 R1- MRS IQBAL UNNISA SD R3A-MRS- MUMTAZ BEGUM SD R3B-MOHAMMED PARVEEZULLA SD R3C-MOHAMMED NADEEMULLA SD R4A-SADEY HUNISA SD R4B-MOHAMMED IMRANULLA SD R4C-MOHAMMED IRFANULLA SD R4D-MOHAMMED IQRANULLA SD R4E-MOHAMMED SHIRANULLA SD R4F-MOHAMMED SUFIANULLA SD R5-MOHAMMED RAFEEQULLA SD R6-MOHAMMED NASURALLAH SD
121.	RFA 706/2012	T P MUTHANNA	MANDGI ASSOCTS

122.	RFA 713/2012	G PAPI REDDY V VINOD REDDY K J JAGADISH PRAVEEN R J	R V JAYAPRAKASH (NOC) B S PRASAD FOR C/R (CP NO-421/12)
	Connected With		
	RFA.CROB 28/2012 IN RFA 713/2012	R V JAYAPRAKASH	G PAPI REDDY (VK NOT FILED)
123.	RFA 721/2012	SANJAY NAIR	K A ARIGA FOR R1 (A TO D)
	Connected With		
	RFA 1642/2011	K A ARIGA K V CHARAN KUMAR RANJITH K S	SANJAY NAIR FOR RESPT
124.	RFA 795/2012	S K VENKATA REDDY B ANANTHA REDDY RANGA GOWDA JEETHU R S	A NAGARAJAPPA J N NAVEEN YADAV K A NAGARAJAPPA ASTS
125.	RFA 799/2012	V RAMESHA BABU B S GURURAJ R SWAROOP ANAND CHALAPATHY & SRINIVAS	Y K NARAYANA SHARMA C/R1 BY Y V PRAKASH (CP NO-799/12) R2-N RAMACHANDRA SD SHAM PRASAD FOR R3 TO R8
126.	RFA 895/2012	H C SHIVARAMU VEENA SHETTY	CHANDRAIAH T N GAYATHRI
127.	RFA 975/2012	G KRISHNA MURTHYCHANDRAKANTH PATIL KK S KRISHNAN	K S MAHADEVANSAJI P JOHN (NOC NOT OBTAINED)
128.	RFA 1062/2012	C V NAGESH ASSOCIATES K RAGHAVENDRA	M/S HOLLA & HOLLA VIVEK HOLLA FOR C/R1 (CP NO-862/12) V/O DTD 19/09/2014 R2 TO R4 NOTICE DISPENSED WITH SAPPANNAVAR & GSK LEGAL FOR PROPOSED IMPLEADING R5
129.	RFA 1095/2012	MYLARAIAH ASSOCIATES P M SIDDAMALLAPPA P M GOPI	S CHENNNARAYA REDDY C SHANKAR REDDY FOR R1 R2-NOTICE DISPENSED WITH R3-HANUMANTHAPPA SD
130.	RFA 1100/2012	R B SADASIVAPPA G B NANDISH GOWDA	K V NARASIMHAN FOR R1 & 2
131.	RFA 1114/2012	S R HEGDE HUDLAMANE	AJOY KUMAR PATIL FOR R1 & R2 AJOY KUMAR PATIL FOR

			R3 (VK NOT FILED)
	Connected With		
	RFA 1750/2012	D S RAMACHANDRA REDDY & SUGUNA R REDDY T K HANUMANTHA RAJU	AJOY KUMAR PATIL FOR R1 R2 NOTICE HELD SUFFICIENT (A K VISHWANATH)
132.	RFA 1268/2012	GIRIDHAR H DINESH A S GIRI ASSOCIATES	
133.	RFA 1333/2012	SURESH S LOKRE SHRAVAN S LOKRE	MOHD USMAN SHAIKH
134.	RFA 1473/2012	JAYANTH BALAKRISHNA (PARTY IN PERSON)LOKESH K S	VENKATESH R BHAGAT ANDVINITH V BHAGAT (NOC)B N PRASAD
	Connected With		
	RFA 1922/2012	VENKATESH R BHAGATVINITH V BHAGAT(NOC OBTAINED)B N PRASAD & KIRAN PRADEEP	JAYANTH BALAKRISHNA (PARTY IN PERSON)LOKESH K S
135.	RFA 1476/2012	ABHINAV R KUMAR & KUMAR	R1 N H RUSTUMJI SD R2 REVENUE SECRETARY SD R3 THE SPL LAND AQUISITION OFFICER BANGALORE SD H JAYAKARA SHETTY CGSC FOR R4 R5 D R D O THE ESTATE MANAGER MINISTRY OF DEFENCE SD R6 TAHSILDAR, BANGALORE EAST TALUK SD
136.	RFA 1523/2012	G S BALAGANGADHAR	T S AMAR KUMAR (NOC) Y S H REDDY A R DESAI FOR IMPLEADING APPLICANT ON IA I/2017
137.	RFA 1525/2012	M J ALVA & S J ALVA	KUMAR & KUMAR
138.	RFA 1531/2012	VIVEK HOLLA HOLLA & HOLLA	M N RAVINDRANATH SHRIRAM S BHAT FOR C/R1, 5 & 6 [CP NO 1014/12] G PAPIREDDY FOR R1 (NOC) DILRAJ ROHIT SEQUIRA FOR R5 (NOC)

			R2 KALPAKA RESTAURANT SD SURESH S LOKRE NAGARAJU GEETHA SHREE C FOR R3 R4 SREE KRISHNA DARSHINI SD R7 PINGARA KAMINI RESTAURANT AND BAR SD
	Connected With RFA 1765/2012	G PAPIREDDY (NOC) M N RAVINDRANATH DILRAJ ROHIT SEQUEIRA FOR A2	VIVEK HOLLA N RAJANNA R V BURLI RAJENDRA M S CHANDRASHEKAR S FOR R1-3 V/O/DT: 06-08-14 R4 TO R7 IS NOTICE DISPENSED WITH
139.	RFA 1542/2012	SAMPATH BAPAT (NOC) M G JAVEED AHMED KHAN	S R S LEGAL SOLUTIONS B S SATHYANARAYANA M R RAGHAVENDRA FOR C/R5 & R6 (CP NO-1160/12) A RAVI SHANKAR FOR R5 & R6 T N VISHWANATHA FOR PR7 R1-ZAREEN TAJ SD R2-APPSAN ANJUM SD R3-UMAR MUKTHIAR SD R4-ASLAM SAYEED SD
140.	RFA 1630/2012	SAMPATH ANAND SHETTY (NOC) SHANMUKHAPPA KESVY & CO G G SHASTRI & L VIJAYA KUMAR	PRABHUGOUD B TUMBIGI- M T NANAI AH & ASSTS FOR C/R1 ASHOK KUMAR NARONEY (CP 1226/12) Y K NARAYANA SHARMA FOR R1 (NOC OBTAINED) VENKATESH R BHAGAT FOR R2 (NOC) SHARATH S GOWDA & BHARATH KUMAR V FOR R2
141.	RFA 1647/2012	H N DEVARAJU	B V NIDHISREE & KARAN JOSEPH

142.	RFA 1652/2012	S K ACHARYA & SANATH KUMAR SHETTY	C/R1 BY MANJUNATH K ATHMA V H IN CP 999/12 R1 & 2 BY A ANAND SHETTY (NOC VK FILED)
143.	RFA 1692/2012	NAVEED AHMEDB PRAMOD (NOC)	C M NAGABUSHANAK S UDAY FOR C/R1(CP NO 1047/12)R2- R BHANUMATHY SD
144.	RFA 1741/2012	VIVEK HOLLA CHANDRASHEKAR S RAJENDRA M S M/S HOLLA & HOLLA	D P MAHESH JAGADISH HIREMATH
145.	RFA 1756/2012	T SHESHAGIRI RAO & SUNIL S RAO MANJUNATH M HEGDE	J PRAKASH PRASAN KUMAR GOWDA FOR C/R1-2 CP NO-1302/12 L T GOPAL FOR R3 & R4
146.	RFA 1762/2012	B RAMESH K K MANJUNATH RAVI D R T P PRAMOD GOWDA	MURUGESH V CHARATI H M MANJESH & SANJEEVA REDDY B L FOR R1 THE LAWMEN INTERNATIONAL ADVS BY SANKET M YENAGI & GANAPATHI C V FOR R2 & R3 R4 - K M DHANALAKSHMI SD
147.	RFA 1879/2012	SHARATH S GOWDA	HANUMANTHRAJ H FOR R1 K V NARASIMHAN FOR R1 H M GOPAL FOR C/R1 (CAVEAT PUT UP IN RFA 1880/12) G M ANANDA & ASHA B L FOR R1 K P THRIMURTHY FOR R2 R3-SUNANDA SD
	Connected With RFA 1880/2012	SHARATH S GOWDA	HANUMANTH RAJ FOR R1 (NOC) K V NARASIMHAN FOR R1 G M ANANDA & ASHA B L FOR R1 B N SURESH SRINIVAS M L FOR C/R1 (CP NO-1401/12)

			H M GOPALA CHANDRASHEKAR M FOR C/R1 (CP NO-1220/12) R2-SHIVALINGEGOWDA SD R3- CHENNAMAREGOWDA SD
	RFA.CROB 4/2014 IN RFA 1879/2012	HANUMANTH RAJ H (NOC) K V NARASIMHAN G M ANANDA & B L ASHA	K P THRIMURTHY FOR R2 SHARATH S GOWDA FOR R1 & 3
148.	RFA 1826/2012	K N DAYALU & LALITA P M	V/O/DT: 26-04-13 NOTICE TOR1-R7 ARE SERVICE HELD SUFFICIENT BY WAY OF PAPERPUBLNR1-GOPI R2-G NAVEENKUMAR R3-G SUSHMA R4-K SHIVA R5-KUMARI RESHMA R6-MASTER ARUN KUMAR R7- SAROJAMMA
149.	RFA 1889/2012	P M NAYAK	KRISHNA S DIXIT FOR C/R1(CP NO 1088/12)
150.	RFA 1958/2012	A ANANDA SHETTY & N RAJASHEKAR	K SRIHARI & NEERAJA KARANTH & VIJAYKUMAR P P
151.	RFA 1959/2012	DEEPASHREEAMARNATH SIMHA& ALSO FOR PROPOSED LRS OF APPELLANT ON IA 1/19 & 2/19	P B AJIT & THONTADHARYA R K
152.	RFA 2114/2012	AJAY J N PRAGATHI LAW CHAMBERS VAMSHIKRISHNA	N NARESH
153.	RFA 2140/2012	L S VENKATAKRISHNA KAVITHA NAGESH K V N KUMAR	T N RAGHUPATHY FOR R1 & R2 R3-T N SHANUMUGANANDAREDDY SD
154.	RFA 2146/2012	C R SUBRAMANYA RAJAKUMAR M	M R SHASHIDHARA
155.	RFA 2163/2012	P SUBRAMANYA BHAT	R B SANGAMESHH K REVANASIDDPPA FOR R1-R6 & ASLO FOR R1(A- C)R7 RAJEEB CHOUDARY SDAPPELLANT NO1

			DEAD & APPELLANT NO 3 IS LR'S OF DECD A1 V/O DT 05/09/18
156.	RFA 2180/2012	V S ARBATTI ANIL KINI A NANDINI R H R GIRIDHAR S W ARBATTI	M S RAGHAVENDRA PRASAD FOR R1 A ANAND SHETTY & N RAJASHEKAR FOR R2 TO R4 LAWYERS INC FOR R5 TO R7 B.C CHETHAN, ADV., FOR R-1 BY LEX FIRM
	Connected With		
	RFA 1901/2011	A ANAND SHETTY & N RAJASHEKAR	PRASHANTH G ASSTS FOR R1 LAWYERS INC FOR R2 & R3 M S RAGHAVENDRA PRASAD FOR R4 R5-ASHA AJILA SD R6-ASHWIN AJILA SD
157.	RFA 2/2013	C M MANJAPPA AND OTHERS BY AMAN ASSOCIATES	MAYANNA. B. L. BY LAWYERS INC FOR R-10, 21, 22 AND 23, 25, 26, 28 TO 32, 34 TO 38, 40 TO 44
158.	RFA 6/2013	C SHANKAR REDDY & VENKATESHA C	S V PRAKASH (NOC) M N MADHUSUDHAN & GOUDAR R S FOR C/R (CP NO 1423/12 & 671/13) S V KANTHRAJU FOR IMPLEADING APPLICANT ON IA 1/16
159.	RFA 12/2013	V SRINIVAS &G V MANJUNATH	G S BHAT
160.	RFA 21/2013	P S MANJUNATH VIVEKANANDA T P H C SHIVARAMU	R1 RAMA SD R2 RAMAKRISHNA SD R3 HANUMANTHA SD RAVI B NAIK ASSOCTS CHANDRASHEKAR P MANJUNATH VINAY M FOR C/R4 (CP NO-1563/12)
161.	RFA 31/2013	S V PRAKASH	G S BALAGANGADHAR FOR R1 & R2
162.	RFA 38/2013	KUMAR & KUMAR C S PRASANNA KUMARS SUKUMARABHINAV R	POORNIMA M

163.	RFA 57/2013	K GIRIDHAR	P V VASUDEVAN FOR R1 R1(A) SAROJA SD R1(B) BHAVANI SD R2 (A) AYESHA SD R2 (B) VIJAY SD LOKESH MALAVALLI FOR R3-R5
164.	RFA 69/2013	RAGHAVENDRA K C V NAGESH	V B SHIVAKUMAR FOR SOLE RESPT
165.	RFA 71/2013	PARVATHY NAIR (NOC)	K V JAYACHANDRAPPA P B RAJU & M SRINIVASA
166.	RFA 75/2013	K SHIVASHANKARKRISHNAP PA M V	N MOHAN KUMARFOR R1-R4 & R5(A)R2- HOMBEGOWDA SDR5(B & C) ARE MINORSR6- M NANJUNDA SDK G SADASHIVAIAH FOR R7 N G VIJAYA KUMAR FOR ADITI LAW ASSTS FOR R7 (NOC)MURALI & CO FOR R8 (NOC)SHARATH & ASSTS FOR R8R9- M MAHESH SHENOY SDT S AMAR KUMAR & K N MOHAN FOR IMPLEADINGAPPLICANT ON IA 1/16 AS R10K R KRISHNAMURTHY FOR PROPOSED R10(NOC)
167.	RFA 76/2013	A S NANJUNDAPPA & KAVITHA D CHANDRASHEKAR PATIL & S K KALEGOWDA	V ANAND FOR R1(NOC) R2 -SIRI SRINIVAS- SD THROUGH PAPER PUBLICATION
168.	RFA 125/2013	Y K NARAYANA SHARMA	MANMOHAN P N FOR R1- R3 R5-R7 & R9 R4-SHIVANNA SD R8-M MAHADEV SD
169.	RFA 180/2013	G L VISHWANATH & MANASA V C RAJU	S SUDHARSHAN REDDY B N JAGADEESH BABU K VENKATA SUDHEER FOR C/R1, R3, & R4 ZULFIKAR KUMAR SHAFI & S LAKSHMI NARYANA REDDY FOR R2 (A TO C) R NATARAJ & LOKESH K S FOR C/R5 (CP NO 1451/12, 1452/12)

	Connected with		
	RFA.CROB 18/2014 IN RFA 180/13	NATARAJ R	
170.	RFA 186/2013	G S BALAGANGADHAR	GOVT ADV FOR R1 TO R7 R8 V BASAVARAJA SD
171.	RFA 191/2013	K V NARASIMHAN K N NITISH	P N HEGDE
172.	RFA 194/2013	K PRASANNA SHETTY	KAMATH & KAMATH K RAMNATH NAYAK FOR C/R1 & R2 K G KAMATH (DEFECTIVE CAVEAT PUTUP) (CP 1568/12) R3 PRAKASH PANDESHWAR SD
	Connected With		
	RFA.CROB 11/2013 IN RFA 194/2013	K J KAMATH D C PRAKASH KAMATH & KAMATH	
173.	RFA 200/2013	M T NANALIAH ASSOCIATES M RAMAKRISHNA PRABHUNAND B M S SOMASHEKAR RAVISHANKAR	C/R1(A-M) BY SAINATH & S SUDINDRANATH SUDHINDRA SAI ASSTS (CP 65/13) T SURYANARAYANA FOR R1(A-M) (NOC) GA FOR R2 & 3 R4- A B Y GEORGE SD
174.	RFA 219/2013	H V SUBRAMANYA & ASSTS	P MAHESHA & KRISHNA B J GIRISH S N FOR C/R (CP NO 1449/12)
175.	RFA 222/2013	P NATARAJU	C SHANKAR REDDY FOR R1-R3 & R5-R8 G GIRISH FOR R16 & 17 GOVT ADV FOR R9 R11- RAJU SD R13- SRINIVAS SD R15- G S PANEESHA SD V/O/DTD 26/04/2016 SD THROUGH PAPER PUBLICATION (R4-G S SUBBANNA-SD R10-SURESH-SD R12-SHAFFI-SD R14-B ANNAPOORNAMMA-SD)

176.	RFA 254/2013	M S VARADARAJAN & SANTHOSH	C M NAGABHUSHANA FOR R1 & R2 (NOC) K P ASOKUMAR FOR R1- R3 (NOC GIVEN IN R/O R1 & R2)
177.	RFA 257/2013	K V NARASIMHAN K N NITISH K T MOHAN KUMAR	G L VISHWANTH
178.	RFA 313/2013	K M SOMASHEKARAC R GOPALASWAMY & ASSTS	K R RAMESH FOR R1- R5V B SHIVAKUMAR FOR R12-24R9 D RANGASWAMY SDV/O DT 13/04/16R10- VENKATESH SERVICE H/SV/O DT 02/11/16R8 & R11 NOTICE D/W V/O DT 03/01/17 NOTICE TO R6 & R7 ARE DISPENSED WITH
179.	RFA 353/2013	V SRINIVASS K ABHIJEET RAI	H C SHIVARAMU FOR R1 (NOC)R2 & R3 ARE MINORS REPT BY R1T N RAGHUPATHY FOR R4V/O/DTD 22-11-17, R5 & R7 NOTICE D/WR6- SINCHANA SDR8- VINODA SDR9- SAGAR SDR10- SARIKA SDR11- SADHANA SDR12- MANAGER, VIJAYA BANK, MANDYA SD R13- KEMPAMMA SDR14(A) - KENDEGOWDA SDR14(B) - CHIKKATHAYAMMA SDR14(C) - LAKSHMAMMA SDR14(D) - KRISHNA SDR14(E) - CJANDRA SD R14(F)- BAGYAMMA SDR P SOMASHEKARAIH FOR R15R16-K C PREMA SDR17- G C SUDHA SDH V HARISH FOR R18 (A- C)V/O/DTD 26/10/16R19 -S V RUDRAIAH-H/SD S HOSMATH VINAY D HOSMATH FOR C/R1(CP 382/2013)

	Connected With		
	RFA 149/2013	K V NARASIMHAN	H C SHIVARAMU FOR R1R P SOMASHEKARAI AH FOR R16R4 RAMAKRISHNA SD T N RAGHUPATHY FOR R5R6-SACHINA-SDR9 VINODA SDR10-SAGAR-SDR11 SARIKA SDR12 SADANA SDR13 THE MANAGER VIJAYA BANK SDR14 KEMPAMMA SDR15 HONNAMMA SDR17 K C PREMA SDHARISH H V FOR R18(A-C)R19 S V RUDRAIAH SDR2 ,R3 ,R7 & R8 ARE MINORS
	Connected With		
	RFA 387/2013	T N RAGHUPATHY RAMESH H ERAKSHITH JOIS Y P	D S HOSMATH FOR R1 H C SHIVARAMU FOR R1 (NOC)R2 , R3 , R6 & R7 ARE MINORSV SRINIVAS FOR R4R5 SACHINA SD R8 VINODA SDR9 SAGAR SDR10 SARIKA SDR11 SADHANA SDR12 MANAGER, VIJAYA BANBESAGARAHALLI SDR13 KEMPAMMA SDR14 HONAMMA SDR P SOMASHEKARAI AH FOR R15R16 K C PREMA SDR17 G C SUDHA SDHARISH H V FOR R18-20R21 S V RUDRAIAH SD
	Connected With		
	RFA 961/2013	H C SHIVARAMU (NOC)D S HOSMATH VINAY D HOSMATH	V SRINIVAS FOR R1 & R15T N RAGHUPATHY FOR R2R PRAMOD FOR R12 & R13R P SOMASHEKARAI AH FOR R14K V NARASIMHAN FOR R16HARISH H VFOR R17 (A TO C) & R18R7-VINODA SDR8- SAGAR SDR10- SADHANA SDR11- THE MANAGERVIJAYA BANK-SDR9- SARIKA HELD SUFFICIENTR12A-

			<p>RAMALINGAIAH SDR12B- SHIVAMADAIHAH SDR12C- GURUMADA SDR12D- RAMAKRISHNA SDR12F- PUTTASWAMY SDR12G- RAMESH SDR12H- JAYARAMU SDR12I- SHIVARAJU SDR13A- KENDEGOWDA SDR13B- CHIKKATHAYAMMA SDR13C- LAKSHMAMMA SDR13D- KRISHNA SDR13E- CHANDRA SDR13F- BAGAMMA SDR4-6 ARE MINORS REPT BY R1R3- DEAD & R1,2, 14, 15 & 17ARE LRS OF DECS D R3R18- DEAD, R17(A-C)ARE LRS OF DECS D 18</p>
180.	RFA 380/2013	CHANDRASHEKAR BYM/S CHANDRU & S SHEKAR ASSTSM NAGESH	<p>K V NARASIMHAN FOR C/R1K N NITISH (NOC GIVEN) (CP NO 1590/2012)CHANDRASH EKARA K FOR C/R1 (NOC)K V NARASIMHAN FOR R1 (NOC)DILIP KUMAR FOR R3R2- B K PRAMILA SD R4- B K ROOPA VENKATESH SDR5- B H MOHAN KUMAR SDR7- B H VIJAYA KUMAR SDR8- B H ASHA SDR9- B H KAMALA-SDR10- B H USHA-SDR11- A A SUJATHA SDR12- A A SUNITHA SD V/O DTD 11/08/16, R13 IS DELETEDR14- S T SHANTHARAM-SDR15- S SANTHOSH SHETTY- SDR16- K ARUNPRASAD- SDV/O DTD 19/12/19 NOTICE TO R6 IS HELD SUFFICIENTR6 - B H PARAMESHWARAPPA</p>
181.	RFA 391/2013	VIVEK N (NOC)	<p>VINAYAKA B BYHARANAHALLI LAW PARTNERS FOR R1 (NOC)T N RAGHUPATHY</p>

			FOR R1R2 - MADE GOWDA SDNAVEEN KUMAR L FOR PROPOSED R2(A-D)
182.	RFA 398/2013	VIVEK HOLLA	M C JAYAKIRTHI
	Connected With		
	RFA 559/2013	M C JAYAKIRTHI	VIVEK HOLLA
183.	RFA 407/2013	P CHINNAPPA & INDUSLAW ANUPAMA HEBBAR	J HUDSON SAMUEL & PARTNERS
184.	RFA 486/2013	PAVANA CHANDRA SHETTY H	R B SADASHIVAPPA FOR R1-R7
185.	RFA 521/2013	S V BHAT & B T GIRISH	B M ARUN FOR R2 & R3
186.	RFA 526/2013	P MAHESHA & KRISHNA B J	V B SHIVAKUMAR FOR R1-R10 R11-ARORAPPA SD R12-CHINAMMA SD R13-PARASHIVAMURTHY SD
187.	RFA 528/2013	H K SRIVASTHAVAR B SADASIVAPPA (NOC)	V B SHIVA KUMARFOR R1R2 - M C VIJAYENDRA SDR3 - M C CHANDRA SHEKAR SDR4 - PREM KUMARI SD
188.	RFA 542/2013	SAMPAT ANAND SHETTYL S MOHAN RAOP H RAMALINGAMB L ACHARYA	A K SUBBAIAH & A S PONNANNA C/R1-R5 (CP NO-249/13)MAHESH FOR R6-R8RAKESH B BHATT FOR R3 - NOC
189.	RFA 646/2013	B K MANJUNATH N KUMARASWAMY	B A RAJARAO SCINDIA R GUNASHEKAR KUTTI P C FOR C/R1 (CP NO 149/13, 405/13) H K BASAVARAJ FOR R4 R2 - B R KAMALA BAI SD R3 THE COMMISSIONER SD V/O/DTD: 02-03-16 NOTICE TO R5 IS D/W
190.	RFA 726/2013	T H AVIN (NOC)RAGHU HULIKALRAJASHEKAR M CS S T QUADRISRESQ LEGAL SOLUTIONS	S RAJASHEKAR FOR R1R3-M P GUNDAPPA SD R4-M P PADMANABA SD CHITHAPPA FOR R5J PRAKASH FOR R6BYRAREDDY G S FOR R7 & R8B RUDRAGOWDA FOR R9T S VENKATESH

			FOR R9R10-M/S SHASTRY ELECTRONIC ACCESSORIES PARTNERSHIP FIRM -SD R2 IS DECD - R1,R3-R8 & APPELLANT ARE TREATED AS LR'S OF R2
191.	RFA 753/2013	VIVEK HOLLA	M T NANAI AH ASSOCIATES M RAMAKRISHNA A K NARONEY FOR C/R1 CP NO 344/2013 SUNITHA SRINIVAS FOR R2
	Connected With RFA 755/2013	VIVEK HOLLA	M T NANAI AH & M RAMAKRISHNA A K NARONEY FOR C/R1 (CN 345/13) R2- DELETED
192.	RFA 919/2013	T HAREESH BHANDARY	N JAGADISH BALIGA KAMATH & KAMATH FOR R1 & R2
193.	RFA 922/2013	A KESHAVA BHAT & K SHRIKRISHNA	O SHIVARAM BHAT FOR R4 R1(D) MINOR REPT BY R1(A) R1(A)- GEETHA V HEBBAR SD R1(B)- PADMINI HEBBAR SDD V/O DTD 26/11/14 R2- SHASHIDHARA HEBBAR H/S G S VENKATA SUBBA RAO FOR R3 CAVEAT PUT UP IN RFA 923/13 R5- SUDHARSHAN HEBBAR SD G S BALAGANGADHAR FOR R1 V/O/DTD 20-9-18, R1C- VISHARUTH HEBBAR HELD SUFFICIENT
	Connected With RFA 923/2013	A KESHAVA BHAT & K SHRIKRISHNA	R1- S M SHASHIDHARA HEBBAR SD O SHIVARAM BHAT FOR R2 R3 MINOR

			REPRESENTED BY R2 G S VENKATA SUBBARAO FOR R4 S V PRAKASH FOR C/R5 CP NO 411/2013 G S BALAGANDHARA FOR R6 R6(D) MINOR REPT BY R6(A) R6(A)- GEETHA V HEBBAR SD R6(B)- PADMINI HEBBAR SD R6C- VISHARUTH HEBBAR HELD SUFFICIENT
194.	RFA 926/2013	G A SRIKANTE GOWDAKRISHNA SRAVIKUMAR K	R2- SHIVANNA SDR3 - T H NAGESHA SD C VINAYSWAMY FOR R4D S MALIPATIL FOR R5 & R6A SOMARAJU FOR R7R1- DEAD
	Connected With RFA 1176/2013	SOMARAJU A	R RAMACHANDRAN FOR R2C VINAY SWAMY FOR R4R1- DEAD
195.	RFA 948/2013	VENKATA REDDY S KNALINA K	JAYPEE ASSTS FOR R1 R2-VASANTH MADHAV B - SD
196.	RFA 950/2013	M V V RAMANA & RAMA	O MAHESH FOR R1
197.	RFA 972/2013	S V PRAKASH	R1 - DISPENSED WITHV/O DTD 14/7/2014NOTICE TO R1 DISPENSED WITHR2 PUTTESWAMEGOWDA - SDK A CHANDRASHEKARA FOR R3 -R7 G RAVISHANKAR SHASTRY FOR R3-R6 (NOC)
198.	RFA 974/2013	JANARDHANA G	A M VIJAY
199.	RFA 980/2013	K M PRAKASH	M V HIEMATH FOR R1 PRITHVI RAJ FOR R2 MANMOHAN P N FOR R3 P V CHANDRASHEKAR FOR R4
	Connected With RFA 955/2013	MANMOHAN P N	M V HIEMATH FOR R1 K M PRAKASH FOR R2 PRITHVI RAJ B N FOR R3 P V CHANDRASHEKAR

			FOR R4
200.	RFA 1032/2013	SHARATH GOWDA G BK PALLAVI HOLLAA DHARMESH MOHAN KUMAR S R	P MAHESH FOR R1 & 2
201.	RFA 1052/2013	RAYAPPA Y HADAGALITEJAS S RGANAPATHI HEGDEM B ANIRUDHNIVEDITA SHENOYTANYA JOHNDUA ASSTS	LAWYERS INC
202.	RFA 1095/2013	V RAMESH BABU R SWAROOP ANAND B S GURURAJ	M R C RAVI FOR R1 H S PRASHANTH FOR R3(A-C)
203.	RFA 1096/2013	D R RAJASHEKHARAPPA	R C NAGARAJ FOR R1 R2- M KALAVATHI-SD R3- H B MALLIKARJUNASWAMY- SD R4- NAGENDRA GUPTHA-SD R6- UMESHA-SD R7- SHYLESHA-SD
	Connected With		
	RFA.CROB 20/2014 IN RFA 1096/13	NAGARAJ R C	D R RAJASHEKHARAPPA FOR R1 (VK NOT FILED)
204.	RFA 1104/2013	G S VENKAT SUBBA RAO RADHA Y	K SURYANARAYANA RAO RAO & RAO CHANDAN S RAO FOR C/R1 (CP NO 501/2013) SATHYANARAYANA GOPAL RAO FOR R2
205.	RFA 1121/2013	R VIJAYAKUMAR SADASHIVA REDDY	B V NIDHISHREE FOR RESPTS & ALSO FOR APPLICANTS ON IA 1/18
	Connected With		
	RFA 2037/2012	B V NIDHISHREE (NOC) M N SESHADRI	R VIJAYA KUMAR & SADASHIVA REDDY
206.	RFA 1150/2013	NATARAJU B HALEMANE B N NARAYANASWAMY	C/R BY V VIJAYASHEKARA GOWDA SHIVAKUMAR S K (NOC) (CP NO 833/2013)

207.	RFA 1323/2013	D N SAHADEVA REDDY& DEEPAK J	M S VARADARAJANFOR R1 & R4 - R6R2(A)- MANJAMMA SD R3 - ANANTHAMMA SD
208.	RFA 1325/2013	KEMPANNA	VEMAREDDY SB S DHANANJAYA FOR C/R1 & R2(CP NO 736/2013)L M RAMAIAH GOWDA FOR R1 & R2 (NOC)A NAGARAJAPPA FOR R3 & R6 - R9C M NAGABHUSHANA FOR R4S V PRAKASH FOR R3,R6 - R9NARASIMHA RAJU ANDCHOKKAREDDY FOR R5 (A & B)R10- M/S SKF PVT LTDBY MANAGER SD M V REVANA SIDDAIAH FOR R12V/O/DTD:26/08/201 5,NOTICE TO R4 & R11 AREDISPENSED WITHV/O DTD 3/6/2021, R10-R12 ARE DELETED
209.	RFA 1327/2013	KUMAR RAM C M C K NANDA KUMAR	ABHINAV RAMANAND M/S KUMAR & KUMAR
	Connected With RFA 1321/2013	ABHINAV RAMANAND A	DHANANJAYA G N C K NANDAKUMAR KUMAR RAM USHA FOR C/R CP NO 929/2013
210.	RFA 1437/2013	BADRI VISHAL	M B CHANDRACHOODA FOR C/R1 (CP 867/2013) & FOR R2R3(A)- THENMOZHI ILANGO- SDR3(B)-SRIRAM I PETHI-SDR3(C)- SUCHITRA I PETHI-SD
211.	RFA 1496/2013	PRASANNA B R	T. H. SAVITHA, HCGP TAKES NOTICE TO R-1 TO R-3 VIDE ORDER DATED 18.12.2020. R. GOPAL FOR R-4
212.	RFA 1502/2013	M S VARADARAJAN	SRINIVASA MURTHY D (CP NO 733/2013)
213.	RFA 1507/2013	S CHENNARAYA REDDY C SHANKAR REDDYVENKATESHA C	S GANGADHARA AITHAL AVINASH CHINDU FOR C/R8 (CP NO 1001/2013)R1-

			SUBRAMANIAM SDR2- PADMAVATHY SDR3- VARNALATHA SDR4- NITREJA SDR5-GIRISH SDR7, 8 & 9 ARE LRS OF DECEASED R6R7 SIDDAMMA SD R9-SHIVA SHANKAR SDR10- SREERAMULU SDR11- ALUVELAMMA SDR12- NANDA KUMAR SDV/O DTD 2/01/2015 NOTICE TO R13 IS HELD SUFFICIENT R13 RAJAMMA R14- SAMPOORNA SDR15 VENKATAMMA SD R7-9 & LRS OF DECD R6 V/O/DTD 29/6/15N S VISWANATHA FOR PROPOSED R16-R20
214.	RFA 1549/2013	C M NAGABUSHANA	M T NANAI AH ASSTS FOR R1-3V/O/DTD: 25-11-15 NOTICETO R4-R8 IS D/W
	Connected With RFA 1601/2013	RAMAKRISHNA MM S SOMSHEKARK K BOPAIHRASHMI SM K LOKESHAM T NANAI AH ASSTS	P V CHANDRASHEKARUDAY K S FOR C/R2 (CP NO 1017/2013)P N RAJESHWAR FOR R3 & 4N B T ZAMEER (R1)(PARTY-IN-PERSON)
215.	RFA 1567/2013	P N HARISH	H S PRASHANTH
216.	RFA 1600/2013	C M NAGABUSHANAK S UDAY	R1 & 2 BY M SIVAPPA R3 THE BHAVANI HOUSINGCO-OPERATIVE SOCIETY LTD, SDR4 THE REGISTRAR OF CO- OPERATIVE SOCIETIES, SDR5 J PRAKASH REDDY SDV/O DTD 24/07/14 NOTICETO R6 IS D/W
217.	RFA 1629/2013	G D ASWATHANARAYANA C SARASWATHI A T JAYARAM	DEEPAK S SHETTY FOR R1-4 (NOC VK FILED IN R/O 1 & 2) R A CHANDRASHEKARA REDDY FOR R5 (NOC) S K MITHUN FOR R6 (NOC) CHENNARAYA REDDY FOR R1

			SHIVANANDA METI FOR R2 PRAKASH T HEBBAR FOR R5 & R6
218.	RFA 1632/2013	K P BHUVAN S RAJU	RAJESHWARA P N FOR R1 & R2
	Connected With RFA.CROB 13/2014 IN RFA 1632/2013	RAJESWARA P N	
219.	RFA 1662/2013	ABUBACKER SHAFI R SHAMA	
	Connected With RFA 387/2012	L GOVINDRAJ AJAY G ARUN G H SUBHAS CHANDRA (NOC) ASHOK HARANAHALLI ASSOCIATES MAHESH C M	ABUBACKER SHAFI & SANDYA U PRABHU FOR R1, R3 , R5 TO R8 R14 & R15 V/O DTD 22/11/2013 R3 TO R7 ARE TREATED AS LR'S OF DECEASED R2 R4-NEELAMMA SD R9-KEMPAMMA SD V/O DTD 17/10/14 NOTICE TO R10 IS DISPENSED R11 PUTTALAKSHIMI SD U BYREGOWDA FOR R12 R13-M P UMASHANKAR SD
220.	RFA 1689/2013	M S NAGARAJA	P JAYARAMAREDDY & K P CHANDRASHEKAR REDDY FOR C/R1 (CP NO 998/2013 & 1339/14) KRISHNE GOWDA C FOR C/R2 (CP NO 997/2013 & 1338/2013)
221.	RFA 1707/2013	BHANU PRASAD K P KRISHNAPPA INDUMANTHI	INDO LEGAL INC FOR R2 R2 IS TREATED AS LR'S OF DECEASED R1
222.	RFA 1720/2013	VIGHNESHWAR S SHASTRI SUBRAHMANYA	R1 & 2 BY ILP /INDIA LAW PRACTICE
223.	RFA 1753/2013	M R RAJAGOPAL (NOC) D C JAGADEESH	CHETHAN B FOR R1 & R2

			B K VISHWANATH FOR R3 R4 R S JAYADEV SD
224.	RFA 1764/2013	M ERAPPA REDDY NARASI REDDY G	D PRABHAKAR FOR R1 R2-VISHWANATHA BHATTA SD R3 SURYANARAYANA BHATTA SD
225.	RFA 1828/2013	CHANDRASHEKARM NAGESH	CYRIL PRASAD PAIS & ANAND FOR C/R CAVEAT NO 993/2014(DEFECTIVE CAVEAT PUT UP)
226.	RFA 1848/2013	SANATHKUMAR SHETTY K	VIJAYA KRISHNA BHAT M FOR C/R1 (CP NO 1219/2013) ANADARAMA PRASHANTH & VIKRAM FOR R6 & 8 R4 MINOR REPT BY R3 R7 MANMATHA SHETTY SD R9 SHIVARAM SHETTY SD R10 SANTHOSH SHETTY SD R11 NAVEEN SHETTY SD R12 MOHINI SHETTY SD R13 UMESH SHETTY SD R14 THUKARAM SHETTY SD
227.	RFA 1898/2013	K CHANDRANATH ARIGA UMESH M KUNDANA	K V SHYAMA PRASAD FOR R1 & R2
228.	RFA 1902/2013	C G GOPALASWAMY SANNEGOWDA	B N PRAKASHLAWYERS INC FOR C/R(CP NO 1331/2013)
229.	RFA 1913/2013	K SANATHKUMAR SHETTY	A KESHAVA BHAT FOR R1 R2- RAMAYYA H KOTIAN SD
230.	RFA 1922/2013	S V GIRIDHAR R SANGANNA PALANETHRA SANJAY E	P KRISHNAPPA
	Connected With		
	RFA.CROB 3/2015	BHANU PRASAD K S R INDUMATHI	
231.	RFA 1975/2013	D N MANJUNATH K N NAVEEN KUMAR PRATHIBA D S	H RAMACHANDRA FOR R1 (NOC) B K CHANDRASHEKAR

			FOR R1 (NOC) SRINIVASA REDDY K V K R PRABHU FOR C/R1 (CP NO 1459/2013) G PAPIREDDY FOR R2(B-D) SANDEEP KATTI FOR R2(B-D)(NOC) R2(A)-RAMA REDDY SD R3(E)-KUSUMA SD G R LAKSHMIPATHI REDDY FOR R4 D R RAVISHANKAR FOR R5 R6 NARAYANA SD R7 VANAJA SD REUBEN JACOB FOR R8 TO R11 APPEAL AGAINST R3(A-D & F) IS DISMISSED V/O/DTD 7-3-17
232.	RFA 1980/2013	MOHAMED INAYATHULLA FOR LIMRA LAW ASSTSFOR LRS OF APPLNT (NOC)	K KRISHNA FOR C/R1(CP NO 1101/2013)Y K NARAYANA SHARMA FOR R1-R3 & LR'S OF PROPOSED R1(A-D) AND R1 (A) (i TO iii)TAJUDDIN FOR R4 & R5
233.	RFA 2001/2013	Y K NARAYANA SHARMA Y V PRAKASH	VIJAY KRISHNA BHAT M FOR R1&2 R3 TRINITA D'CUNHA SD R4 THE MANAGER, CANARA BANK SD
234.	RFA 6/2014	PUTTIGE R RAMESH LAKSHMI S HOLLA	K PRABHAKAR FOR R2-5 RAVI L VAIDYA PRAVEEN KUMAR FOR C/R6 (CP NO 1382/13) R2-R5 LR'S FOR DECEASED R1 V/O/DTD 21/09/16
235.	RFA 9/2014	VIVEK HOLLA RAJENDRA M S CHANDRASHEKAR J HOLLA & HOLLA	S H PRASHANTH (NOC) FOR R1 & R2
236.	RFA 37/2014	G PAPI REDDY (NOC) D N MANJUNATH	P M NARAYANA SWAMY FOR C/R1 & R2 (CP NO 57/14) V/O DTD 28/10/2015

			NOTICE TO R3 MADALIAH R4 AMRUTHLAL IS HELD SUFFICIENT
237.	RFA 53/2014	A S SHYAM KOUNDINYA	M S VARADARAJAN SANTHOSH FOR C/R CP NO 1240/2013
238.	RFA 69/2014	A MAHAMMED TAHIR VARUN PATIL	B R PRASANNA H R SHREEPADA FOR R1 TO R7 & R10 TO R12 R8 SHOBHA SD R9 SUVARNA SD R13 RAJU SD
239.	RFA 79/2014	K M PRAKASH VIJAY KUMAR T	KUMAR GURU FOR R1 & R2 SANJAY NAIR CGC FOR R1 S DAYAMANI CGC FOR R1 & R2 H R VANAJA FOR R1 & R2
240.	RFA 133/2014	K K VASANTH JAGADEESHA	AMIT KESHVA MURTHY A & S LAW CHAMBERS
241.	RFA 177/2014	A V GANGADHARAPPA FOR A V G ASSTS	LOHITASWA BANAKAR FOR DLJ & ASSTS FOR R1 V/O DT 25/11/15 R2 TRANSPosed AS APPELLANT NO 2
242.	RFA 182/2014	K SHIVASHANKAR KRISHNAPPA M V	M S VARADARAJAN FOR PRSPD R3(A) S VISWESWARAIAH FOR R3 R1- SRINATH G R2- PRABHAKAR G ARE SERVED BY WAY OF PAPER PULICATION
243.	RFA 207/2014	B V KRISHNA SHIVAKUMAR S N PRASHANTH CHANDRA ANANDA THEERTHA D RAMESH H S VIJAYENDRA D JOSHI LAW & OPTIONS	P MAHESH FOR SOLE RESPT
244.	RFA 234/2014	K V NARASIMHAN K N NITISH	SANTHOSH S NAGARALE FOR R1 (NOC) NAGARAJAPPA S H FOR C/R

245.	RFA 288/2014	T N RAGHUPATHY RAKSHITH JOIS Y P RAMESH H E	C VIJAYA KUMAR FOR R1 V/O DTD 22/04/14 NOTICE TO R2 IS DISPENSED WITH
246.	RFA 322/2014	R S RAVI MANU N P	K SUMAN FOR SOLE RESPT
247.	RFA 323/2014	R V JAYAPRAKASH G M NATARAJ	R1 ASHA BHARGAV SD R GOPAL FOR R4 TO R6 R7 K S NAGARAJ RAO SD R8 K S MOHANLAL SD R2 ANISHA BHARGAV R3 ASHLESHA BHARGAV
248.	RFA 332/2014	SANJAY NAIR FOR INDO LEGAL INC., (NOC VK FILED)	SRINIVAS AND BADRI FOR R1 (NOC VK FILED) (CP 1445/2013 & CP356/2014) M K SHIVARAJ FOR R3, 4, 6 & 7 R5 B K BHAVYA SD R8 VIDYARANI SD R9 MANJUNATH SD R10 SUDHA RANI SD

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN RFA MATTERS PERTAINING TO SINGLE BENCH**

SL. NOS.	CASE NUMBERS	ADVOCATE FOR APPELLANTS	ADVOCATE FOR RESPONDENTS
1.	RFA 1432/2004	H N BASAVARAJU (NOC)	C M NAGABUSHANA &P V CHANDRASHEKAR FOR C/R1 (CP NO 317/04)RAHUL CARIAPPA FOR R2
2.	RFA 539/2005	M RAMBHATBY H R SREEPADA & ASSTS	S M DODDAMANI FOR R1R2 - HANUMANTHAMMA SD BY WAY OF PAPER PUBLICATIONV/O DTD 7/6/05 NOTICE TO R3 & R4 D/W
3.	RFA 1276/2005	H C SHIVARAMU FOR A3 (NOC)C M NAGABHUSHANAP V CHANDRASHEKAR	S K VENKATA REDDY FOR R1[A-H]PATEL D KAREGOWDA FOR R2E(1 TO 3) R2[F & G]HARISHA O K & K L SREENIVAS FOR R3[A] & R3[B (I) (II) (III)]K L SRINIVASA FOR R3[C]B V ACHAR FOR R5N BAYYA REDDY FOR R6VENKATA REDDY FOR R4K L SHREENIVASA ADV FOR APPLICANT IN IA 1/2014(IA 1/2014 IS ALLOWED ON 21/08/14)R2[A]- SAROJAMMA SDR2[B]- SARASWATHAMMA SDR2[C]- LALITHA SDV/O DTD 06/03/12- NOTICE TO R2(D) - SUJATHA-H/S & R2(H) - TEJASWINI -H/SR7 - THUNGABHADRAMMA SD

4.	RFA 1726/2005	S SHAKER SHETTYANIL KUMAR SHETTY	SOUTHERN LAW ASSOCIATESL MAHESH, VIJAYABHASKAR REDDY FOR C/R1 & 2 (CP NO 1038/05)
	Connected With RFA 1030/2017	SADASHIVAIAH K G	ZULFIKIR KUMAR SHAFI FOR C/R3(CP NO: 402/17)
5.	RFA 161/2006	K S RAMESH& R VIJAYAKUMARV/O DTD 18/11/2019 APPEAL DISMISSED AGAINST A1(E)	M/S SREEVATSA ASSTSS SREEVATSA & M BIRDY AIYAPPA K N S LEGAL (NOC)
6.	RFA 177/2006	ARUN SHYAM & SACHIN B SM/S DHARMASHREE ASSTS [NOC]	T JAYA PRAKASH FOR R1(A)R2 - SHEKARAPPA SD
7.	RFA 695/2006	M S VARADARAJANSUPREETH K P	M S NARAYANFOR R1 TO R5 [GPA COPY FILED]L N RAMAIAH GOWDA &R G HEGDE FOR R6(A-E) & R7R6 - DECEASED
	Connected With RFA 692/2006	L N RAMAIAH GOWDA LRS OF A1R G HEGDEA VIJAY KUMAR BHAT FOR A1(B-E)	M S NARAYAN FOR R1- 5[GPA COPY NOT FILED]M S VARADARAJAN FOR R6R7-NEELAMMA SD
8.	RFA 725/2006	K K VASANTH	B V MURALIDHAR FOR R1 and R3V/O DTD 02/02/12 APPEAL AGAINST R2 DISMISSED
9.	RFA 835/2006	RAO & RAOK SURYANARAYANA RAOCHANDAN RAO	M ASWATHANARAYANA REDDYK RAMA SETTY
10.	RFA 843/2006	V GANGABAI & VIVEKANANDA	DEEPASHREE
11.	RFA 852/2006	S NAGARAJA & HAMSAVENI J	M R RAJAGOPAL& ASSTS BY M NAGARAJA

12.	RFA 858/2006	H KANTHARAJA	C G GOPALASWAMY FOR C/R1-11 (CP 195/06) S V BHAT FOR R12
13.	RFA 887/2006	S SHAKER SHETTYA ANILKUMAR SHETTY	H S CHANDRAMOULI FOR R1R2-RTO RAJAJINAGAR WEST SDR3-STATE BY CHIEF SECY SD
14.	RFA 899/2006	NAMITHA MAHESHN SHANKARANARAYANA BHAT (NOC)	H KANTHARAJA FOR R1R2(A) - D NAGARAJA - SD
15.	RFA 937/2006	ASHOK HARANAHALLI	K N PUTTEGOWDA FOR R1V/O DTD 28/9/11 R2-D B RANGAIAH IS SERVICE HELD SUFFICIENT
16.	RFA 991/2006	M/S HOLLA & HOLLANANDISH PATILN RAJANNA	M MOHAN RAO
17.	RFA 1000/2006	B S VIJAYALAKSHMIB S RAGHU PRASAD (NOC)	M SHIVAPRAKASH
18.	RFA 1035/2006	M/S SUNDAR SWAMY & RAMDASASSTS (NOC)BASAVA PRABHU S PATIL & ASSTSB SUBRAMANYA PRASAD	M L DAYANANDAKUMARM D RAGHUNATHK A KAMALAM FOR C/R3CP NO 426/06I G GACHCHINAMATH FOR R1 & R2S M CHANDRASHEKAR FOR R1 & R2H D & ASSTS FOR R1 TO R2 (NOC)
19.	RFA 1044/2006	GOUTHAM S BHARADWAJ	G BALAKRISHNA SHASTRY FOR R1P S MANJUNATH & H C SHIVARAMU FOR R2
20.	RFA 1054/2006	KASHYAP N NAIK BYM/S AGRAA LEGAL (NOC)S V NARAYANA MURTHYS R NITHYANANDA	B RUDRA GOWDA FOR R1R2-PUTTAMMA SDR3- PUTTAMMA SDR5- BHAGYA SDSERVICE OF NOTICE TO R4IS HELD SUFFICIENT BY WAYOF

			PAPER PUBLICATIONV/O DTD 22/03/13
21.	RFA 1062/2006	G R VENKATESH & PATANRAHAMATHULLA	RAVI & RAVI ADVOCATESBY M C RAVIKUMAR
22.	RFA 1065/2006	V P KULKARNI	B K MANJUNATH FOR R1-4R5- KARIYAMMA SDR6- KARIYAMMA SDR7- GANGAMMA SDR8- NAGAMMA SDR9- HOOVAKKA SD
23.	RFA 1087/2006	SHANMUKHAPPA & ALSO FOR PROPOSED LRs OF APPELLANTKESVY & CO	PRAKASH T HEBBAR FOR C/RIN CP 724/2005
24.	RFA 1098/2006	GOVERNMENT ADVOCATE	T NARAYANASWAMY FOR R1-2N R JAGADEESHWARA FOR R1 & R2
25.	RFA 1103/2006	GOVERNMENT ADVOCATE	A MADHUSUDHANA RAO FOR R1-R5
26.	RFA 1115/2006	K CHANDRASHEKAR ACHARPRASANNA V R (NOC)	B L SRIKANTIAH TAKES NOTICE FOR RESPTS
	Connected With		
	RFA 840/2007	B L SRIKANTIAH	K CHANDRASHEKAR ACHAR
27.	RFA 1127/2006	M S RAJENDRAPRASAD & ASSTSA MANJUNATH MURALIDHAR YADAV	T N RAGHUPATHI FOR R3 & R4AND ASSTSR1 - K SHAILAJA SDR2 - K KANTHAMMA SD
28.	RFA 1176/2006	K M NATARAJASACHIN B S FOR A1 & A2	HAREESH BHANDARY T
	Connected With		
	RFA.CROB 30/2006	S VISHWAJITH SHETTY	
29.	RFA 1252/2006	V S NARAYANA	K SHEELA ANISH FOR R1 & R3K R NAGENDRA BY M/S NAG ASSTS FOR R2

30.	RFA 1271/2006	C V NAGESH& ASSTS BY V R SACHINK R LANKESH	R K HATTI, GA FOR R1 TO R5
31.	RFA 1272/2006	C S PRASANNA KUMARM/S KUMAR AND KUMAR	RANGARAJAN & PRABHAKARAN FOR R1R2- VENKATESHWARALU SDV/O DTD 18/11/13 SERVICE OF NOTICE TO R3 TO R5 ARE HELD SUFFICIENTR3 J KRISHNA PRASAD R4 SURENDRA KUMAR MANAKALA R5 VEENA MANAKALA
32.	RFA 1287/2006	LAKSHMINARAYANAKIRAN S JAVALI	M/S PRECIOUS CARRYINGCORPORATION LTD, CHENNAI - SD
33.	RFA 1308/2006	S B MUKKANNAPPA	R MAHESH FOR R1(A-C)T NARAYANA SWAMY FOR R11 & R11(A-D, G & H)R11(E)-D G MOHAN-SDR11(F)-D G ANUSUYA-SDR2- LAKSHMAMMA SDR3- VENKATEHS SDR4- NAGARAJU SDR5- MADDUKRISHNA SDR6- REVANNA SDR7- PUSHPA SDR8- JAYAMMA SDR9- PUSHPALATHA SDR10 (A) - SAVITHRAMMA SDR10(B) - NAGARAJU SDR10(C) - SATHISH SDR10(D) - JAYAMMA SDR10(E) PADMAMMA SDR10(F) - GEETHA SD
34.	RFA 1348/2006	LAW ASSOCIATESL K SRINIVASA MURTHY	R1- DEAD, R2 IS THE LRS OF R1B JANARDHANA RAO FOR R2GIRISH B BALADARE FOR R2R3- LEENA D'SOUZA SD

35.	RFA 1371/2006	S & S ASSOCIATES SHIVA KUMARK G SADASHIVAIAH	K R LAKSHMINARAYANA RAO
36.	RFA 1375/2006	M/S JAYARAJ & ASSOCIATES L PREMKUMARD S JAYARAJ	S RAJENDRA FOR R1 TO R5
37.	RFA 1376/2006	HAREESH BHANDARY T	A ANANDA SHETTY & N RAJASHEKARFOR C/R(CP NO 551/06)
38.	RFA 1394/2006	HARANAHALI & PATILASHOK HARANAHALI ASSTS	HARISH H V FOR R1 & R2 (NOC)NAGAI AH FOR C/R1 & R2 (CP NO 566/06)P V CHANDRASHEKAR FOR R1G M ANANDA FOR R17 N S BHAT FOR PROPOSED R18R3- CHANDRAMMA SDR4- SUDHA SDR5-B A NAGARATHNA SDR6- YASHODA SDR7- NAGARATHNAMMA H R SDR8-H M NAGENDRA SDR9-C LOKESH SDR10- B G INDIRA SDR11-R BASAVARAJU SDR12-H G MAHESHA SDR13-K L BABU SDR14-RAMAKKA SDR15-BHEEMANNA SDR16-GANGAMMA SD
	Connected With		
	RFA.CROB 4/2008	HARISH H V (NOC)C M NAGABHUSHANA & P V CHANDRASHEKAR	ASHOK HARNAHALI FOR R1G M ANANDA FOR R16K S SREEKANTH ASSTS FOR R16BRIJESH PATIL FOR PSD IMPLEADING R17 TO R21V/O DTD 05/10/2012 NOTICE TO R2 R6 R7 R8 R10 R11 & R15 ARE D/WR3- SUDHA SDV/O DTD 29/09/10

			NOTICE TO R4 IS H/SR4- B A NAGARATHNA R5- YASHODA SDR9- B G INDIRA SDR12- K L BABU SDR13 - IS DECEASEDR14 IS TREATED AS LRS OF DECD R13R14- BHEEMANNA SD
39.	RFA 1404/2006	P N MANAMOHAN	Y K NARAYANA SHARMAFOR R1 & R2(A TO D)ASHOK N PATIL FOR R3 & R4
40.	RFA 1424/2006	MYLARAIAH ASSOCIATESP M SIDDAMALLAPPAP M GOPI,M MUNIRAJ	S SHANKARACHAR FOR R1 & R3D M JOSHI FOR R2
41.	RFA 1450/2006	M/S SHETTY & HEGDE ASSTSBY K SHASHIKIRAN SHETTY	S V SHASTRI AND RAVINDRANATH KFOR R1(A-D) & R2
42.	RFA 1474/2006	MAHBOOB ALIKHAN & VASANTH V ALSO FOR P'SD A1A(1-3)	Y K NARAYANA SHARAMA FOR R1(A) LR'S OF R1 (GPA COPY FILED) DEEPASHREE FOR R1R2[1]- MUMTAZ BEGUM SDR2[2]- IS MINOR RESPT BY R2[1]
43.	RFA 1489/2006	M VISHWAJITH RAI & JAYAPRAKASHSANATH KUMAR SHETTY K (NOC)	M VINAYA KEERTHY
44.	RFA 1500/2006	A KRISHNA BHAT	DEEPAK J FOR R4 - 7C V ANNAIAH FOR R1-3 & R14R9- SRINIVASA SDR10- ANANDA SDR11- NAGARAJA SDR12- HANUMANTHAPPA SDR13- RATNAMMA SDR15- RAMACHANDRAPPA SDR16-SONNEGOWDA SDR17- JAYAMMA SDR18- SHANTHAMMA SDR19- SUSHEELAMMA

			SDR20- SUNANDAMMA SDNOTICE TO R8 IS DISPENSED WITH V/O DTD. 21.08.2012
45.	RFA 1508/2006	K V NARASIMHAN	N B NIJALINGAPPA FOR R1RAJESH P L FOR R1 P MAHESHA FOR R1 (NOC)R2 - VENKATAMMA SDR3 - CHANDRAMATHI SD
	Connected With		
	RFA.CROB 33/2008	N B NIJALINGAPPA& RAJESH P L FOR CROSS OBJECTORP MAHESHA FOR CROSS OBJECTOR (VK NOT FILED)B ROOPESH & M K SANDEEP FOR CROSS OBJECTORN THEJESHA FOR CROSS OBJECTOR	K V NARASIMAHAN FOR R1R2- VENKATAMMA SDR3- CHANDRAMATHI SD
46.	RFA 1513/2006	G S PATIL & G THIRUIVARANGAM (NOC)	S KANAGARAJAN FOR R1-7
47.	RFA 1519/2006	H T NARAYANN JYOTHSNAB HANUMANTHARAYAPPA	M NARAYANA SWAMY FOR R4-5R1-THIMMAIH R2-DEVIKA ARE SERVICE HELD SUFFICIENT V/O DTD 24/2/12BY WAY OF PAPER PUBLICATION R3- SAROJAMMA SD
48.	RFA 1528/2006	SHESHADRI N SV VINOD REDDY	A GOPALIAH FOR R1- R5T SESHAGIRI RAO FOR R2 (NOC NOT OBTAINED)SUGUNA R REDDY FOR R4 & R5H C SHIVARAMU FOR PROPOSED LR'S OF R2V/O DT 25/11/19 APPEAL DISMISSEDABATED AGAINST R2 & R3

49.	RFA 1534/2006	B S SATYANAND	RAO & RAOBY CHANDAN S RAO
50.	RFA 1536/2006	M SHIVAPRAKASH	G PAPI REDDY & ASSTS K J JAGADEESHA FOR R1(A-C) R2 & R3JOSE SABASTIAN & ASSTS FOR R1-R3
	Connected With		
	RFA 1176/2009	G PAPI REDDY (NOC)& ASSTS K J JAGADEESHABALARAM LAW FIRM	A VENCوبا RAO FOR C/R1 IN CP 657/09M SHIVAPRAKASH FOR R2
	Connected With		
	RFA 591/2010	G PAPI REDDY (NOC)& ASSTS K J JAGADEESHABALARAM M L	A VENCوبا RAO FOR R1M SHIVAPRAKASH FOR R2V/O DTD 13/08/15 NOTICE TO R3 IS D/W
51.	RFA 1542/2006	M NARAYANA REDDY	B S RAVINDRA FOR R2R1[A]- MUNIYAMMA SDR1[B]- HANUMANtha SDR1[C]- NARAYANA SWAMY SDR1[D]- PEDDAKKAMMA SDR1[E]- POOJAMMA SD
52.	RFA 1588/2006	B V SHANKARANARAYANA RAO& ASSTSG M ANANDA & B L ASHA (NOC)	M U POONACHA
53.	RFA 1612/2006	GANGADHARAI AH - APPELLANT	A JOHN BOSCO FOR C/R
54.	RFA 1615/2006	B V SHANKARANARAYANA RAO& ASSTS	H KANTHARAJA [NOC]M/S CHALAPATHY & SRINIVAS ADV. FOR PROPOSED IMPLEADING RESPT.K S NAGARAJA RAO
55.	RFA 1640/2006	V B SHIVA KUMAR P N HEGDEMURUGESH V CHARATHIB S SACHIN	B BHAVANI SHANKAR RAO FOR R1B SHARATH KUMAR FOR R1V/O DTD- 09-08-2007 - R4-

			NOTICE DISPENSED WITH V/O DTD- 13-06-2011 -SERVICE OF NOTICE TO R2 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R2 - IRENE SLIM IS H/SR3 IS DEAD
	Connected With		
	RFA.CROB 2/2007	B BHAVANISHANKAR RAOB-SHARATH KUMAR	P N HEGDE FOR R1
56.	RFA 1652/2006	M SHIVAMURTHY	R OM KUMAR : K G LAKSHMIPATHY& C N SRINATH FOR C/R1MARIGOWDA FOR R3-5NOTICE TO R2 IS DISPENSED WITHV/O DTD. 28/09/2006
57.	RFA 1653/2006	ILYAS HUSSAIN	VIJAY KIRSHNA BHAT M FOR P'SD LR'S OF R1(NOC)NISAR SAB FOR R1 (NOC)R2-PARTY-IN-PERSON FILED AFFIDAVITR2 - AKTHAR JAN (PARTY-IN-PERSON)
58.	RFA 1667/2006	S R DESHPANDE M RAMA MOHAN	KESHAV REDDY FOR R4HARISH O.K. & K.L.SREENIVAS FOR R5R1 - LAKSHMAIAH SDV/O/DTD: 03/01/13 NOTICE TO R2 & R3 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICAITONR2 - GEETHAR3 - DHANUSKOTEPORPOSE D R1 - T SHASHIDHARAN SDV/O/DTD: 28/01/11 NOTICE TO PROPOSED IMPLEADING R2 IS HELD SUFFICIENT PROPOSED R2 - P J USHA BAIR7-

			USHA BAI SERVICE OF NOTICE IS HELD SUFFICIENT V/O DTD 28/1/11
59.	RFA 1681/2006	G M CHANDRA SHEKAR (NOC VK FILED)	M U POONACHA
60.	RFA 1692/2006	I G GACHCHINA MATH V Y KUMAR	P KRISHNAPPAP B RAJU
61.	RFA 1700/2006	M S VARADARAJANM SRINIVAS KUMAR	GURURAJ KULKARNI FOR R1 & R2V N SIMHA FOR R2 (NOC)APPEAL DISMISSED AGAINST R2 V/O DTD 01/04/2021
	Connected With		
	RFA 522/2007	M S VARADARAJANM SRINIVAS KUMARM S VARADARAJAN FOR A1(A& B)	S VITTAL SHETTY FOR R13SERVICE OF NOTICE TO R4 ISHELD SUFFICIENT R4 - TULASI RAJUR2- GOWRAMMA SDR3-SUDAR RAJ SDR5 - DHANANJAYA SDR6- YOGESH SDR7 - NARAYANA SWAMY SDR8-ASWATHAMMA SDR9-CHANDRASHEKAR SDR10-PRADEEPKUMAR SDR12- H S BHAT SDR16- B M OMKARA SDR18- GANGAMMA SDR1, R11, R14, R15, R17 AREDELETED V/O DT-29-9-10
62.	RFA 1701/2006	MUNIYAPPA &S KALYAN BASAVARAJ	I G GACHCHINAMATH FOR R10-11A KRISHNA BHATVENUGOPAL M SMARIAPPA M S FOR C/R2 (CAVEAT NO.735/06) & R3-9R1- DEADV/O/D: 03/08/10 R4-9 ARE LRS OF DECD. R1

63.	RFA 1737/2006	P NARAYANAPPA (NOC)P N RAJESWARA & H R NARAYANA RAO (NOC)ANANT MANDGI	V CHANDRAPPA & ASSTS FOR R1(A TO C)RAGHAVENDRA KULKARNI FOR R2 (NOC)
64.	RFA 1773/2006	M B NARGUND & SONA VAKKUND	B CHIDANANDA FOR R1,2&5R3-NALINGA SDR4-PREMA SDR6(A)-GANGAMMA SDR6(B)-SIDDAPPA SDR6(C)-MAHESHWARAPPA SDR6(D)-CHANDRAPPA SDR6[E]- DISPENSED WITH
65.	RFA 1776/2006	M SHIVAPRAKASH	B SHIVAMALLAPPAB VASANTHAKUMAR FOR R1-2V/O DTD 28.10.2009, NOTICE OT LRS OF R3 IS D/W
66.	RFA 1804/2006	SHANMUKHAPPA KESVY & CONALINI VENAKTESHSHALAMALA M RSANDHYA S B	B C PRABHAKARVEEKSHA LAW LLP
67.	RFA 1845/2006	G KRISHNAMURTHYPURUSH OTHAM R	T JAYAPRAKASH & D NAGARAJFOR C/R (CP NO 656/06)PUSHPAHASA
68.	RFA 1852/2006	MALLAREDDY B V	T H CHIKKAVENKATE GOWDAFOR C/R1R2 IS DEAD & R1 IS TREATED AS LR'S OF DECD R2 AS PER ORDER DTD 07/02/09
69.	RFA 1859/2006	GURUDATH B S	L M RAMAIAH GOWDA FOR C/R2(CAVEAT NO-995/06)V/O DTD 20.02.2013, SERVICE OF NOTICE TO P'SD R1(1) - SHANTHAMMAP'SD R1(2) - PRASANNA G A ARE H/S
70.	RFA 1866/2006	KESHAVA S P	RAMASWAMY IYENGAR FOR R1(5)(A TO C)R1(1)

			NETHRAMMA SDR1(2) - NAGAMMA SDR1(3) - SWARNA GOWRAMMA SDR1(4) - INDIRAMMA SD(R1(1 TO 4) ARE SD ON IA 1/14)R2-NAGARAJ SDR3-REVANASIDDAPPA SDR4-RAMA SETTY SDR5-ALLAPPA SDR6- LAKKAMMA SD
	Connected With		
	RFA 1868/2006	B S SHASHI BHUSHAN	RAMASWAMY IYENGAR FOR R1(5) (A TO C)R1(1) - NETHRAMMA SDR1(2) - NAGAMMA SDR1(3) - SWARNA GOWRAMMA SDR1(4) - INDIRAMMA SD(R1(1 TO 4) ARE SD ON IA 1/14)R2-KALAMMA SDR3-REVANASIDDAPPA SDR4-RAMA SETTY SDR5-ALLAPPA SDR6- LAKKAMMA SD
71.	RFA 1872/2006	C R GOPALASWAMY & ASSTS FOR LRS OF APPELLANT	AMARESH A ANGADI FOR R1(A & B) V VINOD REDDY FOR R1 & R2R1(3) - HARISH SDR1(4) - SATHISH SDR1(5) - SHARADAMMA SDR1(6) - ANJANAMMA SDR1(7) - DEVERAMMA SDR1(8)- ASHA SDR1(9) - PRABHAVATHI SD
72.	RFA 1911/2006	M SIVAPPA & T N MAHADEVASWAMY	N SRINIVASA FOR R2- 7R1-MUNIYAMMA SDR8- MUNITHAYAMMA SDR9- RUKMINI SDR10- THULASI SDV/O/D 09/08/10 R11 & R12 ARE DELETED
73.	RFA 1923/2006	H R ANANTHAKRISHNA MURTHY& ASSTSG V P	V GOVINDARAJU

		DAS	
74.	RFA 1951/2006	NATARAJA BALLAL	S S SRIPATHYPUNDIKAI ISHWARA BHAT FOR C/R1 & R2(A & B) R3(A & B) IN CP 801/2006R4 - K T ASHOK KUMAR SDR5 - B K VASANTH SDR6 - IS DECD V/O DTD 07/06/2018 R6 IS DELETEDN R BHASKAR CGSC FOR R7OMKARESHA ACGC FOR R7V S HEGDE FOR R7 V/O DTD 22/03/2010 SERVICE OF NOTICE TO R8 R9 R14 ARE H/SR8 - PANDU RAOR9 - H P KRISHNAR14 - S SANJEEVAV/O DTD 31/03/08 APPEAL DISMISSED AS AGAINST R10 R11 - S S BALARAM SDV/O DTD 31/03/08 R13 IS LRS OF DECD R12R13 - K PRABHAKAR SD
75.	RFA 1994/2006	K HANUMANTHARAYAPPAV VINOD REDDY (NOC)	SURESH D DESHPANDE FOR R1-3
76.	RFA 2014/2006	C V SUDHINDRAM D ANURADHA URSP R NARENDRAR K ANKOLAGIA RAMESH GOWDAK CHANALAKSHMI	P B RAJU TO TAKE NOTICE FOR R1R2-M/S WIPRO FLUID POWER LTD LTD B'LORE BY R1 SDR3-M/S HARYANA MAHARASTRA ROADWAYS (P) LTD B'LORE SD
77.	RFA 2034/2006	ASHOK R KALYANASHETTY S MAMADAPUR	L RAJA FOR C/R1(NO.725/06)V/O DTD 24.06.2011, NOTICE TO R2 IS D/W
78.	RFA 2073/2006	LAW ASSOCIATESBY L K	M B CHANDRACHOODA

		SRINIVASA MURTHYS SHIVANANDA	FOR C/R
79.	RFA 2077/2006	S NAGARAJA & M YASHODHA	B MANJUNATH
80.	RFA 2085/2006	F V PATILNANDESH PATIL	GOVT ADV FOR R1-3R GOPAL FOR R5- 6S.V.PRAKASH FOR R4V/O/D 17/12/07, R5 & R6 ARE DELETED
81.	RFA 2095/2006	A MOHAN RAMA M VIJAYMOHANRAJU	NARASINGASA P SINGRIFOR R1(A)T N RAGHUPATHY FOR R5 & R6R2- KUMARI BAI SDR3- LEELA SELVAM SDR4- JAYABHARATI BAI SDR7- AMAR SINGH SD
82.	RFA 2099/2006	S CHENNARAYA REDDY	T SESHAGIRI RAO & M GEETHFOR C/R IN CP 885/2006
83.	RFA 2101/2006	P R MOHAN RAO FOR A1 TO A6K N NARAPPA FOR A7N R NAIK FOR A7 (NOC)	PRASANNA B R FOR R1(A-D) (NOC)M R HIEMATHAD FOR R1(A - F) (NOC)
84.	RFA 2133/2006	M R SHASHIDHAR AND N SRINIVAS	K RAJASHEKAR, AMICUS CURIAE
85.	RFA 2138/2006	Y K NARAYANA SHARMA	M/S P NATARAJU ASSTSBY P NATARAJUR D RENUKARADHYAM NAGESH FOR C/R2,R1(A- C) (CP NO 790/06) & ALSO FOR LRS OF R3[A- D]R4-RACHEGOWDA SDR5-NAGARAJU SDR6- M MALLARADHYA SDV/O DTD 04.08.2015, NOTICE TO R7 IS D/W
86.	RFA 2173/2006	PRAKASH M H MAHESH WODEYAR	SHIVASWAMY R B SADASIVAPPA
87.	RFA 2202/2006	K NARASIMHA MURTHY	H DEVENDRAPPA BY H D ASSTS FOR R1 & R2

			(NOC)
88.	RFA 2219/2006	G S PRASANNA KUMARM VINAYA KEERTHY	SRINIVASAN FOR R1(NOC)S A H RAZVI FOR R1 (NOC)SRINIVASAN & KASHINATH FOR R1(NOC)ZAHEDULLA MECCAI FOR R1M RAMACHANDRA FOR R2R3- DEAN SD
	Connected With		
	RFA 2220/2006	G S PRASANNA KUMARM VINAY KEERTHY	SRINIVASAN FOR R1(NOC)ZAHED ULLA MECCAI FOR R1M RAMACHANDRA FOR R2S A H RAZVI FOR R1
89.	RFA 2221/2006	G S SRIKANTESHWARANG S RAVISHANKAR	S B MUKKANNAPPA &S P RAMESH FOR C/R1 (CP 1135/06)R2- L MUNIYELLAPPA SD
	Connected With		
	RFA 551/2014	MUKKANNAPPA S BG S NAVEEN KUMAR	T S VENKATESH
90.	RFA 2222/2006	M/S HOLLA & HOLLABY VIVEK HOLLA	MANASA B RAO FOR R2 SATHYANARAYANA GOPAL RAO FOR R1(A) & R2 SPJ LEGAL FOR R6B S SHANKARNARAYANA FOR R6G KRISHNA MURTHY FOR R8ALMT LEGAL FOR LRS OF R1(A & B) & R2SAMPATH BAPAT FOR R9C S HIREMATH FO R3H B CHANDRASHEKAR FOR R7V/O DTD 18/04/12 NOTICE TO R4 & R5 ARE HELD SUFFICIENTR4 - KATYAINI SHIVAKUMAR R5 - CHANDRASHEKAR
	Connected With		

	RFA 2239/2006	G KRISHNAMURTHY	MANASA B RAOV SUKANYA FOR C/R2 IN CP 921/2006ALMT LEGAL FOR R2 & PROPOSED R1(A) (NOC)SATHYANARAYANA GOPAL RAO FOR R1(A) & R2 SPJ LEGAL FOR R6B S SHANKARANARAYAN FOR R6M/S HOLLA & HOLLA FOR R7C S HIREMATH FOR R3SAMPATH BAPAT FOR R9R8- B P LOKESH SDV/O DTD 18/04/12 NOTICE TO R4 & R5 ARE H/S R4 - KATYAINI SHIVAKUMAR R5 - CHANDRASHEKAR
91.	RFA 2246/2006	R NARAYANA	A GOPALIAHBRIJESH R & N HARIPRASAD FOR C/R1 (NO.1001/06)THE APPEAL STANDS DISMISSED AGAINST R2 & R3
92.	RFA 2255/2006	M/S TOMY SEBASTIAN ASSTS NIRMALA SURESH (NOC)	M MOHAN RAO FOR R1 (NOC)K KRISHNA FOR R1B RAMACHANDRA RAOFOR R1 (NOC)J SATHISH KUMAR FOR R2
93.	RFA 2273/2006	RATNA SHIVAYOGIMATHD C PARAMESHWARAIASHIV AYOGIMATH ASSTS	R1 - STATE BANK OF INDIA, REP BY ITS MANAGER, A V RAJAN - SDV/O/DTD 28/03/18, APPEAL DISMISSED AGAINST R2
	Connected With		
	RFA 289/2007	SHIVAYOGIMATH ASSTSD C PARAMESWARAIAHM S SUCHITHA	R1 - STATE BANK OF INDIA,JEEVANBHIMA NAGAR, BY IT MANAGER, BLORE-SDV/O/DTD 28/03/2018, APPEAL

			DISMISSED AGAINST R2 & R3
94.	RFA 2277/2006	M RAM BHAT & SREEPADA ASSTS.	A V GANGADHARAPPA FOR R1R2- B M PARAMESHWARAPPA SDR3- KALLAMMA SDR4- PADMAVATHI SD
	Connected With		
	RFA 1960/2006	A V GANGADHARAPPA& RAVISHANKAR	M/S RAMBHAT & SREEPADA A/SFOR R2R1- B M PARAMESHWARAPPA SDR3- KALAMMA SDR4- PADMAVATHI SD
95.	RFA 2280/2006	B R VISHWANATH	K S MALLIKARJUNAIAH FOR R1 (NOC)H S DAYANANDA FOR R2(A)L M RAMAIAH GOWDA FOR R2(B & C) & R6(A & B)LEX NEXUS FOR R2(D-F)VIJAY KUMAR A PATIL FOR R4(A-G)K R NAGENDRA BY NAG ASSTS FOR R7(A&B)R5 - M B JAYARAMA SDM V VEDACHALA FOR R8 & R9V/O-DTD 19/11/12 APPEAL AGAINST R6 STANDS ABATEDR3 DECD, R2(A-C), R4(A-F) R5 & R6 ARE THE LR'S OFDECD R3 AS PER CAUSE TITLEV/O DTD 03/09/21-R2(A)(V) IS DISMISSED AS ABATEDR10- R MALINI SDA KESHAVA BHAT FOR R2(A)(I TO III)R2(A)IV)- NAGENDRA SDR2(A)(V)- VIJAYA SDR2(A)(VI)- PADMAVATHI SD

	Connected With		
	RFA 2263/2006	A1- NARAYANASWAMYA2 - RAGHURAMAA3 - ANASUYAA4 - NAGAMMAA5 - RAJAA6 - SUJATHAA7 - SUMITRAA8 - MALINI	K S MALLIKARJUNAIAH FOR R1 & R12(A-B)L M RAMAIAH GOWDA FOR R3 & R4L VIJAY KUMAR FOR R6B N PRASAD FOR R9M/S NAG ASSTS BY K R NAGENDRA FOR R12(A-C)R12(B & C) ARE MINORS REP BY R12(A) R2 - MADAMMA SDR5 - SHARADAMMA SDR7 - MANGAMMA SDR10 - JAYARAMA SDM V VEDACHALA FOR R13 & R14V/O DTD 31/08/16 APPEAL ABATED AGAINST R8V/O DTD 19/11/12 APPEAL ABATED AGAINST R11
	Connected With		
	RFA 2267/2006	ABHINAV R KUMAR & KUMAR	K S MALLIKARJUNAIAH FOR R1 (NOC)L M RAMAIAH GOWDA FOR R2(B & C) & R6(A & B)B N PRASAD & M M SOMAIAH FOR R5NAG ASSTS BY K R NAGENDRA FOR R7(A-C)C SHANKAR REDDY FOR P'SD 10 & P'SD 11R2(A) -PADMAMMA SDR2(D) -SHARADAMMA SDR2(E) - SARASWATHAMMA SDR2(F) -MANGAMMA SDR4(A) -RAGHURAMA SDR4(C) -NAGAMMA SDR4(D) -RAJA SDR4(E) - SUJATHA SDR4(F) - SUMITHRA SDR4(G) - MALINI SDM V

			VEDACHALA FOR R8 & R9V/O DTD 27/07/17 NOTICE TO R4(B)-ANASUYA IS H/SV/O/DTD 31/08/16 APPEAL ABATED AGAINST R3
	Connected With		
	RFA 2334/2006	L M RAMAIAH GOWDAFOR A1 A2 & R3(A&B)	K S MALLIKARJUNAIAH FOR R1 (NOC)VIJAY KUMAR A PATIL FOR R6(A-F)M V VEDHACHALA FOR R6(G)B N PRASAD FOR R7NAG ASSTS BY -K R NAGENDRA FOR LRS R9(A-C)R2-MADAMMA SDR3-SHARADAMMA SDR4-SARASWATHAMMA SDR5-MANGAMMA SDR8-JAYARAMA SD
96.	RFA 2290/2006	B CHIDANANDA	KALEEMULLAH SHARIFF
97.	RFA 2294/2006	C M DESAI	V/O DTD 30.09.2015, NOTICE TO RSPDT IS H/SR DATTATREYA
98.	RFA 2320/2006	V VINOD REDDYK T JAGADEESHAPADMABUS HAN	MURALI N FOR R1(A), R2 & R8G M SRINIVASA REDDY FOR R6-7R3-S V SHIVA REDDY SDR4-S V BRAHMANANDA REDDY SDR5 - S V SUJATHA SD
99.	RFA 2327/2006	T R RAJESHWARID KRISHNA KUMARKRISHNA MURTHY	H M SOMASHEKARAIAH FOR R1 TO R4R5- BYLAMMA SDR6- GANGAMMA SDR7- RAMAKKA SDR8- SHARADAMMA SDR1 DECEASED R2 TO R4 ARE LRS OF DECEASED R1
100.	RFA 2348/2006	D ASWATHAPPAANITHA	D L SURESH FOR R1 &

		KUMARIH S HARISHA	R2R3- RAMAPPA SD
101.	RFA 2364/2006	A V GANGADHARAPPA G RAVISHANKAR	N SUBBA SHASTRY FOR R2 TO R8R1(A) - THIMMAKKA SDR1(B) - SHASHIKALA SDR1(C) - YASHODA SD V/O/DTD 09/03/2021, R1(B & C) ARE LR'S OF R1(A)
	Connected With		
	RFA 753/2008	A V GANGADHARAPPAG RAVISHANKAR FOR FOR LR'S OF A1 & A2 (IN RA)	N SUBBA SHASTRY S N GANGADHAR FOR R1 TO R5 (VK FILED IN RA 138/06)R2(A) - THIMMAKKA SDR2(B) - SHASHIKALA-SDR2(C) - YASHODA-SDV/O DTD 09/03/2021, R2(B & C) ARE LRS OF DECD R2(A)
102.	RFA 2389/2006	K T GURUDEVA PRASAD &H R SATYAPALM ASWATHNARAYANA REDDY- KNS LEGAL SYED KHAMRUDDIN (NOC VK FILED)	R1(A) - VENKU BAI SDR1(B) - SUJATHA B T SDR1(C) - RAJANI B T SDR2(A) - SOROJA BAI SDR2(B) - MANJUNATHA RAO SDR2(C) - B S RAJASHEKARA RAO SDR2(D) - VIJAYA BAI SDR3- RADHA BAI SDR4(A)- MANJULA BAI SDR4(B)- SAWANTH RAO SDR4(C)- GOPAL RAO M N SDR4(D)- RAGHURAM SDM/S A K VASANTH & M K GIRISH FOR R5K SHIVARAM FOR LR'S R1 (VK FILED)
103.	RFA 2425/2006	C M NAGABUSHANA &CHANDRASHEKAR	M ASWATHANARAYANA REDDY& NARENDRA G N FOR C/R1 & 2(CAVEAT NO-1147/06)R3 - T VENKATALAKSHMAMMA SDRAVI KUMAR G L FOR R4(A-E)

104.	RFA 2432/2006	L S VENKATAKRISHNAN KUMARN KAVITHA	D N ARUN KUMR FOR R6 (NOC)P NARAYANAPPA FOR R1 TO R6(NOC)RAJESH GOWDA FOR R2,R4-R7(NOC)S R HEGDE HUDLAMANE FOR RESPTS
105.	RFA 2451/2006	T NARAYANASWAMYMUNIYA PPA M	P NATARAJAN FOR R13 R1B-RAMEGOWDA SDR1C-SWAMYGOWDA SDR3-JAYARAMEGOWDA SDR4- VENKATARAMEGOWDAR 5-CHANNAMMA SDR6- NAGAMMA SDR7- CHANNAMMA SDR8- JAYAMMA SDR9- GOPAMMA SDR11(A)(II)- MOGONNAGOWDA SDR11(A)(III)-GEETHA SDR11(E)(I)-NAGAMMA SDR11(E)(II)-PUNITHA SDR12B- SANJEEVEGOWDA SDR12C- KRISHNEGOWDA SDR12D-CHANNAMMA SDR13- THAMMANNAGOWDA SDNOTICE TO R1[A], R2,10, R11[A](I), R11[A](IV), R11[B], R11[D], R11[E](III) AND R12(A) ARE HELD SUFFICIENT
106.	RFA 2462/2006	MAHESH & CO & S MAHESH	G N JANARDHANA FOR C/R3(CAVEAT NO.1236/06)R1 - GANGAMMA @ SWATHI SDR2 - LAKSHMI NARAYANA SD
107.	RFA 2477/2006	VIGHNESHWAR S SHASTRI& ASSTS	G S BALAGANGADHAR FOR R1-5

108.	RFA 2493/2006	S D N PRASAD (NOC)J M RAJANNA SETTYKRISHNA NAIK	K RAVINDRANATH (V K NOT FILED) S V SHASTRI
109.	RFA 2499/2006	M S NARAYANA RAO	S J PURANIK & K S NAGARATNAFOR C/R1(CN 1020/06)V/O/D 02/11/09 R2 & R3 ARE DELETED
110.	RFA 2517/2006	K S RAMESH && R VIJAYAKUMAR	GOPAL SINGH
111.	RFA 2519/2006	GURVA REDDYV VINOD REDDYK L JAGADEESH PADMABHUSHAN K	N GOPAL FOR R1NOTICE TO R2 & R3 D/W
	Connected With		
	RFA 637/2007	V VINOD REDDY	R2- GOVINDARAJ SDR3- R NAGRAJ SDR4- B C JAYAPALA REDDY SDV/O DTD 26-09-2014 SERVICE OF NOTICE TO R1 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R1 - V HEMALATHA
112.	RFA 2565/2006	K N PRAVEEN KUMAR & ASSTS	SACHIN B S FOR R1 TO R5,R8 & R9 R6- SHANKARANARAYANA UDUPA SDR7 - S VEENA SD
113.	RFA 8/2007	MAYANNAGOWDA R	K SHANTHARAJU
114.	RFA 20/2007	M SIVAPPA & ASSTS. BY S ANIL KUMARA S MAHADEVASWAMY	Y K NARAYANA SHARMA FOR R1-R3, R4[B - D], R5-R9
115.	RFA 21/2007	K RAMESH	CHALAPATHY & SRINIVAS
116.	RFA 29/2007	B S MAHENDRA	VASANTHA - RESPT
117.	RFA 62/2007	UDITA RAMESH SREEVATSA ASSTS (NOC)K C	P CHIDANANDAHARSHA C MENSINKAI FOR C/R1 & R2 IN CP 1162/06B C

		SHANTAKUMAR	CHETAN & RAGHAVENDRA C LEX FIRM FOR R4RAMACHANDRA G BHAT FOR R3(A-C)
118.	RFA 73/2007	N SHANKARANARAYANA BHAT	GA FOR R1 & R2
119.	RFA 110/2007	K J KAMATH BY KAMATH AND KAMATH (NOC)	B SRINIVAS & B S NALINIV A GNANASHEKHAR
120.	RFA 143/2007	K VIJAY KUMAR	V VISHWANATH FOR R1- 6
121.	RFA 168/2007	R GOPAL	ESSKAY ASSTS FOR R1(A-D)R3(A)-JAYAPPA SDR3(B) & R3(C) ARE MINORS REP BY R3(A)SERVICE OF NOTICE TO R2[A-D] IS DISPENSED WITH
122.	RFA 365/2007	T N RAGHUPATHY	G BALAKRISHNA SHASTRY FOR R1R2- CHIKKANAYAKA SDR5- NAGARAJU SDR6- MAHADEVAMMA SDR7- DEVAMMA SDV/O DTD 13.06.2007, SERVICE OF NOTICE TO R8- DYAVANAIIKA IS H/SR9- CHIKKAMMA SDR10- DEVAMMA SDV/O DTD 29.11.2012, APPEAL AGAINST R4 IS ABATEDV/O DTD 04.03.2021, NOTICE TO R3 IS H/S
123.	RFA 393/2007	ANIL SHEKHAR K S & MANJULA N C (NOC)	P M SIDDAMALLAPPA BY MYLARIAIAH ASSTS FOR R1 & R2
	Connected With		
	RFA 1751/2017	SIDDAMALLAPPA P	ANIL SHEKAR K S FOR C/R1 & R2(CP NO

		MMYLARAI AH ASSTS	1262/17)
	Connected With		
	RFA 1772/2017	SIDDAMALLAPPA P MMYLARAI AH ASSTS	ANIL SHEKAR K SFOR C/R1 & R2 (CP NO 1262/17 PUT UP IN RFA 1751/17)
124.	RFA 397/2007	HARISH KUMAR M S FOR A1(A - C)V P KULKARNI	H KANTHARAJA FOR R4GOVT ADV FOR R1-R3 & R5-R9
125.	RFA 398/2007	HARIKRISHNA S HOLLAS N VENKATARAMN NAGARAJA RAO	R2-RAVINDRA AITHAL SDR4-ARUNA SDR6- SUMA BHAT SDR8-H RAMESH BHAT SDR10-R RAMACHANDRA AITHAL SDR1[A] R3 R5 R7 ARE H/S BY WAY OF PAPER PUBLICATIONR1(A)- LAXMI AITHAL R3- INDIRA N R5- SAHANA R7- AKSHATHA NOTICE TO R9 IS D/W
	Connected With		
	RFA 220/2007	SACHIN B S (NOC)	HARIKRISHNA S HOLLA FOR R1[1 & 2] & R2 R4- RAVINDRA AITHAL SDR6-ARUNA SDR8- SUMA BHAT SDR9- AKSHATHA SDR10-G GANESH AITHAL SDR11- K RAMACHANDRA AITHAL SDNOTICE TO R3, R5 & R7 D/W
126.	RFA 420/2007	VIGHNESHWAR S SHASTRIAND ASSTS	K R LAKSHMINARAYANA RAO FOR C/R(NO- 158/07)
	Connected With		
	RFA 421/2007	VIGHNESHWAR S SHASTRI(DESIGNATED AS SENIOR COUNSEL)	K R LAKSHMINARAYANA RAO FOR C/R1 (CP NO- 159/07)V/O DTD 03/12/12 NOTICE TO R2

			IS D/W
127.	RFA 426/2007	M/S HOLLA & HOLLAVIVEK HOLLA	Y R SADASIVA REDDY & ASSTSFOR R2 RAHUL S REDDY FOR R1(A & B)RAMACHANDRA R NAIK FOR R1(C & D)R1 IS DECEASED
	Connected With		
	RFA 237/2007	M/S HOLLA & HOLLAN RAJANNANANDISH PATIL	Y R SADASHIVA REDDY & ASSTSBY MOHAN KUMARRAMACHANDRA R NAIK FOR R1(B TO D)RAHUL S REDDY FOR R1(A)
128.	RFA 436/2007	G G SHASTRI & G KRISHNAPPA	G L VISHWANATH & MANASAFOR C/R1 R2 R4-R7 (CP NO:1316/06)RAMESH T FOR R3 V/O DTD 23/09/2015 SERVICE OFNOTICE TO R8 - NAGARAJA REDDY IS HELD SUFFICIENTS VISHWESHWARAIAH FOR R9(A-D)
129.	RFA 457/2007	T N ARAKESWARA & ASSTS	K A PRAKASH FOR R1 & R2 (NOC)K NARASIMHA MURTHY FOR R1-R2V VISWANATH FOR R1 & R2 (NOC)N HARIPRASAD FOR R3 (NOC)C R SUBRAMANYA FOR R3
130.	RFA 510/2007	SRIDHAR N HEGDESARAVANA S FOR A6 (NOC)	BASAVARAJU BELAVANGALAFOR C/R1, R3 & R7 (CP NO 177/07)R5- K T THIMMALASWAMY SDV/O DTD 14/02/13 - R2, R4 & R6 ARE DELETED
131.	RFA 542/2007	C G GOPALASWAMYFOR	T H AVIN & JYOTHI C

		A1(A TO C) & A2-A6 (NOC GIVEN)S SHAKER SHETTY FOR A2-A6 (NOC)V B SHIVAKUMAR FOR APPLNT NO 1(A-C) & A2 TO A6LAKSHMI N A1(C)	BYH M MARIYAPPA ASSTS FOR R1(A TO C)SHANMUKHAPPA, BY KESVY & CO FOR R1(A-C) (NOC)RAVI PRAKASH & T AVIN FOR R1(A TO C) (NOC)N V MANJUNATH FOR R2(A, C & D)SAMPATH BAPAT FOR LR'S OF R3R2(B) - GOPALA SDR2(E) - SOMASHEKAR SD
132.	RFA 562/2007	N BAYYA REDDY& C S RADHA JAYANTHI	LAKSHMINARAYANA REDDYFOR SOUTHERN LAW ASSTS
133.	RFA 593/2007	Y K NARAYANA SHARMAY.V.PRAKASH	M SHIVA PRAKASH
134.	RFA 605/2007	SANGAMESH G PATIL FOR A1 (A TO D)	P D SURANA FOR R1 (NOC)N K RAMESH FOR R2 & R3 (NOC)V Y KUMAR FOR R2 & R3
	Connected With		
	RFA 44/2009	H C SHIVA KUMART MOHANDAS	R1-B MARAPPA SDB V MURALIDHAR FOR R2 & R3R1(A) -R JAYALAKSHMAMMA - SDSANGAMESH G PATIL FOR R1(A-D)
135.	RFA 609/2007	G MANIVANNANM PRAKASH	SRINIVAS BHAT
136.	RFA 666/2007	G MANIVANNANM PRAKASH	RAVI & RAVI FOR R1 & R2M C RAVI KUMAR & B J MAHESH FOR C/R2 (CN 77/07)R3- VENKATESH SD
137.	RFA 677/2007	T N RAGHUPATHY &G JAYASHREE	M S RAJENDRA PRASAD & ASSTSFOR R1 TO R4 (NOC)V ANAND FOR R1 TO R4
138.	RFA 679/2007	T A KARUMBALIAH & P C	B M SIDDAPPA IS

		VINITHA	DIRECTEDFOR R1(A & B)
139.	RFA 700/2007	D ASWATHAPPA	R C NAGARAJ FOR R1, R3 - R12R2-D T SHIVAPPA SDR13- SHANKARAPPA SDR14- CHIKKATHIMMAIAH SDR15-GIRIYAPPA SDR16-HANUMAPPA SDR17-CHANDRAPPA SDR18-MAHADEVAPPA SDR19-NETHRAVATHI SD
140.	RFA 703/2007	M J ALVA & NAGARAJA HEGDE	T SESHAGIRI RAO FOR LRS OF R3(A-F)AGA ACCEPTS NOTICE TO R1 & R2(MA NOT FILED)M S VARADARAJAN FOR R4(A-E)
	Connected With		
	RFA 1586/2005	T SESHAGIRI RAO FOR LRS OF APPELLANT	M J ALVA FOR R1 & R2 , R4 TO R6R3- DODDAMUNINAGAPPA SD
141.	RFA 706/2007	MANMOHAN P N (NOC)ASHOK HARANAHALI ASSTS	NAGALIAH FOR R2 & R3V/O/D 12/06/18 APPEAL AGAINST R1 IS ABATEDV/O/DTD 24/03/17APPEAL AGAINST R4 IS ABATEDR5- MOHAN KUMAR SD
142.	RFA 739/2007	KESTHUR N CHENDRA SHEKHERK.C.SUDARSHA N	RAJAGOPALA NAIDU &K.R.PRADEEP, SURESHA FOR C/R1[A- B](CN 71/07)R2- NOTICE DISPENSED WITH
143.	RFA 760/2007	M SIVAPPA & ASSTS	R1- KEMPEGOWDA SDC R GOPALASWAMY FOR R2
144.	RFA 781/2007	H T NARAYAN	R1(1)- THIMMAMMA SDR2- SHIVIAIAH SDR3-

			GOWRAMMA SDR4- NAGARAJA SDR5- RAMESH SDR6- JAYAMMA SDR7- SUDHAMANI SDN SUBBA SHASTRY FOR R2 (VK NOT FILED)
145.	RFA 787/2007	T N RAGHUPATHY &ASSTS BY G JAYASHREE	A MANJUNATHA FOR M S R ASSTS FOR R1-R3 (NOC)B VITTAL PRASAD FOR R1V SRINIVAS & VASANTHKUMAR K P FOR C/R1-R3 (CP NO 331/07)R4 - SUBBEGOWDA SDV/O DTD 13/07/21 APPEAL AGAINST DECD R5 STANDS ABATED
146.	RFA 842/2007	G KRISHNAMURTHY	R1 - T N RAMESH R2 - M VEERABHADRAIAH
147.	RFA 898/2007	B M SIDDAPPAD K MADHUSUDHANA	D R NAGARAJA FOR R1-5
148.	RFA 939/2007	S S HAVERI	MANJUNATHA PATTANASHETTY FOR R1 (NOC NOT OBTAINED) & FOR R2 TO R5 THARANATH SHETTY FOR R6 TO R11N PRAVEEN KUMAR FOR R6 TO R11(A-F)PRUTHVI WODEYAR FOR R5R6 IS DEAD, R7 - R11 IS TREATED AS LRS OF DECEASED R6 & ALREADY ON RECORDR1 TO R4 ARE MINORS REPT BY R7
149.	RFA 941/2007	M SIVAPPA & ASSTS	GOVT. ADV. FOR R1-3
150.	RFA 943/2007	V B SHIVA KUMAR	B S MANJUNATH FOR C/R2(CP NO 595/07)B S MANJUNATH FOR R1 TO

			R4& R5(1 & 2), R6 & R7
151.	RFA 972/2007	M RUDRAIAHT S NAGABHUSHANA	B M SIDDAPPA
152.	RFA 1004/2007	T M VENKATA REDDY	R1-GANGAMMA (PARTY- IN-PERSON)R2-ANANDA @ ANNADANAPPA (PARTY-IN-PERSON)R3- CHANDRA (PARTY-IN- PERSON)V/O DTD 7/11/15, APPEAL STAND DISMISSED AGAINST R5, R7 & R8 & DISMISSED AS ABATED IN R/O R4R6- SARASWATHI SD
153.	RFA 1070/2007	R B SADASIVAPPAH N C KUMAREGOWDAG B NANDISH GOWDA	VENKATESH R BHAGAT FOR R1&3VENKATESH R BHAGAT &VINITH V BHAGAT FORPROPOSED LRS OF R2(A-C)D R BASAVARAJAPPA FOR R4& R5V VISHWANATH FOR R1 & R3
154.	RFA 1074/2007	H C SHIVARAMU	K V NARASIMHAN FOR R1&4R2-PUTTAM ALLAMMA SDR3-SOMU SD.
155.	RFA 1075/2007	S SHAKER SHETTYANILKUMAR SHETTY	K A CHANDRASHEKAR
156.	RFA 1105/2007	V S NARAYANA C M VENKATA REDDYMohan KUMAR K T KESHAVA S P	R C NAGARAJ FOR R1R2 - MANIAYYA SD
157.	RFA 1134/2007	CHAITANYA HEGADE &SUPREETHASATHISHCH ANDRA N D	K M NATARAJ FOR R1- 5SACHIN B S FOR R1 TO R5R8- IDA D'SOUZA SDR10- GEORGE D'SOUZA SDR11- FRANCIS D'SOUZA SDR12- LOUISA D'SOUZA SDR13- JAYSON A F D'SOUZA SDV/O DT-6-8-

			10, SERVICE OF NOTICE TO R9 DISPENSED WITHV/O DT- 20-6-11, SERVICE OF NOTICE TO THE R6-7 HELD SUFFICIENTR6-RITA MARIA D'SOUZAR7-PHILOMENA D'SOUZA
	Connected With		
	WP 11793/2008	K M NATARAJ	M VISHWAJITH RAI FOR R1 & R2R3 TO R18 ARE DELETED
158.	RFA 1160/2007	MANJUNATH M DATARM V V RAMANA	J IMAYAN & M SIVAPPA FOR C/R(CN 307/07)
159.	RFA 1175/2007	M S CHANDRASHEKAR BABU	K S RAMESH & R VIJAYKUMAR FOR R1V/O DTD 1-3-11 SERVICE OF NOTICE TO R2 TO R4 ARE HELD SUFFICIENT BY WAY OF PAPER PUBLICATIONR2-J MARIYAPPA R3- GEETHA XAVIER R4- N SHANKARALINGAPPA
160.	RFA 1179/2007	B SHARATH KUMARV/O DTD 15/11/21-A1 A3 & R2 ARE LR'S OF A2	B S MANJUNATH N SUDHA FOR C/R1 IN CP 62/2007V/O DTD 07/11/15 APPEAL DISMISSED AGAINST R2
161.	RFA 1187/2007	M/S P NATARAJU ASSOCIATESBY M NAGESH	H C SHIVARAMU FOR R6R1- NINGAPPA SDR2- NINGARAJU SDR3- MAHADEVAPPA SDR4- BASAVANNA SDR5- NATARAJU SD
162.	RFA 1193/2007	H V RAJA RAMKUMARI C M MANJULA	A MADHUSUDHANA RAO FOR R2 (NOC)R1- SRIRAMAPPA SDR3- VILLAGE ACCOUNTANT KOOTERI VILLAGE SDR4- REVENUE

			INSPECTOR, KASABA HOBLI, KOLAR SDR5- RR SHERISTEDAR KOLAR TALUK SDR6- THE TAHSILDAR KOLAR TALUK SDR7- AC, KOLAR SUB-DIVISION SDR8- SECRETARY REVENUE DEPT SD
163.	RFA 1194/2007	M A SEBASTIANP RAVEENDRANDHANAKUM AR	SUNDARA SWAMY &RAMADAS FOR R2R1- M/S RATHI ASSTS SD
164.	RFA 1203/2007	P VARALAKSHMI NAGARAJ (NOC)	D L SURESH FOR R1-2
165.	RFA 1284/2007	V RANGARAMU & ASSOCIATESM.K.DEVAKIM .S.UMESH	S NAGARAJA
166.	RFA 1353/2007	Y K NARAYANA SHARMAY.V.PRAKASH	N S SANJAY GOWDA FOR R1-3R4-C T SWAMY SD
167.	RFA 1373/2007	K K VASANTHM MOHAN KUMAR FOR A1 TO A7 (NOC)	D R RAVISHANKAR FOR R1 TO R10, R12 TO R17R11- BAJU SD
168.	RFA 1376/2007	S S GUTTALG.M.SRINIVASA REDDYD.N.SAHADEVA REDDY	Y R SADASHIVA REDDY FOR R1-2
169.	RFA 1456/2007	T A KARUMBAlAHP.C.VINITHA	T N RAGHUPATHY FOR R1-3
170.	RFA 1507/2007	VENKATESH R BHAGAT	VISHNU BHAT FOR R2- 4R1-T H HANUMANTHEGOWDA @ SHIVARAMU -SD
171.	RFA 1522/2007	D R SUNDARESHAS UDAYASHANKAR PANDIT	K K VASANTH
	Connected With		
	RFA.CROB 28/2009 IN RFA 1522/07	M S PURUSHOTHAMA RAOM P NATARAJA	

172.	RFA 1540/2007	GURUDATH B S	R2- RENUKARADHYA SDR1- IS ABATED
173.	RFA 1570/2007	JWALA KUMAR	GOVT. ADVOCATE
174.	RFA 1601/2007	S V PRAKASH (NOC)	RESPDT- ARJUN M SD
175.	RFA 1617/2007	M S VARADARAJAN	KESHAV R AGNIHOTRI
176.	RFA 1631/2007	RAVI G SABHAHIT	R V JAYAPRAKSH FOR R1 TO R4
177.	RFA 1638/2007	S KALYAN BASAVARAJ	M/S YOGANAND P & ASSTS
178.	RFA 1649/2007	M/S NYAYAMITRA ADVOCATESK S ANASUYA DEVI	R1- MARIYAMMA SDR2- BASAVANNA SDR3- SOMA SDR4- SIDDAIAH SDR5- ESHWARA SD
179.	RFA 1664/2007	AMARESH A ANGADI	SASTRY & CO FOR R1NOTICE TO R2 DISPENSED WITH
180.	RFA 1667/2007	S K ACHARYA	PRASANNA V R FOR R1(A-C)PRASANNA V R & LINGARAJU FOR C/R10 (CP NO 617/07)R2- SUNDARA BHANDARI SDR3- SHEKARA BHANDARI SDR4- BHASKAR BHANDARI SDR5- YAMUNA BHANDARTHIS SDR6- ANNI BHANDARI SDR7- SUNDA BHANDARTHI SDR8- SUNDARA BHANDARI SDR9- VITTALA BHANDARI SDR11- BHOJA BHANDARI SDR12- RAGHU BHANDARI SDR13- VISHWANATHA BHANDARI SD'R14- VIMALA BHANDARTHI SDR15 - PUSHPA BHANDARTHI SDR16 - UMESH BHANDARI SDR17[A]- MUDDU

			BHANARI SDR17[B]- POOVAPPA BHANDARI SDR18- SUSHEELA BHANDARI SDR19- LEELA BHANDARI SD
181.	RFA 1669/2007	SHANKARAMURTHY S KK NARAYANAPPANAGARAJC RAMESH	RAJESWARA P N
182.	RFA 1684/2007	M SIVAPPA &T N MAHADEVASWAMY SIVAPPA & ASSTS	VEERABHADRASWAMY H P FOR R1 & R2 (NOC)
183.	RFA 1807/2007	S C VIJAYAKUMARH.G.SANDH YA VIJAYAKUMAR	MAHESH R UPPIN
184.	RFA 1812/2007	C M NAGABUSHANAP V CHANDRASHEKAR	C M VENKATA REDDY FOR R1, R4 & R5 & ALSO FOR C/R2-R3(CP NO 196/07)K RAGHAVENDRA RAO FOR R2 & R3 (NOC)P KRISHNAPPA FOR R6RAKSHIT K N FOR M/S NAG ASSTS FOR R7 (NOC)K V NARAYANASWAMY FOR R7 (NOC)V SRIRAMA FOR R7VIDYA SELVAMANY FOR R4 & R5
185.	RFA 1821/2007	VIGHNESHWARA S SHASTRI	J S SHETTY & M M MALAGIFOR C/R(CN 838/07)
186.	RFA 1851/2007	B L SANJEEV (NOC)	VISHAWANATH SABARAD
	Connected With		
	RFA 1729/2007	VISWANATH SABARAD	B L SANJEEV FOR R1 & R2
187.	RFA 1852/2007	R P SOMASHEKARAI AH &M LOKESH MURTHY [NOC]	N SHANKARANARAYAN BHATFOR R8 & R1[F]B S RAVINDRA FOR R1[A, D, G & H]R C NAGARAJ FOR

			R2[C & D]R1[C], R4, R5 & R7 ARE DELETEDR1[B]-CHANDRAPPA SDR1[E]-SHARADAMMA SDR6-GIRIYAMMA SDR2[A]-GANGAMMA SDR2[B]-GOWRAMMA SDR3(A)-JAYAMMA SDV/O/D 20/6/22, R1(B-G) & APPELLANT ARE THE LEGALHEIRS/REPRESNTATIVES OF THE DECD R1(A)
188.	RFA 1858/2007	H P LEELADHAR & COMPANY	RAJAMANI FOR R1R PRABHAKARA & ASSTS FOR R2
	Connected With		
	RFA 1857/2007	H P LEELADHAR & CO	RAJAMANI FOR C/R1(CP NO 965/07)R PRABHAKAR & ASSTS FOR R2
189.	RFA 1981/2007	K V NARASIMHANKEMPEGOW DA	JAI PRAKASH RAO
190.	RFA 2007/2007	C N KAMATH &VINAYAK KAMATH	H N M PRASAD (NOC)B K MANOHAR (NOC NOT OBTAINED)NAMITHA MAHESH B G FOR C/R IN CP 829/2007
191.	RFA 2097/2007	K K VASANTH	MADHUKAR M DESHPANDE VIJAYKUMAR A PATIL, SANTOSH S NAGARALE, NAVEENKUMAR S V FOR C/R1(A-D) (CP NO 961/07)BHYRESHA O D FOR R3N HARIPRASAD FOR R4R2 IS DEAD
192.	RFA 2175/2007	S SIDDAPPAMAHESH B H	K A PRAKASH FOR R1(A & B)

193.	RFA 2182/2007	B P PUTTASIDDAIAHFOR LRS OF APPELLANT	SREEPADA H RM/S RAMBHAT & SREEPADA ASSTS FOR C/R1 (CP NO 872/07) B S PRASAD FOR R2 TO R5 B V MURALIDHAR FOR R6 & R7
194.	RFA 2187/2007	U ABDUL KHADERB LETHIF (NOC)	R2- DEAD & SUIT ABATED AS AGAINST R2 AS PER CAUSE TITLEV/O DTD 22-5-12 SERVICE OF NOTICE TO R1 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION-R1- MOHAMMED NAZRULLA SHERIFF
195.	RFA 2213/2007	V VISWANATH (NOC)	A MADHUSUDHANA RAO &MAARUTH VIJAY FOR C/R1 IN CP 1038/2007R2 & R3 ARE DECD AS PER CAUSE TITLE
	Connected With		
	RFA 2211/2007	V VISWANATH (NOC)	A KESHAVA BHAT FOR R1 [NOC]A MADHUSUDHANA RAO & MAARUTH VIJAY FOR C/R2(IN CP 1039/2007)R3 & R4 ARE DECEASED AS PER THE CAUSE TITLE
	Connected With		
	RFA 2212/2007	V VISWANATH	A MADHUSUDHANA RAO MAARUTH VIJAY FOR C/R (IN CP 1040/2007)
196.	RFA 2260/2007	V ANANDD V SRINIVAS	GIRIKUMAR S V FOR C/R(IN CP NO: 877/07)B S JEEVAN KUMAR FOR R1 TO R6 (NOC)

	Connected With		
	RFA 2259/2007	V ANANDD V SRINIVAS	GIRIKUMAR S V FOR C/R(IN CP NO: 876/07)B S JEEVAN KUMAR FOR R1 TO R6 (NOC)
197.	RFA 2338/2007	S NOVA BETHANIA	M J ALVA FOR R2&5R1-BISHOP TARANATH S SAGAR SDR3-SOUTH INDIA REGIONALCONFERENCE BY BISHOPTARANATH S SAGAR SDR4- EXECUTIVE COUNCIL &METHODIST CHURCH IN INDIAMUMBAI SD.
198.	RFA 2351/2007	PUNDIKAI ISHWARA BHAT	H S SACHIDANADA
199.	RFA 2352/2007	G BALAKRISHNA SHASTRY (NOC)A V SRINIVAS	B ROOPESH FOR R1-3
200.	RFA 2367/2007	H C SHIVARAMU	B V MURALIDHAR FOR R2 TO R4R1 - THE STATE OF KARNATAKAREP BY ITS REVENUE SECRETARY, BLORE - SDV/O DTD 08-02-2010 SERVICE OF NOTICE TO R5 TO R9 ARE HELD SUFFICIENT BY WAY OF PAPER PUBLICATIONR5- AKKAYAMMA R6 - LAKSHMAMMAR7- YASHODHAR8- RADHA R9- RAMANJANI R10-M VENKATESH MURTHY SDR11-K PRABHA SD
201.	RFA 2370/2007	CHITHAPPAK A PRAKASH FOR A3 TO A5 (NOC)	R P SOMASHEKARAI AH (NOC)N G KOTRE
202.	RFA 2371/2007	H KANTHARAJU [NOC]H T NARAYAN	R1-MANGAMMA SDR2-DODDA MULAVAGILU SDR3- CHIKKA MULAVAGILU SDR4- M NAGARAJA SDSERVICE

			OF NOTICE TO R5 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION(R5- M RAJU)
203.	RFA 2375/2007	K V NARASIMHANKEMPEGOW DADEEPTHI K.N.	N RAMACHANDRA
204.	RFA 2378/2007	RAGHAVENDRA A KULKARNI	V N MADHAVA REDDY
205.	RFA 2399/2007	R B SADASIVAPPARAJESHWAR I MR B MRUTHYUNJAYA	T SESHAGIRI RAO FOR C/R(CP NO 1330/07)
206.	RFA 2430/2007	G M ANANDAB L ASHA	H R ANANTHAKRISHNA MURTHY& ASSTS
207.	RFA 2432/2007	RAVI & RAVIM-C- RAVIKUMARB-J-MAHESH	LEGAL AXISM L DAYANANDA KUMAR
208.	RFA 2438/2007	DHRUVA ASSOCIATESM L SANTHOSHJ PRAMOD	K SREE RANGARAJAN
209.	RFA 2447/2007	VIJETHA R NAIKP CHANDRASHEKARJ BASAVARAJ	D R BASAVARAJAPPA
210.	RFA 2469/2007	T M VENKATA REDDYM NAGESH	R P SOMASHEKARIAH FOR R4B L SRIKANTIAH & B S RADHANANDAN FOR R5R1- INNESHAMMA SDR2- JONESH SDR3- FRANCIS SDR6- GANGAPPA SDR7- KARIYAPPA SDR8- JAYARAMAIAH SD
211.	RFA 2481/2007	A NAGARAJAPPA& J N NAVEEN	JOSE SEBASTIAN BYJOSE SEBASTIAN ASSTS FOR R1 TO R3
212.	RFA 2522/2007	Y K NARAYANA SHARMAY- V-PRAKASH	B N PUTTALINGAIAH FOR R1 TO R3R4- SHANKAR SUBRAMANIAN SDR5- NARAYANA SDR6- B S RAM SDR7- NANJUNDASWAMY

			SDR8- TULASI SD
	Connected With		
	RFA 35/2008	B N PUTTALINGAIAH	Y K NARAYANA SHARMA FOR R2 & R3V/O DTD 29.07.2009, R4 TO R8 ARE DISPENSED WITH R1- DEAD, R2 & R3 ARE TREATED AS LRS OF DECD R1
213.	RFA 2526/2007	B RAMASWAMY IYENGARSHIRISH KRISHNA V/O/D 17/08/2020V M & ASSOCIATES & V MANJUNATH HARISH PRAKASH	.S N PRASHANTH CHANDRA FOR R1 & R2
214.	RFA 2562/2007	RAJAGOPALA NAIDU & FOR LR'S OF A2	R B DESHPANDEN S BHAT FOR C/R IN CP 1274/2007
215.	RFA 2583/2007	M T NANAI AH ASSTS (NOC) BASAVARAJ S SAPPANAVAR (NOC) V SRINIVASSANKET M YENAGITHE LAW MEN INTERNATIONAL FOR K H JAGADISH & M N MUNIREDDY	ILYAS HUSSAIN FOR C/R (CP NO: 1317/07)
216.	RFA 2605/2007	RAGHU PRASAD B SA N PATTAN & B P HONAKHANDE (NOC)	I G GACHCHINAMATH FOR R1 GOUTAM & RAJESHWAR FOR R3K KRISHNA FOR R1R2- K LAKSHMANA -SD
	Connected With		
	RFA 14/2008	CHANDRASHEKAR P PATIL GOUTAM & RAJESHWAR	I G GACHCHINAMATH FOR R1R3- K LAKSHMANA SDB S RAGHU PRASAD FOR R2 RAVI G SABHAHIT FOR R1 (NOC)
217.	RFA 2607/2007	K SOMASEKHAR REDDY &	K S ASHOK KUMAR FOR

		H A HARISHA	R5G M ANANDA FOR R3 & R4R1- DECEASEDR2-A BASAVARAJ -SD
218.	RFA 7/2008	G BALAKRISHNA SHASTRY	
219.	RFA 10/2008	CHANDRA MOHAN J GY MALATHI REDDY	M S NARAYAN (NOC)G VEDAVYASACHAR FOR C/R CP NO 754/07 (NOC GIVEN)
220.	RFA 12/2008	C R GOPALASWAMY & ASSTS.BY C R GOPALASWAMY	SATYA RAJ ASSTS BYSUMATHI FOR R4SATHISH A C FOR R2 & R3 R1 DEAD & R2 & R3 ARE LRS OF R1 ALREADY ON RECORD ALMT LEGAL
221.	RFA 13/2008	N S BHAT (NOC)FOR A1(A) & A2V/O DTD 22/19/21 APPEAL AGAINST A1(A) IS ABATED	VIVEK HOLLA FOR HOLLA & HOLLA FOR R1(A-D)
222.	RFA 17/2008	S PRAKASH SHETTYK P M VARGHESEV N JAGADEESH	GOVT ADV TAKES NOTICEV/O DTD 12.02.2009, NOTICE TO R2 IS DISPENSED WITH
223.	RFA 20/2008	P SRINIVASIAHSUPREETH SVENKATARATHNAPPAAS HWINI L.N.	RAVI & RAVI FOR R1 & R3NOTICE TO R2 IS DISPENSED WITH V/O DT.14-6-12.
224.	RFA 21/2008	P SRINIVASIAHSUPREETH SVENKATARATHNAPPAAS HWINI L N	R A DEVANAND FOR R1NOTICE DISPENSED WITH IN R/O R2R3 - H V RAMASHETTY SD
225.	RFA 23/2008	K KRISHNA (NOC)	K S NAGARAJ RAO FOR R1(A-E)AGA FOR R4S N PRASHANTH CHANDRA FOR R3M R SHASHIDHARA COUNSEL FOR IMPLEADING APPLICANTR2- IS DELETED

226.	RFA 60/2008	P R & P R ASSTSC.PATTABIRAMANP. RAGHAVANSOMASHEKAR J	RAVISH BENNI FOR R1V R BALA RAJ (NOC) R2-M ANBARASU SDR3-M KARUNANIDHI SD
227.	RFA 92/2008	K PUTTEGOWDA	B C PRABHAKAR
228.	RFA 93/2008	G S PRASANNA KUMARM.VINAYA KEERTHY	H S CHANDRAMOULI &JAYARAM K FOR C/R(CN 1395/07)
229.	RFA 95/2008	B RAMESHR S SIDHAPURKARKANAJI MAHESH GT SHESHAGIRI RAO & SUNIL S RAO FOR IMPLEADING A2	KUMAR & KUMAR BY C S PRASANNA KUMAR FOR R1(A-C)AMARNATH SINHA FOR R4B V KRISHNA FOR R7R2- CMC, PEENYA VILLAGE SDR3- N PRABHAKAR SDR5- AMIRUDDIN SDR6- NAGAJINTAJ SD
230.	RFA 201/2008	M S PRAKASHSAI PRASAD	N R NAIK & ASSOCIATESFOR C/R (CN 1474/07)
231.	RFA 221/2008	C S PATIL	T MOHANDAS SHETTY

STATEMENT SHOWING LIST OF CASES PENDING FOR FINAL HEARING IN RSA MATTERS PERTAINING TO SB

SL. NO.	CASE NUMBER	YEAR	Adv. For appellant	Adv. For Respondent
1.	1154	2006	Balu Pattar and Ors.,	Sunil Kumar Patel for R1 V/o dtd: 19.04.2011 appeal against R3 is abated R2, R3(a) to R3(d) are SD
2.	1841	2006	B.S. Raghuprasad for A1(A, C-I) Adinath Narde & Radha R for A1(B) (NOC)	R1 is SD Surdararamaswamy Ramdas & Anand for C/R4, R5 (a-d), R2(a) & R6 V/o dtd: 01.06.2017 appeal against R3 stands abated.
3.	2151	2006	K.V. Narasimhan & K.N. Nithish (NOC)	P.C. Sunitha (NOC vk filed) G.B. Manjunath (NOC given)
4.	2199 C/W RFA 1812/2005	2006	B.M. Siddappa	Ravi H.K. for R1 Service of notice to R2(a) to R2(d) & R3 to R7 is held sufficient
5.	2217	2006	Dayanand S Patil	S V Prakash
6.	2306	2006	S.N. Prashanth Chandra & Nanda Gopal B. (NOC)	Vivek Holla for R1(A, C & D) Venugopala Gowda for R1(b).
7.	2312	2006	A. Keshava Bhat & K. Shrikirshna	I. Tharanath Poojary for R3 to R10, R16 to R20 and for R12 (a-e) (VK not filed) Kishor Shetty for R11 R2(a) to R2(h), R13 to R15 are SD V/o dtd: 09.08.2021 appellant and respondent are the LRs of deceased R1.
8.	2341	2006	D.R. Rajashekarappa	C.R. Gopaldaswamy for applicant on I.A.1/07 Harish H.V. for R1 to R4
9.	2375	2006	M/s M.P. Associates by Geethadevi M.P.	M. Shivaprakash
10.	2494	2006	M.P. Associates	N.Hari Prasad for R1 & R2

11.	2528	2006	Mohan Bhat	S.Vishweshwaraiah Bhat C/ Respondent
12.	2581	2006	K. Patel Munegowda for M/s Abhinay Y.T.	K.V. Narasimhan for R5(a) to R5(f), 5(g) B.C. Rajeeva for R3(a), R3(b), R2, R4 & R6
13.	2660	2006	B.M. Siddappa	Khaleemulla Shariff
14.	2708 C/W 2707	2006	K.B. Lokanath	S.G. Muniswamy Gowda for M/s Pramila Associates for R2(a) to R2(c) Geetha Menon for C/R1
15.	2769	2006	R.C. Nagaraj & S.M.Chandrashekar	Deepashree & Amarnath Sinha R1, R2(a) to R2(c)
16.	2777	2006	C.M. Nagabhushan and P.V. Chandrashekar, K.P. Yashodha & Madhukar Deshpande.	V/o dtd: 19.11.2019, appeal against R1 is abated. R2(a) to R2(c) and R3, R4 are SD P.N. Harish for R1(a) to R1(c).
17.	2779	2006	P Mahesha for Appellant No.2 and 3. (NOC Vk filed). Shilpa Rani & K S Naresh Santhosh for M/s. Balaji Associates for Appellants; remaining appellants are treated as LR's of deceased Appellant No.1.	K V Narasimhan
18.	2927	2006	K.V. Narasimhan for A2 to A7 A1 dead & 2 to 10 are LR's V/O dtd: 17.06.2019 A8 Jayamma, A9 Shakunthala, A10 Devamma V/o dtd: 21.04.2021.	M/s K.L.K. Law Associates for R3 to R6 L. Venkatamuni Shetty for R3 to R6, R8, R10 to R12. V.N. Madhava Reddy for R8 & R9. (VK returned in r/o 9) B. Keshavamurthy for R2(a) to R2(e). R9 is served. R8 to R12 are LR's of R7 V/o dtd: 03.12.2014. R3 to R6 & R2(a) to R2(e) are LR's of R1 V/o dtd: 28.01.2016.
19.	3014 C/w RSA.Crob. 11/2011	2006	S.V. Prakash	Sanath Kumar Shetty K. for R2 R1(a) to R1(f) are SD V/o dtd: 07.02.2022 service of notice on R1(g) is H/S

20.	3024	2006	R.S. Ravi	B.S. Vishwanath R1 to R5 R.V. Jayaprakash for C/R6 R7 & R8 are served and unrepresented
21.	3038	2006	B.T. Indu shekhar	M.S. Ashwin Kumar for R1(i) to R1(iii), R2(b) to R2(g) & R3 Notice to R1(iv) H/S v/o dtd: 17.12.2014, Service H/S in r/o R2(a) v/o dtd: 22.04.2012.
22.	3055	2006	N. Shankar narayana	K.N. Tirumala Raj Urs for R1 (Party in person) R2 served R3 & R4 is abated
23.	3065	2006	K.Vijay Kumar	Vighneshwar S. Shastry for R1(A-G) V/o dtd: 20.11.2008 steps in r/o deceased R2 is D/W.
24.	3086 C/W	2006	N.S. Prasad	V.P. Kulkarni R1 to R3 S.G. Kulkarni R7 Harish Kumar M.S. for R5 & R6 R4 held sufficient
	3267	2006	N.S. Prasad	V.P. Kulkarni R1 to R3 Harish Kumar M.S. for R4 to R6
25.	3103	2006	R.V. Jayaprakash	B.L. Kumar for R1 & R2
26.	3189	2006	B.K. Manjunath	G. Lakshmeesh Rao
27.	3378	2006	Mushtaq Ahmed, Suresh M. Abdul, Khadar Syed, Akram Sabzawari	M. Ravi Prakash for R1 (A-I) B.S. Prasad for R1(B-I) (NOC)
28.	3460 C/W	2006	M.S. Varadarajan	R2 to R7 served V.P. Kulkarni for R2 & R4 to R7
	3459			
29.	14	2007	T.N. Raghupathy	Anil Babu
30.	36	2007	M.A.Sebastian	G.K. Gurumath for C/Respondent
31.	40	2007	P.S.Manjunath, H.C.Shivaramu & Vivekanada.T.P	Padubidri Raghavendra Rao for R1 to R6
32.	44	2007	P. Nataraju & R.D. Renukaradhya	H.C. Shivaramu for R1 R2 & R3 are served
33.	61	2007	H. Nagaraju	G. Manivannan, M. Prakash for R1(c), R1(d) &R1(e). R1(a), R1(b) R1(f)(i) to R1(f)(iii)

				are SD.
34.	68	2007	Ravi G. Sabahith	G. Balakrishna Shastry for R1 to R3 (NOC vk) K. Nageshwarappa for R1 to R3 N.V. Manjunath for R1 & R2
35.	77	2007	G.S. Venkat Subba Rao Mohan Kumar T. R.B. Sadasivappa	M.S. Rajendraprasad Associates by Asma Perveen N. for R2 & R3 R1(a), R1(b)(i), R1(c) & R1(d) are served R1(b)(ii) is minor Rep. by R1(b)(i)
36.	146	2007	S.N. Bhat, M.S. Devaraju & B.R. Raghavendra	Sharath S. Gowda, Naveen Kumar N. & Chethan Kumar L.N.
37.	193	2007	N. Shankar Narayan Bhat	Narendra Gowda
38.	209	2007	T.C. Satish Kumar	Vijaya Kumar & S.T. Thippeswamy for R1 & R2 R3(a) to R3(c) are SD
39.	290	2007	Deshraj & P. Changalaraya Reddy	R1 is served, V/o dtd 28.03.2007, R2 to R9 are held sufficient
40.	326	2007	Chennaraya Reddy	M.S. Varadarajan for R1(a) & R1(d). R1(b) & (c) served V/O dt. 27.03.2012, R1(e) Held Sufficient v/o dt 15.06.2012, paper publication accepted in respect of R1(f)
41.	338	2007	Vigneshwar S. Shastri	Vishnu Bhat for R1 & R2.
42.	383	2007	M.S. Varadarajan	V. Vishwanath for C/R3 R5 is SD V/o dtd: 13.04.2015, R3 & R4 are LR's of R1 V/o dtd: 13.04.2015, R5 & R6 are treated LR's of deceased R2 V/o dtd: 13.04.2015 R4 & R6 are treated as deemed refusal.
43.	413	2007	Kukkaje Ramakrishna Bhat, Vijaya Krishna Bhat & C.S. Premkumar	K.V. Narasimhan for R1, R2(a) to R2(f) Manmohan P.N. for R3, R5, R6 & R8. R7 is SD V/o dtd: 25.10.2010 R5, R6 are LR's of deceased R4.

44.	433	2007	V/o dtd: 17.04.2021 appellant Sri. Shivegowda	Subhash Shalag
45.	442	2007	Padubidri Mohan Rao	M. Vijay Krishna Bhat for C/R1 & R2.
46.	448	2007	T.N. Raghupathy, M.R. Krishnamurthy & Ganesh Bhat	R1 to R4, R6 & R7 served. R5 served v/o dt. 28.11.2019.
47.	471	2007	C. Lakshminarayana Rao	Respondent served.
48.	479	2007	A. Anand Shetty	S.K. Acharya
49.	506	2007	K.V. Narasimhan	S.K. Nagarathna for R1(a) to R1(c).
50.	509	2007	Mohan Kumar & Rahul S. Reddy Y.R. Sadasiva Reddy	M/s Prameela Assts. For R1 to R3.
51.	511	2007	L. Vaidya & Ravi	H.M. Muralidhar for R1. H.K. Shivaraju for R2.
52.	512	2007	Prakash M.H.	Divya Krishna for M/s Sivan & Siva Assts. For R1, R2, R5 & R7, R3(a) to R3(d). R1 to R3 & R5 to R7 are LR's of R4 v/o dt. 05.06.2007. R to R5 & R7 are LR's of R6 v/o dt. 14.06.2017.
53.	548	2007	M.B. Chandra Chooda	H.R. Anantha Krishnamurthy
54.	575	2007	Venkatesh R. Bhagat V/o dtd: 16.08.2021 A2 as LRs of appellant No.1	C.G. Shashivardhan for R1 R3, R4, R7 & R8 are SD V/o dtd: 10.10.2013, service H/S in r/o R2 V/o dtd: 01.08.2014, service H/S in r/o R5, R6, R9 & R10.
55.	623	2007	L.M. Ramaiah Gowda	R1 to R4 served. R-1(5)(a), (b), (c), (e), (f) & (g) served. v/o dtd 10.12.2018, R1(5)(d) Held Sufficient
56.	626	2007	Jwala Kumar R.L. Uday Kumar	N. Surendra Kumar for R1(a & b) R2 & R3 are SD V/O dtd: service of Notice to R1© is H/S
57.	630	2007	S.N. Ashwathanarayana & Narasimha Murthy	V. Vishwanatha
58.	646	2007	K.R. Kumar	M.K. Bhaskaraiah for R1 to R6. R8(a) to R8(f) served.

				v/o dt. 13.02.2009, Notice to R7 (a-f) & R9 is dispensed with
59.	651	2007	H. Kantharaja	G.B. Shastry for R2. R2 is LR of R1 v/o dt. 31.03.2010. R7 HELD SUFFICIENT v/o dt. 10.02.2012. R3 to R6 & R8 served.
60.	663	2007	M. Jayaprakash Reddy	Fayaz Sab B.G. for R1 to R3
61.	667	2007	G. Balakrishna Shastry & K.A. Chandrashekar	T. Prakash & Naveen V.R. for R1 to R3. R4 served. No steps need be taken against deceased R5 v/o dt. 17.07.2009.
62.	671 C/w	2007	Reuben Jacob & D.P. Mahesh A-1(a) is dismissed v/o dt. 24.04.2019.	Appeal abates against R1 v/o dt. 09.01.2018. R2 & R3 served.
	Crob 17	2007	G. Balakrishna Shastry for Cross-Objector.	R1(b) to R1(f) are LRs of R1(a), V/o dtd 25.11.2016 R1(b) to R1(f) are served. R2 & R3 served.
63.	682	2007	B.C. Seetharama Rao	G.Balakrishna Shastry for R1 & R2
64.	686	2007	B.M. Siddappa	D. Prabhakar for R1. R2 served.
65.	703	2007	Rameshchandra	S K Acharya for R6, R1 to R5 Sd.
66.	719	2007	A V Gangadharappa by M/s AVG Associates	N D Jayadevappa for R1 R2(a), R2(b), R3(a), R3(b), R3(c), R3(d) are Sd. V/o/dt 21.6.2010, notice held sufficient in r/o R2(c).
67.	724	2007	F V Patil	B N Ananthanarayana for R1 to R4, R4 is minor, rep. by Guardian mother R1.
68.	735	2007	M/s. G. Papi Reddy Associates by Sri. G. Papi Reddy and Varun Papi Reddy	B M Siddappa for R2, R3, R5, R6 and R7. R4(a) and R4(b) are Sd/- and remained unrepresented. V/o dtd 20.04.2010, R2, R3, R5, R6 & R7 are treated as LRs of deceased R1.

69.	737	2007	M/s M S Gopal Associates	M R Rajagopal
70.	738 C/W 44/2008	2007	IN RSA.738/13 M.V. Hiremath IN RSA.44/2008 S. Siddalingaiah	R.V. Jayaprakash for R1 & R3, R2 is served R.V. Jayaprakash for R1 & R3, R2, R4(a) to R4(c) are served
71.	740	2007	T N Viswanatha	G Devadraj for R1(a) to R1(g) G Devaraj & Padmaprasad B.N, for R2(a) to R2(j), R3(a) to R3(e) are Sd and unrepresented.
72.	743	2007	M B Nargund Sona Vakkund	R Kothwal
73.	812	2007	V Jawahar Babu filed Vk for Appellant (NOC Vk filed)	V Balakrishna
74.	823	2007	Vidya Selva Mani and Kathik P.M. for A1©, (d), (e) & (f) VK filed. Rakshith K N and Ravichandra S N for M/s. Nag Associates A1(a) & A1(b)	V M Laxmipathi for R1(a) and R1(b)
75.	842	2007	N Dinesh Rao & Santhosh S K	M Vijayakrishna Bhat
76.	854	2007	B.M. Siddappa	Ruben Jacob & D.P. Mahesh
77.	919	2007	Prasanna Kumar, B G Nagaraja, Vijayakumar, Y H Sujaykumar,	H Kantharaja for R2, R1(a), R1 (c), R1(d), R1(e),R1(f), R1(g), R1(h), R1(i), R1(k), R4(a) and R4(c) are served. V/o/dt 16.3.2011, notice to R3 and R4(b) are dispensed with. V/o/dt 24.03.2016, notice to R1(b) held sufficient. R1(j) – R Lakshmi – Served V/o/dt 15.02.2017.
78.	928	2007	Jwala Kumar R.L. Udaya Kumar	R1 & R2 are SD M.B. Santhosh Kumar for R3 S. Sukumar Jain for R4 to R7
79.	959	2007	Sachin B.S.	Raja R. for R1(b) to R1(f) R1(a) is SD
80.	988	2007	K. Suryanarayana Rao	G. Papi Reddy for R1, R2(b) & R2(e). G. Papi Reddy for R2(a) to R2(d).(VK not filed) as per order Dtd: 24.02.2010.

				R3 is SD V/o dtd:07.01.2020 R2(c) is H/S
81.	999	2007	M/s. Mylaraiah Associates	N. Hariprasad for R2 R1 is SD
82.	1002	2007	R.S. Prsanna Kumar	V. Vishwanath, M.K.Shivaraj for C/R2 V/o dtd: 23.11.2011, notice in r/o R1(b) is H/S.
83.	1022	2007	Pundikai Eshwar Bhat	M. Vishwajith Rai & K.N. Jayprakash for C/R-1. R2 served.
84.	1024	2007	Smt. Pachubi	Prakash T Hebbar for Respondent
85.	1090	2007	B.K. Siddappa & D.K. Madhusudhana	Madhukar Nadig for R1(c) & R1(d) V/o dtd: 05.01.2011 appellants are treated as LR's of deceased R2. V/o dtd: 21.02.2013 notice to R1(a) & R1(b) are H/S.
86.	1110	2007	Vijaya Krishna Bhat M.	Pundikai Eshwar Bhat Respondent.
87.	1124	2007	S.P. Kulkarni & V. Thukarama Rao	R1 to R6 served.
88.	1125	2007	G. Mahadev Prasad & Bharathi D.R.	L. Srinivasa Babu
89.	1182	2007	H.S. Sureshappa Gowda	K. Sridhar for Respondent.
90.	1203	2007	S.V. Prakash	H.R. Sreepada & Pranati S. Bhat for R1. R2, R3 & R4 served.
91.	1221	2007	Archana Murthy P. for A-2 to A-6. A-2 to A-6 are LR's of A-1 v/o dt. 16.12.2016.	M.S. Rajendra Prasad for R1. R3 served. V/o dtd 04.03.2009, R1 is treated as LR of R2.
92.	1231	2007	Jagadeesh Mundaragi	Vigneshwar S. Shastri for R2 & R3. H.R. Sreepada for R4. R5 served. R4 is LR of R1 v/o dt. 27.02.2012.
93.	1254	2007	M.S. Varadarajan & V. Shivareddy	B.K. Manjunatha

94.	1255	2007	C. Shankar Reddy, S. Srinivasalu Reddy	Ananda K. for C/R1 R2 & R3 are SD
95.	1265	2007	B.K. Manjunath	K. Appa Rao
96.	1319	2007	G. Balakrishna Shastry	V. Sreenivas for R2(a). R2(b) to 2(e) are minors rep. by R2(a). v/o dt. 10.06.2010, notice to R1, R3 & R4 dispensed with
97.	1333	2007	A. Manjunath for M/s M.S. Rajendra Prasad Assts.	R.K. Sridhara Murthy for M/s Murthy Assts.
98.	1341	2007	Govt. Advocate	K.H. Somashekar
99.	1344	2007	S.P. Kulkarni	Girish Kodgi for C/R1 to R3.
100.	1352 C/w	2007	A.N. Gangadharaiah & B.L. Rukmini V/o 30.03.2012 no need to take further steps in r/o A-3.	R1 to R4 served.
	1354	2007	A.N. Gangadharaiah & B.L. Rukmini for A-1 & A-2. K.G. Lakshmipathi for A-3.	R1 to R3 served.
101.	1382	2007	T.N. Raghupathy	Bharati Patil for R1(a) & R1(b).
102.	1386	2007	Nimisha Kumar	Shekar Badiger for R1(a) & R1(b). M/s Ravivarma Kumar Assts. By Kamraj for R2.
103.	1408	2007	Aravind V Chavan, M V Seshachala, K V Arvind, G Kamaladhar, Vivekanand Reddy	V Srinivas for R1, R2 (a) to R2(c), v/o/dt 28.06.2012, R2 is treated as LR of deceased R3. v/o/dt. 30.7.2012, paper publication accepted in respect of R4 and R5.
104.	1414	2007	N D Onkarappa	K Rama Bhat and Thribhuvan K
105.	1419	2007	N Hariprasad, K G Sadasivaiah and K Seenappa for Mathru Associates	D L Suresh & H B Mahesh, for R1 to R4.
106.	1435	2007	H N M Prasad	Mahesh on behalf of Vijayakumar, Advocate for R1, R2, R3 (a), R3(c) to R3(h) v/o/dt 7.11.2014. (Mahesh, has not filed VK). R3(b) served.
107.	1456	2007	M B Nargund & Sona Vakkund	G Janardhana for R1 and R2

108.	1466	2007	Kishore Shetty	V B Ravishankar for R3. R1 and R2 Served.
109.	1487 C/w 1488	2007	S.M. Chandrashekar	S.N. Channabasappa
110.	1535 c/w 1534	2007	B.M. Siddappa	B.K. Manjunath
111.	1551	2007	B.M. Siddappa	B.K. Manjunath for R1 to R3.
		2007	M/ s Mylariaiah Assts.	T. Sheshagiri Rao for R1. R2 dead & LR's are already on record v/o dt. 03.07.2014.
112.	1558	2007	K.V. Narasimhan	T.N. Raghupathy
113.	1567	2007	B.N. Sathyaprakash	K.A. Chandrashekar for C/R-R3. R1(b, d, e, & f) & R2 HELD SUFFICIENT v/o dt. 15.11.2012. R1(a) & R1(c) served.
114.	1571	2007	K.V. Narasimhan	M.R. Rajagopal for R1 to R5.
115.	1574	2007	M/ s Mylariaiah Assts.	D.R. Rajashekarappa for R1. R2 served.
116.	1593 c/w	2007	K.G. Shanthappa	M/s Kolar & Kolar for R1, R2 & R4 to R6. R3 served.
	1592	2007	K.G. Shanthappa	M/s Kolar & Kolar for R1. R2 & R3 served.
117.	1594	2007	G.S. Balagangadhar	C.M. Desai for R1 to R5, R7 to R11. R6, R12 to R14 served.
118.	1619	2007	Kukkaje Ramakrishna Bhat	K. Giridhar
119.	1631	2007	K.V. Narasimhan	K.R. Kumar for R2. R1(a) served.
120.	1642	2007	G.R. Lakshmi pathi Reddy	K.V. Narasimhan
121.	1686	2007	K.V. Narasimhan	M.R. Rajagopal
122.	1700	2007	H Kantha Raja	G Nagaraja takes notice for R1 to R6 in this appeal v/o/dt 13.2.2016 (Vk not filed).
	C/w 1699	2007	H Kantha Raja	G Nagaraja for M/s. Manjushree Associates for R1 to R6 (NOC Vk filed).
123.	1712	2007	G Papi Reddy	B Roopesha
124.	1738	2007	M/s. Kesvy & Co.,	G D Aswathanarayana for R1 to R3,

	C/w			D R Rajashekarappa for R5 to R10. R4 is sd/-. V/o/dt 25.10.18, service on R8 – Pushamma & R9 – Yashodamma – is held sufficient.
	1822	2007	G D Aswatha narayana, A T Jayaram, L. Vijayakumar, Jayaprakash	D R Rajashekarappa for proposed R2(b), R2(c), R2(d), R2(e), R2(f), R2(g). R1, R3, proposed R2(a) are served.
125.	1750	2007	M. Vinaya Keerthi	Mylaraiah Associates by P.M. Siddamallappa & P.M. Gopi for R1 & R2. R3 & R4 are SD
126.	1762	2007	N. Dinesh Rao & Santhosh S.K.	Padubidri Mohan Rao for C/Respondent
127.	1817	2007	S Nagaraj for Appellant 1(a), 1(b) and 1 (c). S M Dayanand Patil for Appellant 1(d) and 1(e)	Sole Respondent –Sd/-
128.	1860	2007	S N Ramaprasad	K R Ramesh & G L Dharma, for Caveator Respondent
129.	1866	2007	B Roopesha & M K Sandeep	M Sivappa for R1 to R3.
130.	1871	2007	H Kantharaja, M. Pradeep, Sujatha H T	R Somasundara and G P Suresha
131.	1891	2007	Anand D V Srinivas	M Shiva Prakash and Ravishankar for R1, C M Chinnappa for Caveator R1. V/o/dt 3.1.13, service held sufficient in r/o R2.
132.	1920	2007	B.M. Siddappa & D.K. Madhusudhana	Respondent is SD
133.	1984	2007	K. Hanumantharayappa	Patel D. Karegowda
134.	1991	2007	M. Vishwajith Rai	G. Ravishankar Shastry
135.	2001	2007	Pushpalatha & B.L. Acharya	Srivathsa Associates by Dhananjay Joshi & M. Uma Shankar
136.	2021	2007	K.V. Narasimhan	S. Rajashekar for R1. R3 served. R2 dead & LR's are already on record.
137.	2098	2007	K.V. Narasimhan	M/s Mylaraiah Assts.

138.	2120	2007	Patel D. Karegowda (NOC) K. Hanumantharayappa	S.N. Hatti for R1, R2(a-c) H.C. Sundaresh for R3 & R4 & R1(a) R1(b) & R1(c) are SD
139.	2138	2007	S.N. Aswathanarayana	R. Rangaswamy, Muni Reddy A. for R1(a) to R1(d) v/o dt. 29.11.2019.
140.	2139	2007	M. Nanjundagowda	J.G. Chandramohan for R2 V/o dtd: 20.04.2021 the appeal is abated against R1
141.	2166	2007	G. Papi Reddy	K. Srinivas
142.	2208	2007	Soma Sundara Dixit	G.S. Patil for R2(a) R1, R2(b) & R3 are served V/o dtd 22.05.2012, appeal against R2© stands dismissed
143.	2253	2007	Gouthamdev Ullal	T N Raghupathy
144.	2267	2007	K V Narasimhan, Appellant Nos. 2 and 3 are treated as LR's of deceased Appellant No.1 v/o/dt 8.2.2011.	A Ravishankar
145.	2287	2007	Mahantesh S Hosmath	B V Raman
146.	2303	2007	M/s. Mylraiah Associates	M/s. Ram Bhat Associates for R1 & R2
147.	2307	2007	K Shrihari, Vijayakumar P P, Shubha Nayak	K Raghavendra Rao for R1, R2 – Sd and unrepresented.
148.	2327	2007	H.R. Manjunatha	R1 TO R3 are SD
149.	2354	2007	M.V. Maheshwarappa,	K.S. Ramaswamy Iyengar for R1 R2 is SD
150.	2388	2007	S N Aswathanarayana N Devendra, R Murulidhara, L Narasimha Murthy	J Prakash
151.	2398	2007	H C Shivaramu, Mahesh R Uppin	M Sivappa, A S Mahadevaswamy for R1 (a)
152.	2507	2007	R.S. Prasanna Kumar	M.I. Muniappa & Jayshree R.S. for C/Respondent.
153.	2521	2007	Mylaraiah Associates by P.M. Siddamallappa	Mohan Kumar for C/Respondent
154.	2524	2007	G V Narasimha murthy for Appellant (NOC Vk filed). Amaresh A Angadi for appellant (NOC given)	N S Sheshadri for R1(a) to R1(i)

155.	2558	2007	M.R. Rajagopal	S.V. Prakash for C/R4 & R1 to R6
156.	2572	2007	B M Siddappa	Govt Advocate for R1 to R4
157.	2600	2007	N.B. Manjunath	M.S. Varadarajan for R1, R3 to R5. R6 served. R1 & R3 to R5 are LRs of deceased R2 v/o dt. 01.07.2016.
158.	2618	2007	M.V. Hiremath & Shivananda D.S.	B.M. Siddappa for R1(a) to R1(f) & R2
159.	2625	2007	M. Sivappa	K.M. Murari Mouni for R1(a) to R1(e) & R2.
160.	2654	2007	T.N. Raghupathy	R.S. Ravi
161.	2660	2007	B.V. Raman	P. Mahesh for R1(a) to R1(e).
162.	2671	2007	M.B. Chandra Chooda	C.V. Krishnan for R1(a) to R1(e). R2 served.
163.	2672	2007	Venkatesh R. Bhagat	R. Shashidhara
164.	2681 c/w	2007	A.V. Gangadharappa	V. Vishwanath Shetty for R1(a) to R1(e).[R1(d) & R1(e) are minors, rep. by R1(c)] V. Viswanath for R2.
	2702	2007	V. Viswanath	A.V. Gangadharappa for R1 to R3.
165.	2697	2007	C.R. Gopaldaswamy	S.C. Manjunatha for R1 to R6.
166.	2711	2007	T. Seshagiri Rao	M.B. Chandra chooda for R1(a) R2 is SD
167.	2733	2007	C Prakash	Keshava S P for R1(d), A V Gangadharappa and G Ravishankar for R1(d); A V Gangadharappa for R2 to R6. R1(a) and R1(h) are served. V/o/dt 25.08.2010 service of notice on R1(b), R1(c) R1(e), R1(f) R1(g) and R1(i) are held sufficient.
168.	2739	2007	V.P. Kulkarni	K.S. Vyasrao
169.	2788	2007	V. Vinoda Reddy	M. Nagesha
170.	2804	2007	G Balakrishna Shastry	P Chidananda for R1, S N Kumaraswamy for R3, M V Vedachala for R2, R5 & R7. R6 & R7 are minors, rep by R5.

				R4 is Sd but unrepresented.
171.	2817	2007	M Sudhakar Pai	A Keshava Bhat
172.	2820	2007	L.Raja permitted retire v/o/dt. 10.4.19. C Chaithra-Appellant No.1; C Divya –Appellant No.2; v/o/dt: 10.4.19.	R1, R2, R3, R4 and R8 are Served. v/o/dt 24.11.2014, Notice to R7(a) is dispensed with R7(b) is minor, rep. by R7(a). V/o/dt 16.11.2012, R5 (b) is minor, treated as LR of R5(a).
173.	2824	2007	A.V.G. Associates by Ravishankar G.	Krishna Murthy M.R. for R1 V/o dtd: 08.02.2011 R2(a), R2(d), R3(a) R3(b) R2(b) are H/S. R2©, R3© are SD. V/o dtd: 30.07.2018, service of notice to R4(a-d) are H/S. V/o dtd: 08.06.2012 R3(d) is H/S.
174.	2835 c/w	2007	M/s Rama Mohan Associates G B Prakash and Sanjeeva.	G Papi Reddy for R1 to R3
	2836	2007	M/s Rama Mohan Associates G B Prakash and Sanjeeva.	G Papi Reddy for Respondent
175.	2920	2007	B.M. Siddappa	Govt. Advocate for R1 to R3. V/o dt. 30.02.2010 appellants are treated as LR of deceased R4.
176.	2933	2007	V. Vinod Reddy	Madhukar Deshpande
177.	2941 c/w 2940	2007	Mahantesh S. Hosmath	K.T. Mohan
178.	2943	2007	P. Venkatesh Reddy P.N. Hegde (NOC)	Mylaraiah Associates by P.M. Siddamallappa & Gopi for C/R1 & C/R2.
179.	2958 c/w	2007	Harish H.V.	K. Dhiraj Kumar for R!(a) to R1(e). R2(d) & R2(e) served. Appeal dismissed against R2(a-c) is dismissed v/o dt. 17.02.2011.
	2942	2007	Harish H.V.	K. Dhiraj Kumar for R!(a) to R1(e). R2(d) & R2(e) served. Appeal dismissed against R2(a-c) is dismissed v/o dt. 17.02.2011.

180.	2981	2007	Bipin Hegde	V. Viswanath Shetty for R2 to R4. P.C. Triveni & Vedavathi for R1 to R4 R5 to R13 served.
181.	2999	2007	B M Siddappa	R1(a), R1(c) to R1(f), R2 and R3 are SD & unrepresented. R1(b) is treated as Sd v/o/dt 21.01.2016.
	c/w 3008	2007	B M Siddappa	P M Siddamallappa for R1 (a) to R1 (c) , R2 to R4. V/o/dt 5.11.14, R2 to R4 treated as LRs of deceased R1.
182.	3009	2007	Y R Sadasiva Reddy, K V Mohan Kumar and G C Pradeep	N B Manjunath, N Muruli for R1 v/o/dt 26.03.2012 notice to R2 held sufficient.
183.	3023	2007	Mahesh R Uppin	K.V.Narasimhan for R1(a) to R1(c) v/o/dt 15.11.2018 (vk not filed) Notice on respondent held sufficient, v/o/dtd 14.12.2017.
184.	3031	2007	K V Narasimhan	H S Chandramouli for R1(a), R1(d), R1(e), R2(a) to R2(d) and R3. R2(e) is Sd but unrepresented. R1(b), R1(c) , R1(h), R1(i) R1(g) are Sd/- but unrepresented. Notice to R1(f) and R1(j) held sufficient, v/o/dt 1.8.17.
185.	3035	2007	Mustaq Ahmed & Suresh M.	M. Ramaswamy for R1. R2 served.
186.	3056	2007	K N Dayalu, Lalitha P M, Sridhar T	T Mohan Kumar
187.	3059	2007	Patel D Karegowda	G Balakrishna Shastry for R3, B M Siddappa for R5, R1 (a) to R1(c) , R2, R4, R5 (a) and R5(b) are served and unrepresented.
188.	3064	2007	K V Shyama Prasad for Appellant Nos. 1, 3, 4, 5, 6, 7, 8 & 9. Nataraj & Mohan Kumar for Appellants.	A Keshava Bhat for R1(a) to R1(d), R3 and R4, R2 Sd & unrepresented.

189.	3065	2007	K Shashikanth Prasasd	R2 to R4 are served but unrepresented. R1 dead as per cause title.
190.	3094	2007	M/s. Kesvy & Co.,	Sampat & Vatsala Law Associates – for R2 to R6, T N Nanjegowda for R7 & R8; Appeal is dismissed as abated as against deceased R1 v/o/dt 21.04.2016.
191.	3104	2007	T.N. Raghupathy	R1 to R3 & R5 served. Appeal is dismissed as against R4 v/o dt. 30.06.2017.
192.	3112	2007	L. Govindaraj	Udaya Kumar Singh
193.	3130 c/w 3129	2007	T.N. Viswanatha	M.G. Satheesh for C/R.
194.	3143	2007	Deepak J. v/o dt. 10.06.2016.	V. Sathyanarayana
195.	3167	2007	C.M. Venkata Reddy	K.N. Chandrashekara Reddy
196.	3168	2007	H. Kantharaja G.B. Shastry for A-4.	S. Nagaraja for R1(a) & R1(b). R2 & R3 abated v/o dt. 30.03.2012. Lakshminarayana for R4 & R5. R1(b) deleted.
197.	3216	2007	P. Mahesha	G.B. Shastry
198.	3221	2007	A.V. Gangadharappa	K. Hanumantharayappa for R2. R1 & R3 HELD SUFFICIENT V/O dt. 28.03.2011.
199.	3228	2007	A Nagarajappa	R B Sadasivappa for C/R,
200.	3236	2007	K.V. Narasimhan	K.N. Puttegowda
201.	3238	2007	K.V. Narasimhan	R2 to R5 served. R2 is LR of R1 v/o dt. 05.12.2012.
202.	8	2008	V.P. Kulkarni	Swamy Shivaprakash for R1 & R2 Notice to R3, R4 & R6 are SD V/o dtd: 22.04.2016 appellant & Respondent are treated as LR's of R5
203.	134	2008	R. Vijaykumar	J.G. Chandramohan for R2 to R7 M.V. Narashimsa for R8
204.	345 C/W	2008	I. Taranath Poojary	Sharath Chandra Bijai

	346			
205.	1023	2008	B.S. Murali	S. Nagesh for R1(a) to R1(d)
206.	1060	2008	K.M. Prakash	Devaraj H.K. for R-14 S. Siddappa for R14 v/o dtd: 05.06.2013 appeal dismissed as against R2 R1, R3 to R13 are SD
207.	1115 (RSA.790/ 2008 DD file K/B)	2008	G. Papi Reddy	Jayakara S. Patil for C/R1(a) to R1(e). V/o dtd: 20.06.2014 R1(b) to R1(e) are treated as LR's of deceased R1(a).
208.	1180	2008	S.C. Vijay Kumar	M.V. Maheswarappa for R2 R1(a) is SD Appeal against R1(b) is dismissed v/o dtd: 24.08.2011
209.	1193	2008	M/s. G.S. Bhat	Somashekar Angadi for C/Respondent
210.	1198	2008	S.K. Venkatareddy	G.S. Balagangadhar
211.	1218	2008	Zaheer Ahmed	V.D. Anand Shetty for Respondent Prasanna V.R. for Respondent
212.	1221	2008	H.C. Shivaramu	K.M. Murali Mouni & Venkatesh Mouni for R1 R2 is SD
213.	1225 C/W 1227	2008 2008	H.R. Anantha Krishna Murthy H.R. Anantha Krishna Murthy	G.D. Aswathanarayana for C/Respondent G.D. Aswathanarayana for C/Respondent
214.	1235	2008	G. Balakrishna Shastry	H. Kantharaju for R1(b), R1(c) & R2. N.G. Sreedhar for R5(b) to R5(d) & R7 R1(d), R5(e) & R5(f) are SD V/o dtd: 16.07.2012, notice to R6 is H/S V/o dtd: 21.08.2014, notice to R1(f), R5(g) are dispensed with. V/o dtd: 18.07.2018 appeal against R1(a) stands abated. V/o dtd: 05.09.2018, appeal stands abated as against R3 &

				R5(a). V/o dtd: 21.12.2018, R5(b), R5(c), R5(d) are LR's of R5(a). V/o dtd: 04.09.2015, notice to R4 is H/S V/o dtd: 20.03.2019, appeal abates as against R1(e).
215.	1236	2008	S.V. Praksh	Smt. Vijaya M.N. for R1 R2 & R3 are SD V/o dtd: 04.06.2015 notice to R4 is H/S by way of Paper Publication
216.	1237	2008	M. Ravindranatha	S.R. Hegde Hodlamane for R2 & R1(a) to R1(d)
217.	1243	2008	A. Ravishankar & H.C. Lokeshwari	Sheela Anish K.
218.	1247	2008	K.V. Narasimhan & Pramod R.	Arun G. for R1 R2 to R5 are SD
219.	1261	2008	P.H. Virupakshaiah	Mahesh R. Uppin for R1 to R5
220.	1267	2008	Sampath Anand Shetty	V/o dtd: 18.07.2019 the order dtd: 20.06.2019 shall come into force. Appeal as against R1 & R7. V. Anand Shetty & Ajith shetty for C/R3 V/o dtd: 20.06.2019, R2, R4 to R6, R8 is dismissed for default.
	1266	2008	Sampath Anand Shetty	Kesvy & Co., for R1 to R6 R7 is SD.
221.	1271	2008	A. Madhusudhana Rao	Keshava Bhat
222.	1277	2008	Ashok Haranahalli	S.K. Manjunatha
223.	1296	2008	G. Papi Reddy	T.M. Vnekata Reddy for C/R1 V/o dtd: 28.08.2009, notice to R2 is dispensed with.
224.	1356	2008	Vigneshwar S. Shastri	Chandrakantha R. Gaulley for R1 Somayaji for R2
225.	1366	2008	B.S. Law Firm	K.M. Nataraj for R1 V/o dtd: 31.01.2018 notice to R2 is D/W
226.	1394	2008	T.N. Viswanatha	P.H. Virupakshaiah for C/R1 V/o dtd: 05.06.2017, service of notice to R2 is H/S by way of

				Paper Publication
227.	1396	2008	C.G. Gopaldaswamy	K. Manjunatha Rao Bhosle for R1 R2 is SD
228.	1400	2008	H. Kantharaja	Patel D. Karegowda for R1 to R12
229.	1422	2008	M/s Chalapathy & Srinivsa	N. Murali for R1 & R2
230.	1454	2008	L.G. Gopaldaswamy	T. Seshagiri Rao for C/R1(a) to R1(g). Youns Alikhan for R16 to R18(a), R18(c), R19 & R20. G.M. Paramashivaiah for R21, R30 (NOC not filed in r/o R21) R2 to R9, R10, R11, R13(a) to R13(d), R14, R15, R22, R24, R27, R31, R32, R34, R35, 36, R37, R40, R42, R45 & R46 are SD V/o dtd: 26.09.2014, notice to R47 is H/S V/o dtd: 27.09.2016 appeal abates against R18(b) & R41. V/o dtd: 02.01.2016, appeal stands dismissed as against the deceased R25, R28, R33.

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN MFA (MV) MATTERS PERTAINING TO D.B**

SL NO	CASE NO	APPELLANT ADVOCATE NAME	RESPONDENT ADVOCATE NAME
1.	9852/2013	SRI CYRIL PRASAD PAIS	SRI HAREESH BHANDARY T ADV. FOR RESPONDENT
2.	6905/2014	SRI B PRADEEP	SRI B S GURUDATH ADV FOR R1 & R2 R3-SD
3.	7404/2014	SRI SURESH M LATUR	V/O/DTD 30/10/17 NOTICE TO R1 IS D/W SRI O MAHESH ADV FOR R2
4.	7481/2014	SRI SARAT CHANDRA BIJAI	SRI A N KRISHNA SWAMY ADV FOR R2 V/O/DTD APPEAL AS AGAINST R1 IS ABATED
5.	403/2015	SRI SRINIVASA MURTHY S	-
6.	860/2015 C/W 2304/2015	SRI RAVI S SAMPRATHI	SRI KALYAN R ADV FOR R1 V/O/DTD 5/1/17 NOTICE TOR2 IS D/W
7.	2834/2015 C/W 2833/2015	SRI A SAMPRATHI	SRI P B RAJU ADV FOR R1 (VK NOT FILED) SRI SURYANARAYANA RAO ADV FOR R5 NOTICE TO R2 IS D/W SRI R V SANGAMESH ADV FOR R3 & R4 (VK NOT FILED)
8.	4653/2015	SRI KRISHNAMURTHY D	R1 IS D/W B C SHIVANNE GOWDA ADV FOR R2
9.	5214/2015 (DT16-06-2022)	SRI H.PAVANA CHANDRA SHETTY	SRI O.MAHESH ADV. FOR R2, R1 IS D/W
10.	5373/2015 C/W 7246/14, 6726/13 (DT14-06-2022)	SRI RAJU BHAT	SRI SUMANTH L BHARADWAJ ADV. FOR R1, M.NARAYANAPPA ADV. FOR R2
11.	6960/2015 C/W MFA CROB 20/2017	SMT VASANTH LAKSHMI	SRI C R RAVISHANKAR ADV FOR R1 R2 IS D/W
12.	8675/2015 C/W 1453/2015	SRI K T GURUDEVA PRASAD	SRI C V MANJUNATH ADV FOR R1 SRI O MAHESH ADV FOR R2
13.	546/2016 C/W 7437/2015	SRI M R KUMARSWAMY	R1-SD SRI O MAHESH ADV FOR R2

14.	1183/2016	SRI N R RANGE GOWDA	V/O/DTD 24/2/16 NOTICE TO R1 IS D/W SRI C R RAVISHANKAR ADV FOR R2
15.	1307/2016	SMT BHUSHANI KUMAR	SRI T.N.GOPALA GOWDA ADV. FOR R1, SRI O.MAHESH ADV. FOR R2
16.	1409/2016	SRI V R BALARAJ	SRI ARAVIND M NEGLUR ADV FOR ATTORNEY HOLDER ADV FOR R1 (ATTORNEY HOLDER COPY NOT FURNISHED) SRI A M VENKATESH ADV FOR R2
17.	2057/2016 A/W 2058, 1593, 1592, 2102 & 2103/16	SRI P.MAHADEVASWAMY	SRI O.MAHESH ADV. FOR R1, SRI C.BABU ADV. FOR R2, SRI RAVI R ADV. FOR R3
18.	2300/2016 C/W 5820/2016	SRI R.B.SADASHIVAPPA	SRI H.S.LINGARAJU ADV. FOR R1, SRI K.T.GURUDEVA PRASAD ADV. FOR R2
19.	2850/2016	SRI O.MAHESH	SRI R BALAJI SINGH ADV. FOR R1, V/O DTD 14/09/2021 NOTICE TO R2 IS HELD SUFFICIENT,
20.	3032/2016 C/W 4517/2016	SRI K R MURALI KRISHNA AND B P NAGARAJU ADV'S	SRI D VIJAYA KUMAR ADV FOR RESPT
21.	3649/2016	SRI VASANTHAPPA	SRI D VIJAYA KUMAR ADV FOR R1 SRI P B RAJU ADV FOR R2
22.	3632/2016 C/W 2151/2016	SRI BHUSHANI KUMAR	R1 & R3 ARE SD SRI O MAHESH ADV FOR R2
23.	3786/2016	SRI A K BHAT	SRI J M ANIL KUMAR ADV FOR R1 R2-SD
24.	3855/2016	SRI O.MAHESH	SRI R.KRISHNA REDDY ADV. FOR R1 TO R3, R4 IS D/W
25.	3934/2016	SRI KESHAVA BHAT	R1-SD SRI O MAHESH ADV FOR R2
26.	4244/2016	SRI VISWANATH SABARAD	SRI O MAHESH ADV FOR R1 V/O/DTD 21/10/21 NOTIE TO R2 IS H/S SMT INDUMATHI S R ADV FOR R3 SRI JWALA KUMAR ADV FOR R4
27.	4793/2016 C/W 4556/2016	SMT H R RENUKA	V/O/DTD 17/11/21 SERVICE OF NOTICE TO R3 IS H/S SRI SHARANAGOUD S PATIL ADV FOR R1 & R2

28.	5457/2016	SRI G S BALAGANGADHAR	R1 & R2 ARE SD SRI A N KRISHNA SWAMY ADV FOR R3
29.	6879/2016 a/w 1419/17	SRI D.S.SRIDHAR	SRI R.VEDANANDACHAR ADV. FOR R1, SRI O.MAHESH ADV. FOR R2
30.	6983/2016	SRI N.GOPAL KRISHNA	SRI H.N.KESHAVA PRASHANTH ADV. FOR R2, R1 SERVED
31.	7083/2016 C/W 494/2017 17/2017 & 7085/2016	SRI O MAHESH	SRI UMESH B N ADV FOR R1 & R2 SRI M ANANDA ADV FOR R3
32.	7152/2016 C/W 7153/2016 & MFA CROB.111/2021	SRI C R RAVISHANKAR	SRI GOPALKRISHNA N ADV FOR R1 SRI M E NAGESH ADV FOR R2
33.	7180/2016	SRI NAGARAJA HEGDE (NOC)	R1 SERVED, SRI RAVISH BENNI ADV. FOR R2
34.	7206/2016 A/W 7476/16	SRI O.MAHESH	SRI K.P.BHUVAN ADV. FOR R1 TO R4, R5 SERVED
35.	7840/2016	MENTO ISAC	SRI N.PRAKASH ADV. FOR R1, SRI RAVISH BENNI ADV. FOR R2
36.	8305/2016	SRI N.NANJUNDASWAMY	R1 SERVED, SRI A.M.VENKATESH ADV. FOR R2
37.	8355/2016 C/W 7842/2016	SRI D S SRIDHAR	SRI S V HEGDE MULKHAND ADV FOR R1 V/O/DTD 27/06/2022 NOTICE TO R2 IS H/S
38.	8408/2016 C/W 7158/2014 AND 1025/2017	SRI S V SUDHAKAR REDDY	MS KAVITA ADV FOR R1 SRI O MAHESH ADV FOR R4 SRI V N MADHAVA REDDY, B M KENCHE GOWDA AND NATARAJU T ADV'S FOR R2 & R3
39.	966/2017	SRI GOPIKRISHNA N & JAGADISH G ADV'S	SRI B PRADEEP ADV FOR R2 R1-SD
40.	1555/2017 C/W 3404/2017	SRI S RAJU	SRI K HANUMANTHARAYAPPA ADV FOR R1 SRI RAVISH BENNI ADV FOR R2 SRI R RAJAGOPALAN ADV FOR R2
41.	2117/2017	SRI D L SURESH	SRI ASHOK N PATIL ADV FOR R2 V/O/DTD 30/10/17 NOTICE TO R1 IS D/W
42.	1367/2018	SRI SPOORTHY HEGDE NARAYANA	SMT HARINI SHIVANANDA

			ADV FOR R2 & R4 SRI GURUPRASAD P ADV FOR R1 V/O/DTD 31/5/22 SERVICE OF NOTICE TO R3 IS H/S
43.	2047/2018 C/W 2046/2018	SRI JWALA KUMAR	SRI B PRADEEP ADV FOR R2 V/O/DTD 30/08/2021 IN MFA 2047/2018 NOTICE TO R1 IS D/W
44.	3947/2018	SRI M.U.POONACHA	SRI VIJAY KUMAR T ADV. FOR R1 & R2, R3 & R4 ARE SERVED
45.	4935/2018 C/W 4934/2018, 4700/2018 & 47011/2018	SRI A K BHAT	SRI O MAHESH ADV FOR R2 (VK NOT FILED) SRI A N KRISHNA SWAMY ADV FOR R4(VK NOT FILED) V/O/DTD 27/9/21 IN MFA 4934/2018 SERVICE OF NOTICE TO R1 & R3 ARE H/S
46.	7059/2018 C/W 700/19	SRI S.HAVERI	SRI T.MOHAN KUMAR ADV. FOR R1 & R1(A), R2 IS D/W
47.	7682/2018 C/W 2507/2019	SRI P B AJIT & THONTADHARYA R K	SRI MUNIYAPPA, SINCHANA M R & SURESH GOWDA ADV'S FOR R1 SRI O MAHESH ADV FOR R3 V/O/DTD 17/08/2021 NOTICE TO R2 IS D/W
48.	9648/2018	SRI H B RUDRESH	SRI O MAHESH ADV FOR R1 V/O/ DTD 5/1/2022 NOTICE TO R2 IS D/W
49.	306/2019 C/W 2734/2019	SRI A K BHAT	SRI RAMESH KUMAR R V ADV FOR R1 SRI D VIJAY KUMAR ADV FOR R2
50.	441/2019 C/W 442/19	SMT GAYATHRI E.P	SRI C.M.POONACHA ADV. FOR R1, R2 IS D/W
51.	584/2019	SRI E.I.SANMATHI	SRI SHIVANNE GOWDA ADV. FOR R1, R2 IS D/W
52.	794/2019	SRI ANIL SHEKAR K.S	R1 SERVED, RAVISHANKAR A ADV. FOR R2
53.	795/2019	SRI ANIL SHEKAR K.S, SRI K.CHANDRASHEKAR ACHAR	R1 SERVED, SRI RAVISHANKAR A ADV. FOR R2
54.	989/2019	SRI H PAVANA CHANDRA SHETTY	R1-SD SRI P B RAJU ADV FOR R2
55.	1072/2019	SRI B.SHARATH KUMAR	SRI B.PHALAKSHAIAH ADV. FOR RESPONDENT
56.	1124/2019	SRI K.N.SUBRAMANI	SRI HEGDE MULKHAND

			ADV. FOR R2, R1 SERVED
57.	1445/2019	SRI A.N.KRISHNASWAMY	SRI H.T.JAGADEESH ADV. FOR C/R-1, ACCEPTS NOTICE FOR R2 TO R4
58.	2193/2019	SRI K.S.NARAYANA SWAMY	SRI SHANKAR REDDY ADV. FOR R2, D.VIJAYA KUMAR ADV. FOR R4, R3 SERVED, NOTICE TO R1 SERVICE COMPLETED
59.	2194/2019	SRI A V GANGADHARAPPA	SRI S NAGARAJA ADV FOR R1 SRI H N KESHAVA PRASHANTH ADV FOR R2
60.	2256/2019	SRI H PAVANA CHANDRA SHETTY	V/O/DTD 31/5/22 NOTICE TO R1 IS D/W R2-SD
61.	2301/2019	SRI SURESH M LATUR	SRI M.P.SRIKANTH ADV. FOR R2, R1 IS D/W
62.	2589/2019	SRI D.SADASHIVA	SMT MANJULA N TEJASWI ADV. FOR R2, R1 SERVED
63.	2601/2019	SMT P.V.KALPANA	SRI M.NARAYANAPPA ADV. FOR R1, JANARDHAN REDDY ADV. FOR R1, R2 IS D/W
64.	2862/2019	SRI RAJARAM SOORYAMBAIL	V/O/DTD 15/1/21 NOTICE TO R1 IS D/W SRI N KUMAR ADV FOR R2-R4
65.	2892/2019	SMT SUGUNA R REDDY	SRI K A CHANDRASHEKARA ADV FOR R1 SRI M U POONACHA ADV FOR R2
66.	2913/2019 C/W 1564/2020	SRI O MAHESH	SRI GANESH R ADV FOR C/R1 R2 & R5 ARE SD SRI GURUPRASAD ADV FOR R4
67.	2995/2019	SRI SYED ABDUL SABOOR	SRI H.V.BHANU PRAKASH ADV. FOR R1, M.C.BETSUR ADV. FOR R3, R2 SERVED
68.	3613/2019	SRI H.N.KESHAVA PRASHANTH	SRI RAJARAM SOORYAMBAIL ADV. FOR R6, R1, R4 & R5 ARE SERVED, R2 & R3 ARE

			MINORS REP BY R1
69.	4249/2019	SRI R.SHASHIDHARA	SMT HARINI SHIVANAND ADV. FOR R3, PRUTHVI WODEYWAR ADV. FOR R1 & R2
70.	4751/2019 C/W 4724/2020	SRI K.T.GURUDEVA PRASAD	SRI KIRAN V RON ADV. FOR R1 TO R4, R2 & R3 ARE MINORS REP BY R1, A.M.VENKATESH ADV. FOR R5
71.	5835/2019	SRI M.M.ASHOK	R1 SERVED, SMT H.R.RENUKA ADV. FOR R2
72.	5851/2019	SRI SURESH M LATUR	R1 IS D/W, JWALA KUMAR ADV. FOR R2
73.	6465/2019 C/W 5840/2019	S RAJU	V/O/DTD 10/08/2021 NOTICE TO R1 IS D/W SRI H K RAMAMMURTHY ADV FOR R2 (VK NOT FILED)
74.	7355/2019	SRI V.JAVAHAR BABU	SRI ASHOK N PATIL ADV. FOR R1, R2 SERVED
75.	8160/2019	SRI R.PRAVEEN KUMAR	SRI V.B.SIDDARAMAIAH ADV. FOR R1 & R2, ASHOK N PATIL ADV. FOR R3
76.	8394/2019 C/W 8519/19	SMT MANJULA N TEJASWI	SRI CHANDRASHEKAR K.A ADV. FOR R1 & R2, R3 & R4 SERVED
77.	8516/2019	SRI K SURESH	SRI N GOPALKRISHNA ADV FOR R1-R3 SRI C S PREMKUMAR ADV FOR R4
78.	8898/2019	SRI H PAVANA CHANDRA SHETTY	V/ODTD 13/06/2022 NOTICE TO R1 IS D/W SMT PADMAJA ADV FOR R2
79.	8969/2019	SRI K T GURUDEVA PRASAD	SRI B C SHIVANNE GOWDA ADV FOR R1 R2-SD
80.	510/2020	SRI S.A.SABOOR	SRI RUDRAPPA P ADV. FOR R1, RAVI S SAMPRATHI ADV. FOR R2, R1 IS D/W, RAVISH BENNI ADV. FOR R2 (VK NOT FILED)
81.	545/2020	SRI SURESH M LATUR	SRI B.PRADEEP ADV. FOR R2, R1 & R3 ARE D/W, B.PRADEEP ADV. FOR R4
82.	548/2020	SRI SURESH M LATUR	R1 IS D/W, SRIRAM M.S LEARNED COUNSEL IS DIRECTED TO TAKE NOTICE FOR R2

83.	990/2020	SRI B.N.VRUSHABHENDRA	SMT S NIRMMALLA ADV. FOR RESPONDENT
84.	1175/2020	SRI H.N.KESHAVA PRASHANTH	SRI K.T.GURUDEVAPRASAD ADV. FOR R1 TO R4, C.P.PUTTARAJA ADV. FOR R5
85.	1373/2020	SRI B.S.SACHIN	SRI RAVISH BENNI ADV. FOR R3, R1 & R2 SERVED
86.	2505/2020	SMT SARITHA KULKARNI	R1 & R2 IS D/W, K.SRIDHARA ADV. FOR R3,
87.	2506/2020	SRI H.PAVANA CHANDRA SHETTY	R1 TO R3 IS D/W, R4 SERVED
88.	2508/2020	SRI B.M.ADIGA	SRI MURALIDHAR NEGAVAR ADV. FOR R1, R2 & R3 SERVED
89.	2567/2020	SRI K.SHANTHARAJ	R1 & R2 SERVED
90.	1011/2021 C/W CROB 66/21	SRI N.S.BHAT	SRI PRITHVI RAJ B.N ADV. FOR R1, B.PRADEEP ACCEPT NOTICE FOR R2 (VK NOT FILED)
91.	2885/2021	SRI MANJUNATH N.D	R1 IS D/W, SRI S.V.HEGDE MULKHAND ACCEPT NOTICE FOR R2 (VK NOT FILED)

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN MFA (MV) MATTERS PERTAINING S.J**

SL NO	CASE NO	APPELLANT ADVOCATE NAME	RESPONDENT ADVOCATE NAME
1.	3301/2010	SRI. C.R. RAVISHNKAR	SRI. K.R. RAMESH FOR R1, R2 H/S,
2.	6647/2010	SMT. H.R. RENUKA	SRI. K.N. HARISH BABU FOR R1, R2 SERVED 23ES
3.	7114/2010	SRI. MOHAN KUMAR T.	SRI. ANJANAPPA T.V. ADV FOR R1, H.V. SHYAMEGOWDA FOR R2
4.	7192/2010	SRI. A.N KRISHNA SWAMY	SRI. P. RAVINDRA ADV FOR R1 TO R4, R5 H/S
5.	7333/2010 C/W 7632/2010 AND CROB 57/2011	SRI. O. MAHESH	R1 H/S. R2 D/W
6.	8108/2010 C/W 8138/2010	SMT. H.R. RENUKA	SERVICE OF NOTICE TO R1 H/S, R2 SERVED.
7.	8377/2010	SRI. H.S. LINGARAJU	SRI.N. GOPALA KRISHNA FOR R1, SRI. B. PRAMOD FOR R2
8.	8488/2010	SRI.B.A. RAMAKRISHNA	SRI. S.V. SHAFI AHMED FOR R1 TO R5, R6 SERVED
9.	9105/2010	SRI. S. SRISHAILA	SRI. CHANDRA SHKEAR L, SRI. KIRAN KUMAR FOR R1 TO R5, R6 SERVED
10.	9716/2010 C/W MFA CROB 98/2011	SMT. H.R. RENUKA	SRI. A. HANUMANTHAPPA FOR R1, SRI. B.C. SEETHARAMA RAO ADV FOR R4, R2 AND R3 SERVED.
11.	9989/2010	SRI. JAYAKUMAR S. PATIL	M/S SRIRAM ADV FOR R3, R2 MINOR REP R1, R1 DISMISSED
12.	2974/2011 c/w 9951/2010	SRI.D.K.KAMALA	O MAHESH ADV. FOR R2 R1 SERVED
13.	3179/2011	SRI B.V.RAMOORTHY	ABUBEKER SHAFI ADV.FOR R1, M.U. POONACHA ADV.FOR R3 R2 DISMISSED V/O DTD.08/01/2015
14.	3234/2011	SRI. A.M. VENKATESH	SRI. K.S. CHANDRA SHEKARA FOR R1 AND R2, SRI. MALLIKARJUNA C.BASAREDDY FOR R2, R3 PAPER PUBLICATION ACCEPTED

15.	4004/2011	SRI. H.N. KESHAVA PRASHANTH	R1 TO R6 H/S, R7 SERVED
16.	4556/2011 C/W 4557/2011, 7654/2012, 7655/2012	SRI. SUMANTH L BHARADWAJ ADV.	SMT. GEETHA RAJ ADV FOR R2. M/S SRIRAM ADV FOR R2.
17.	4585/2011 C/W 6436/2011	A.N.KRISHNA SWAMY	R2 H/S, K.T. GURUDEVA PRASAD TAKE NOTICE FOR R1 (VK NOT FILED)
18.	5120/2011	SRI O.MAHESH	SRI MAHESH KIRAN SHETTY ADV. FOR R1 TO R3, R4 SERVED
19.	5711/2011	SRI H.N.KESHAVAPRASHANTH	SRI T.N.VISHWANATH ADV. FOR R1, R2 IS H/S
20.	6958/2011 C/W 6957/2011	SRI. O. MAHESH	SRI.CHANDRA SHEKAR R. FOR LAWYERS NET ADVS FOR R1 AND R4, R5 AND R6 MINORS REP BY R1, R7 D/W
21.	7209/2011	SRI. B.S. UMESH ADV	R1 SD.
22.	7364/2011 C/W CROB.179/2011	SRI. HALESH R.G. ADV	SRI. H.S. LINGARAJ ADV FOR R2. R1 SD.
23.	7979/2011	SRI. R.A. DEVANAND ADV	SRI. R. JAYAPRAKASH FOR R3, R1 DISMISSED V/O DATED 11/09/2015, R2 D/W
24.	8521/2011 C/W 5882/2011	K.N. HARISH BABU B.N. NAGAVENI	SRI. O. MAHESH ADV FOR R2, R1 H/S
25.	8556/2011	SRI. A.N. KRISHNASWAMY ADV	SRI. K.N. DAYALU ADV FOR R1 TO R4, R5 AND R6 SERVED
26.	8648/2011	SRI. A.N. KRISHNA SWAMY	SRI. Y.D. HARSHA ADV FOR R2, SRI. DILIP KUMAR ADV FOR R1, M/S NATARAJU AND ASSTS. FOR R4, R3 SERVED
27.	8746/2011	SRI C.SHANKARA REDDY	N GOPALAKRISHNA ADV. FOR R1 R2 SERVED
28.	8887/2011	SRI. A.M. VENKATESH ADV	M/S P. NATARAJU AND ASSTS ADV FOR R1, R2 SERVED
29.	9003/2011 C/W CROB 78/2016	SRI H.S.LINGARAJ	J.D.KASHINATH ADV.FOR R3, R1 SERVED, NOTICE FOR R2 PAPER

			PUBLICATION ACCEPTED V/O DTD.28/012016, D.NAGARAJ ADV. FOR R1(a) TO R1(f)
30.	9121/2011	SRI O.MAHESH	SRI MAHESH KIRAN SHETTY ADV. FOR R1, R2 IS D/W
31.	9635/2011	SRI R CHANDRASHEKAR	K.SHRIDHARA FOR R2 , R1 D/W V/O DTD.18/11/2013
32.	9748/2011	SRI KAMAL BHANU	SRI IQBAL AHMED KHAN FOR R1 SRI K N SRINIVAS FOR R2 V/O/DTD 8/9/15 R3 IS H/S
33.	9793/2011	SRI VASANTHAPPA	SRI O.MAHESH ADV. FOR R2, H.S.LINGARAJU ADV. FOR R2 (VK NOT FILED), R1 IS H/S
34.	9928/2011 C/W 2784/2013	SRI B C SHIVANNE GOWDA	SRI MUNIYAPPA D NAVEEN FOR R1 R2-SD
35.	10082/2011	SRI H.S.LINGARAJ	D VIJAYAKUMAR ADV. FOR R1, R2 SERVED
36.	10118/2011 c/w 10119/2011	Sri. K.R. RAMESH BHORAHA	SRI. P. MAHADEVASWAMY AND K. MALLIKARJUNA ADVS FOR R1, SRI. RAVISHANKAR A ADV FOR R2 (VK FILED)
37.	10306/2011 C/W 9036/2011	SRI ARUN BHAT	NOTICE TO R1 D/W V/O DTD 13/04/2012, JANARDHANA REDDY ADV. FOR R2
38.	10540/2011	SRI B M CHANDRASHEKAR	M/S LAX AXIS ADV. FOR R2
39.	10656/2011	SRI S.V.PRAKASH	A.N.KRISHNA SWAMY ADV.FOR R2, R1 DISSMISSED V/O DTD.18/01/2016
40.	10669/2011	SRI C.SHANKARA REDDY	V/O 28/11/2014 NOTICE TO R6 D/W , R3 SD V/O DTD.28/09/2015 NOTICE R1 ,R2, R4,R5 H/S
41.	10982/2011	SRI M U POONACHA	M/S CHINMAYI ASSTS ADV.FOR R2 & R3
42.	11096/2011	S.V.HEGADE MULKHAND	K.R.MURALIKRISHNA ADV.FOR R1, NOTICE TO R2 H/S V/O DTD.27/03/2017

43.	11139/2011 C/W CROB 37/2012	S.V.SHASTRY	O MAHESH ADV.FOR R1, R2 D/W V/O DTD. 13/04/2012
44.	11148/2011	SRI S.V.HEGADE MULKHAND	N.R.RAVIKUMAR ADV.FOR R2, R1 SERVED
45.	11155/2011	SRI. SURESH M. LATUR	SRI. T.K. RAJAGOPALA ADV FOR R1, SRI. A.N. KRISHNA SWAMY ADV FOR R2
46.	11615/2011	H.R.RENUKA	K.P.BHUVAN FOR R1, NOTICE TO R2 H/S
47.	11993/2011	M S SHRIRAM	B.PRAMOD ADV.FOR R1 TO R4, NOTICE TO R5 H/S V/O DTD.18/07/2016
48.	12227/2011	SRI M/S LAWYER NET	B.C.SHIVANNE GOWDA ADV.FOR R2, R1 SERVED
49.	174/2012	SRI. A.N. KRISHNASWAMY	SRI. V.N. JAGADESH ADV FOR R1 TO R3, R4 AND R5 D/W
50.	808/2012	SRI. A.M. VENKATESH H.T. JAGADEESH	SRI. K. VISHWANATHA, T.V. NANJEGOWDA ADV FOR R1 TO R3, (NOC VK FILED), R2 & R3 ARE MINORS REPTD BY R1, SRI. H. RAMACHANDRA ADVS FOR R1 TO R3, SRI. M.S. NARAYAN ADV FOR R4, SRI. G.N. SUBRAMANI ADV FOR R6, NOTICE TO R5 US H/S
51.	904/2012 (DATE GIVEN ON 20/04/2022)	SRI. DEVI PRASAD SHETTY	SRI. A.M. VENKATESH ADV FOR R2, R1 SERVED
52.	959/2012	SRI K A CHANDRASHEKAR	R SRINIVAS ADV. FOR R2 , R1 D/W, SATHISH D J ADV FOR R1(VK FILED)
53.	997/2012	SRI MAHESH SHETTY	H.S.LINGARAJ ADV.FOR R1 NOTICE TO R2 IS D/W, APPEAL AGAINST R3 IS DISMISSED
54.	1248/2012	SRI. A.M. VENKATESH H.T. JAGADEESH	SRI. ANAND ADV FOR R1, R2 SERVED
55.	1328/2012	SRI.A.N.KRISHNA SWAMY	SRI. SHANTAHRAJ ADV FOR R1 TO R4 (NOC), R3 & R4 MINORS REP BY R1, K. VASUDEVAMURTHY ADV FOR R1 TO R4, R5 SERVED
56.	1348/2012	SRI. RAGHAVENDRA	SRI. D. VIJAYAKUMAR LEARNED COUNSEL FOR R2

57.	1474/2012	SRI. RAJANNA	SRI. H.S. LINGARAJ ADV FOR RESPONDENT
58.	1550/2012	SRI. G.N. MAIYA	SRI. S. SHREESHAILA DIRECTED TO TAKE NOTICE FOR R2, V/O DATED 25/08/16 APPEAL IS REJECTED AGAINST R1 & R3
59.	1666/2012	SRI. GIRISH B. BALADARE	SRI. O. MAHESH ADV FOR R1, R2 SERVED BUT UNREPRESENTED
60.	1778/2012	SRI. A. RAVISHANKAR, H.C. LOKESHWARI	R1 AND R2 SERVED BUT UNREPRESENTED
61.	1921/2012 C/w 3231/2012	SRI. P.B. RAJU	SRI. K.L. SREENIVASA IS PERMITTED TO TAKE NOTICE FOR R1 (VK NOT FILED) R2 SD, UNREPRESENTED
62.	1930/2012	SRI. A.N. KRISHNASWAMY	SRI SACHIN B.S., & ARUN SHYAM M ADVS FOR R1, R2 H/S
63.	1946/2012	SRI. A.N. KRISHNASWAMY	SRI. SUBASH AND RAJESH ADV FOR R1, SMT. VANITHA K.R. ADV FOR R2 & R3
64.	2004/2012	SRI. B.C. SEETHARAMA RAO	R1 SD BUT UNREPRESENTED, SMT. H.R. RENUKA IS DIRECTED TO ACCEPT NOTICE FOR R2 (VK FILED)
65.	2020/2012	SRI. A.N. KRISHNASWAMY	SRI. UMASHANKAR ADV FOR R1, R2 H/S
66.	2040/2012	SRI M. CHIDANANDA	R.JAYAPRAKASH ADV.FOR R2, SIDDANANJIAH ADV.FOR R1
67.	2051/2012	SMT. H.R. RENUKA	SRI. N. GOPALAKRISHNA ADV FOR RESPONDENT
68.	2056/2012	SRI. S.V. HEGDE MULKHAND	SRI. G.M. ANANDA , M.T. RANGASWAMY FOR R1
69.	2084/2012	M/S RENUKA	V/O DTD. 03/07/2014 NOTICE TO R2 IS H/S, SMT. GAYATHRI RAVISHANKAR FOR M/S G.R. LAW FIRM ADV. FOR R1
70.	2144/2012 C/w 1981/2012	SRI. SURYANARAYANA RAO	SRI. K. SHANTHARAJ ADV FOR R1, R2 IS H/S

71.	2187/2012	SRI. TEJAS RAI K & SARITHA SHETTY	R1 D/W, SRI. M.U. POONACHA ADV FOR R2
72.	2219/2012 C/W 2860/2017	SRI K NAGALINGAPPA	H KANTARAJ ADV.FOR R1 & R2, O MAHESH ADV.FOR R2
73.	2276/2012	SRI. O. MAHESH & VEENA O. MAHESH	SRI. S.R. NAGARAJA ADV FOR R1, R2 SERVED
74.	2303/2012	SRI. A.N. KRISHNASWAMY	NOTICE TO R1 TO R4 THROUGH PAPER PUBLICATION IS ACCEPTED
75.	2310/2012	SRI. C.R. RAVISHANKAR	SRI. K.R. RAMESH ADV FOR R1 AND R2 (VK FILED), SRI. S. SHANKARACHAR ADV FOR R1 & R2 (NOC FILED)
76.	2413/2012	SRI KALEEMULLAH SHARIFF	SRI A.K.BHAT ADV.FOR R2, E.I.SANMATHI ADV.FOR R2 V/O DTD 30/06/2015 APPEAL AGAINST R1 IS DISMISSED
77.	2505/2012	SMT. HARINI SHIVANANDA	SRI. C. RAMAIAH ADV FOR R1, R2 SERVED
78.	2508/2012	SRI. A.N. KRISHNASWAMY	R2, R3, R4 & R5 MINORS REP BY R1, NOTICE TO R1 & R7 H/S, R8 SERVED
79.	2529/2012	SRI CHETAN B	R1 D/W , GEETHARAJ ADV.FOR R2
80.	2630/2012	SRI. SURESH M. LATUR	R1 D/W, SRI. O. MAHESH ADV FOR R2
81.	2665/2012 C/w Crob 145/2013	SRI. R. JAIPRAKASH	NOTICE TO R1 D/W, SMT. SUGUNA R. REDDY ADV FOR R2
82.	2707/2012 C/w 2903/2012	SRI. D.S. HOSMATH	SRI. K. SURESH ADV FOR R2 (VK NOT FILED), SRI. SRISHAILA TO TAKE NOTICE FOR R2 (VK NOT FILED) R1 IS SERVED SRI. S. SRISHAILA ADV FOR R2 (VK FILED)
83.	2728/2012	SRI. O. MAHESH	SRI. H. KANTHARAJU ADV FOR R1 & R2, NOTICE TO R3 IS D/W
84.	2736/2012	SRI. S.V. HEGDE MULKHAND	SRI. D.N. ARUNKUMAR & N. SURESH KUMAR, SUDHAKAR ADVS FOR R1 TO R4

85.	2750/2012	SRI M V MAHESHWARAPPA	O MAHESH ADV.FOR R3, R1 & R2 SERVED
86.	2778/2012	SRI. H.S. LINGARAJU	SRI. PREMESH , D. SHESHADRI ADVS FOR R1, R2 IS MINOR REP BY R1, NOTICE TO R4 & R5 IS D/W, R3 SERVED
87.	2791/2012 C/W 2792/2012	SRI. SHRIPAD V. SHASTRI	SRI. D. VIJAYAKUMAR ADV FOR R1, NOTICE TO R2 IS D/W
88.	2799/2012	SRI. MUNIYAPPA D. NAVEEN	R1 SERVED, SRI. A.M. VENKATESH ADV FOR R2 (VK NOT FILED)
89.	2820/2012	SRI. KALYAN R	SRI. R. OMKUMAR ADV FOR R2, R1 SERVED
90.	2833/2012	SRI. B.C. SHIVANNE GOWDA	SRI. F.S. DABALI ADV FOR R1, R2 SERVED
91.	2858/2012	SMT. KAVITHA H.C.FOR M/S LESMATRIX	SMT. MANJULA TEJASWI IS DIRECTED TO TAKE NOTICE TO R1, SRI. H.S. LINGARAJU ADV FOR R1, R2 D/W
92.	2865/2012	SRI. P.S. HIREMATH, SHARANDEEP FOR M/S HIREMATH & ASSTS, SRI. RUDRAPPA P ADV (NOC VK FILED)	R2 D/W, SRI. H.N. KESHAVAPRASHANTH ADV FOR R1
93.	2871/2012	SRI. B.S. UMESH	NOTICE TO R1 & R2 THROUGH PAPER PUBLICATION IS ACCEPTED
94.	2917/2012	SRI. R. SHASHIDHARA	SRI. B.C. SEETHARAMA RAO ADV FOR R3, R1 R2 SERVED
95.	2920/2012	SRI. M. BABU	SRI. A.N KRISHNASWAMY ADV FOR R2, R1 D/W
96.	2970/2012	SRI B ROPPESHA	SRI SANGAMESH R V R1 SRI A M VENKATESH ADV.FOR R2,R3-SD
97.	3004/2012	SRI. L.S. SHEKAR	R1 SERVED, SRI. S. KRISHNAKISHORE ADV FOR R2
98.	3021/2012	SRI C R GOPALASWAMY	R1 -SD SRI O MAHESH FOR R2 (VK NOT FILED)
99.	3022/2012	SRI Y R SADASHIVA REDDY	SRI N GOPALAKRISHNA FOR R1 & R2
100.	3121/2012	SRI G LAKSHMESH (NOC) SRI RAO ASSTS	SRI A N KRISHNASWAMY FOR R2, (R1 (A) & R1(B)-SD
101.	3142/2012	SRI MUNIYAPPA D NAVEEN	NOTICE TO R1 IS D/W, SRI O MAHESH FOR R2

102.	3177/2012	SRI B C SHIVANNEGOWDA	R1 TO R4 H/S, R5-SD
103.	3194/2012	SMT P V KALPANA	SRI A N KRISHNA SWAMY ADV FOR R1 R2-SD
104.	3206/2012 C/w 3207, 6929/2012	SRI. R JAIPRAKASH	R1 SERVED, SRI. M. ANIL KUMAR LEARNED COUNSEL APPEARING FOR R2
105.	3218/2012	SRI. A.N.KRISHNA SWAMY	SRI. S.R. HEGDE HUDLAMANE ADV FOR R1 TO R4, SRI. SIDDARAMAIAH ADV FOR R5 AND R6, R2 MINOR REP BY R1
106.	3237/2012 C/W 3238/12	SRI HALESHA R G	SRI VISHNU BHAT A FOR R1, SRI C R RAVISHANKAR FOR R2
107.	3283/2012	SRI. B.N. JAYADEVA	SRI. S.V. MANJUNATH, G.M. GADI LINGAPPA, C.T. PARAMESHWARAPPA, A.M. YASHWANTHSWAMY M/S NISARGA LAW ASSTS ADVS FOR R1 AND R2
108.	3354/2012	SRI. B.C. SEETHARAMA RAO	SRI. V.G. BHANU PRAKASH ADV FOR R1, R2 MINOR REP BY R1, R3 H/S
109.	3357/2012	SRI. P. KARUNAKAR FOR M/S LEX OPTIMUS	R1 D/W, V/O DATED 01/07/2015 APPEAL AGAINST R2 IS DISMISSED, R3 SERVED, SRI. S.V.HEGDE MULKHAND ADV FOR R4
110.	3448/2012	SRI. VISHWANATH K, T.V. NANJE GOWDA	SRI. H.N. KESHAVA PRASHANTH ADV FOR R2, R1 SERVED
111.	3451/2012	SRI. J. IMAYAN & M. SHIVAPPA	SRI. K.V. CHARANKUMAR ADV FOR R4, R1 & R2 SERVED, R3 H/S
112.	3463/2012	SRI. H.N.KESHAVA PRASHANTH	R1 & R2 SERVED
113.	3471/2012	SRI. MUNIYAPPA, D. NAVEEN	R1 SERVED, SRI. R. JAI PRAKASH ADV FOR R2
114.	3477/2012 C/w 10889/2011	SRI. K. SHANTHARAJ	SRI. JANARDHAN REDDY ADV FOR R2, R1 D/W
115.	3512/2012	SRI. KRISHNA MURTHY	R1 D/W, SRI. RAVISH BENNI ADV FOR R2, R3 SERVED

116.	3526/2012	SRI. O. MAHESH	SRI. V.G> BHANU PRAKASH ADV FOR R1, R2 AND R3 ARE MINORS REP BY R1, R5 & R6 SERVED, V/O DATED 05/02/2015 R1 TO R3 & R5 ARE LRS OF DECEASED OF R4
117.	3662/2012	SRI M Y SREENIVASAN	SMT H R RENUKA ADV FOR R2 NOTICE TO R1 IS PAPER PUBLN IS ACCEPTED
118.	3709/2012	M/S LAWYERS NET	SRI H.S.LINGARAJ ADV. FOR R1, R2 IS H/S
119.	3727/2012	SRI S.N.BHAT	SMT H.R.RENUKA ADV. FOR R3, APPEAL AGAINST R1 & R2 IS DISMISSED
120.	3752/2012	SRI P.B.RAJU	R1 SERVED, ANVAR A.V ADV. FOR R4, R3 IS D/W, R2 IS H/S
121.	3760/2012 C/W CROB 51/14	SRI D.VIJAYA KUMAR	SRI S.S.HAVERI ADV. FOR RESPONDENT
122.	3813/2012	SRI R CHANDRASHEKAR	R1 IS D/W SRI PUTTIGE R RAMESH & LAKSHMI S HOLLA ADV'S FOR R2
123.	3826/2012	SRI CHETHAN B	SRI K.N.SRINIVASA ADV. FOR R2, R1 SERVED
124.	3846/2012	SRI K RAVISHANKAR	SRI RANGASWAMY & ASSTS ADV FOR R1 R2-SD
125.	3865/2012	SRI K T GURUDEVA PRASAD, SRI H R SATHYAPAL & D M LOHITH ADV'S (NOC)	SRI MOHAN BHAT & RAVICHANDRA M R ADV'S FOR RESPT
126.	3887/2012	SRI N.S.BHAT	R1 SERVED, K.K.VASANTH ADV. FOR R2
127.	3943/2012	SRI P BASKARAN CHANDRAN	SRI B C SEETHARAMA RAO ADV FOR R4 R1 & R2 ARE SD R3 IS D/W
128.	3961/2012	SRI O.MAHESH	SRI H.PAVANACHANDRASHETT Y ADV. FOR R1 TO R4, R5 IS H/S
129.	4031/2012	SRI D.VIJAYAKUMAR	SRI N.GOPALKRISHNA ADV. FOR RESPONDENT
130.	4051/2012	SRI VENKATESH R BHAGAT (NOC), GANGADHAR SANGOLLI	SRI P.SHIVAKUMAR ADV. FOR R1, R2 SERVED

131.	4063/2012	SRI H.N.KESHAVAPRASHANTH	SRI DILIP KUMAR FOR R1 & R4, R2 & R3 ARE MINORS REPT. BY R1, R5 & R6 SERVED
132.	4098/2012 C/W 2155/2012	SRI N KUMAR	SRI L SREEKANTA RAO & S VIDYA RAO ADVOCATES FOR R1, V/O DTD 09/04/2014 NOTICE TO R2 IS D/W
133.	4113/2012	SRI A.RAVISHANKAR	SRI K.SHASHIKANTH PRASAD ADV. FOR R1 TO R6, PUTTIGE R RAMESH ADV. FOR R9, R8 SERVED, NOTICE TO R7 THROUGH PAPER PUBLICATION IS ACCEPTED
134.	4138/2012 C/W 4031/12	SRI D.VIJAYAKUMAR	SMT P.V.KALPANA ADV. FOR RESPONDENT
135.	4145/2012 C/W 11819/2012	SRI H.S.LINGARAJ	SRI M.Y.SREENIVASAN ADV. FOR R1, K.M.SANATH KUMARA ADV. FOR R2
136.	4149/2012 C/W 714/2012	SRI M RAVICHANDRANATH	O MAHESH ADV.FOR R3, R1 & R2 SERVED
137.	4165/2012	SRI R B SADASHIVAPPA	A.M.VENKATESH ADV.FOR R2 , NOTICE R1 D/W V/O DTD.02/09/2014
138.	4208/2012	SRI SHRIPAD V SHASTRI	SRI S.V.HEGDE MULKHAND ADV. FOR R1, R2 IS H/S
139.	4248/2012	SRI V.K.BHAT	R JAYAPRAKASH ADV. FOR R2, R1 SERVED
140.	4262/2012	M/S LAWYERS NET	SRI A RAVISHNAKAR ADV FOR R2 R1 IS D/W
141.	4312/2012	SRI O.MAHESH	SRI H.C.SHIVARAMU ADV. FOR R2, R3 SERVED, R1 IS H/S
142.	4320/2012	KUMAR & KUMAR	R1 IS H/S, SMT H.R.RENUKA ADV. FOR R2
143.	4329/2012	SRI SURESH M. LATUR	R1 IS D/W, A.N.KRISHNASWAMY ADV. FOR R2
144.	4476/2012 C/W 4477/2012 & 4478/2012	SRI K VEENA	SRI POORNABODHA RAO ADV.FOR R2 , S.Y.KUMAR ADV.R3, R1 H/S V/O DTD12/02/2015
145.	4479/2012	SRI G.SHANKAR GOUD	SRI C.M.KEMPEGOWDA ADV. FOR R1 & K.N.SRINIVASA ADV. FOR R2

146.	4512/2012	SRI DAYANAND S PATIL	SRI O MAHESH FOR R2 R1 IS SD
147.	4514/2012	SRI P MAHADEVA SWAMY	SRI H N KESHAVA PRASHANTH FOR R1 R2-SD
148.	4531/2012	SMT BHUSHANI KUMAR	SRI H.N.KESHAVA PRASHANTH ADV. FOR R1, R2 IS H/S
149.	4555/2012 C/W 4340/12	SRI R.CHANDRASHEKAR	R1 IS D/W, ASHOK N PATIL ADV. FOR R2
150.	4648/2012 C/W 4647/2012 & CROB 54/2013	SRI V B SIDDARAMAIAH	SRI A V GANGADHARAPPA G & G RAVISHANKAR FOR RESPT
151.	4672/2012	SRI H.S.LINGARAJ	SRI DESHRAJ, KIRAN C.V ADVS. FOR R1 & P.M.NARAYANA SWAMY ADV. FOR R2
152.	4695/2012	SRI O.MAHESH	R2 IS D/W, SMT A.R.SHARADAMBA ADV. FOR R1
153.	4733/2012	SRI K N SHYAMAPRASAD	R1-SD SRI E I SANMATHI ADV FOR R2 SRI R RAMESH ADV FOR R3 (NOC) SRI SHAKEEL ABDUL RAHMANA FOR R3 SRI P B RAJU FOR R4 SRI SRISHAILA ADV FOR R6 R5 IS D/W
154.	4744/2012 C/W CROB 63/16	SRI R.JAIPRAKASH	SRI K.PRASANNASHETTY ADV. FOR R1, SRI O.MAHESH ADV. FOR R3, R2 IS D/W
155.	4745/2012 C/W 4747, 4748/2012	SRI R.JAIPRAKASH	R1 IS D/W, SRI K.V.SHYAM PRASADA ADV. FOR R2
156.	4844/2012	M/S K.N.HARISH BABU & ASSO.	SMT H.R.RENUKA ADV. FOR R2, SERVICE OF NOTICE TO R1 THROUGH PAPER PUBLICATION
157.	4847/2012	JOSHVA H SAMUEL	SMT H.R.RENUKA ADV. FOR R3, R1 & R2 IS H/S
158.	4878/2012	SRI B C SHIVANNE GOWDA	SRI K V SHYAMAPRASAD ADV FOR R1-R6 R2 IS MINOR REPRESENTED BY R1
159.	4882/2012	SRI K.SHANTHARAJ	SRI K.NAGARAJU ADV. FOR R2, R1 IS SERVED, SRI O.MAHESH FOR R1

160.	4967/2012	SRI SURESH M LATUR	SRI B C SEETHARAMA RAO ADV FOR R2 R1-SD
161.	4974/2012	SRI SURESH M LATUR	R1 IS D/W SRI S KRISHNA KISHORE ADV FOR R2
162.	4976/2012	SRI SURESH M. LATUR	SRI K.KISHORE KUMAR REDDY ADV. FOR R2, R1 IS D/W
163.	5054/2012 C/W 6908/12	SRI G.RAVISHANKAR SHASTRY	SRI G.LAKSHMEESH RAO ADV. FOR RESPONDENT
164.	5092/2012	SRI A M VENKATESH	SRI GIRISH BANDI ADV FOR R1 R2 & R3 ARE SD
165.	5098/2012	SRI A N KRISHNASWAMY	SRI K R RAMESH ADV FOR R1 & R2 SRI L P SURESH ADV FOR R3
166.	5116/2012 C/W 4662/2012	SRI A.N.KRISHNA SWAMY	SRI G.LAKSHMEESH RAO ADV. FOR R1, R2 SERVED
167.	5120/2012	SRI A N KRISHNASWAMY	SRI B J MAHESH FOR RESPT
168.	5123/2012	SRI A N KRISHNASWAMY	M/S SHOWRI H R ADV FOR R1 SRI ABHINANDAN H R2 & R3
169.	5131/2012	SRI JANARDHAN REDDY	R1 & R2 IS H/S
170.	5142/2012	SRI K N KESHAVAPRASHANTH	SRI MAHESH ADV FOR R1 R2 & R3 ARE SD
171.	5144/2012	SRI H.N.KESHAVA PRASHANTH	R2 SERVED, NOTICE TO R1 THROUGH PAPER PUBLICATION IS ACCEPTED
172.	5181/2012	SRI S GANESH SHENOY	SRI RAGHAVENDRA C ADV R1 SRI O MAHESH, VEENA O MAHESH ADV FOR R2
173.	5186/2012	SRI PRATHEEP K C	SRI O MAHESH ADV FOR R1 R2-SD
174.	5198/2012	SRI DESHRAJ	SRI A.M.VENKATESH ADV. FOR R3, R1 & R2 IS D/W
175.	5228/2012	SRI JWALA KUMAR	SRI T.N.VISHWANATHA ADV. FOR R1 & R2, SHRIPAD V SHASTRI ADV. FOR R3
176.	5248/2012 C/W CROB 113/12	SRI O.MAHESH	SRI S.RAJU ADV. FOR R1, R2 SERVED

177.	5250/2012	SRI M.S.NARAYAN	M/S P.R & P.R ASS. FOR R2, NOTICE TO R1, R3 & R4 ARE D/W
178.	5290/2012	SRI O MAHESH	M/S LAWYERS NET ADV FOR R1-R4 R5 IS D/W
179.	5323/2012	SMT SPOORTHY HEGDE	SRI R SHASHIDHARA ADV FOR R1-R11 SRI B PADEEP ADV FOR R12
180.	5359/2012	SRI B S UMESH	SRI B M CHANDRA SHEKAR & D L VARALAKSHMI ADV FOR R1 R2 THROUGH PAPER PUBLN IS ACCEPTED
181.	5410/2012	SRI M S LINGARAJU	SRI S R SREEPRASAD FOR R1 & R2 R4-SD R3 IS THROUGH PAPER PUBLN IS ACCEPTED
182.	5423/2012	SRI GIRIMALLAIAH	SRI H N KESHAVAPRASHANTH ADV FOR R1 R2 IS H/S
183.	5440/2012	SRI A M VENKATESH	SRI K NAGARAJ ADV FOR R1 R2-SD
184.	5465/2012 C/W 5463, 5464, 6743/2011	SRI K SURYANARAYANA RAO	M/S H R RENUKA ADV FOR R2 R3 & R4 ARE SD R1 IS H/S
185.	5499/2012	SRI O MAHESH	SRI H S PRASHANTH ADV FOR R1 R2 & R3 D/W
186.	5547/2012	SRI A N KRISHNA SWAMY	R1 & R2 ARE SD PRKASH HEGDE K ADV FOR R3
187.	5553/2012	SRI K N HARISH BABU	SRI H N KESHAVAPRASHANTH ADV FOR R2 R1 IS DISMISSED
188.	5565/2012	SRI T A KARUMBIAIAH	R1 & R2 ARE SD SRI P B RAJU ADV FOR R3 & R4
189.	5596/2012	SMT M R MAMATHA	SRI V SUBASH REDDY FOR R2 SRI CUCKOO DELHI ADV FOR R1
190.	5637/2012	SRI K.V.SHYAMAPRASADA	R1 IS D/W, RAVISH BENNI ADV. FOR R2

191.	5699/2012	SRI GURUPRASAD B R	R1-SD SRI A R LAKSHMINARAYANA ADV FOR R2
192.	5726/2012	SRI H.S.LINGARAJ	SRI Y.S.MURUGENDRA ADV. FOR R1, C.MUDDURAJ ADV. FOR R2
193.	5740/2012 C/W 5741/12	SRI B.C.SEETHARAMA RAO	SRI C.V.SIJU ADV. FOR R1 TO R3, M.NARAYANAPPA ADV. FOR R4
194.	5752/2012	SHRIPAD V SHASTRI	SRI O.MAHESH ADV. FOR R1, R2 SERVED
195.	5763/2012	SRI B.M.SIDDAPPA	SMT K.R.ROOPA ADV. FOR R1, MADHUKAR NADIG ADV. FOR R2, H.S.LINGARAJ ADV. FOR R4, R3 SERVED
196.	5790/2012	SRI R.JAIPRAKASH	R1 & R2 SERVED
197.	5830/2012	SRI N M SHIVANEGOWDA	SRI M U POONACHA ADV FOR R1 SRI M V REVANA SIDDAIAH ADV FOR R3 R2 IS THROUGH PAPER PUBLN IS ACCEPTED
198.	5832/2012	SRI G MANIVANAN	SRI G T KENCHE GOWDA ADV FOR R1 SRI M BABU ADV FOR R1 SRI A N KRISHNA SWAMY ADV FOR R2
199.	5913/2012	SRI M R KUMARASWAMY	SRI K N SRINIVASA ADV FOR R2 R1 IS D/W
200.	5925/2012	SMT GAYATHRI RAVISHNAKAR	SRI A M VENKATESH ADV FOR R1 SRI G N RAJENDRA ADV FOR R1 R2-SD
201.	6099/2012	SMT K.SAROJINI MUTHANNA	SRI R.GUNASHEKAR ADV. FOR R2, R1 SERVED
202.	6118/2012	SRI O.MAHESH	SRI R.CHANDRASHEKAR ADV. FOR R1 TO R3, R4 SERVED
203.	6135/2012	SRI B.A.RAMAKRISHNA	SRI L.S.VENKATAKRISHNA ADV. FOR R1, R2 IS H/S
204.	6138/2012	SMT KAVITHA H.C	SRI H.C.VRUSHABHENDRAIAH ADV. FOR R2, PRAKASH H.C ADV. FOR R1

205.	6211/2012	SRI SURESH M LATUR	R1 IS D/W, R2 SERVED
206.	6214/2012	SRI SURESH M LATUR	SMT G.S.LAKSHMI DEVI ADV. FOR R1, APPEAL AGAINST R2 IS DISMISSED
207.	6285/2012	SRI A.N.KRISHNASWAMY	SRI RAJENDRA S ADV. FOR R1, R2 & R3 ARE SERVED
208.	6287/2012	SRI A.N.KRISHNASWAMY	SRI KRISHNAMOORTHY D ADV. FOR R1, VENUGOPAL M.S ADV. FOR R2
209.	6295/2012	SRI G.S.BHAT & ASS.	SRI M.K.BHASKARAIH ADV. FOR R1, B.C.SHIVANNE GOWDA ADV. FOR R2
210.	6300/2012	SRI O.MAHESH	SRI R.SHASHIDHARA ADV. FOR R1 TO R4 (NOC), R2 & R3 ARE MINORS REP BY R1, R5 & R6 ARE SERVED
211.	6301/2012	SRI O.MAHESH	SRI K.T.GURUDEVA PRASAD ADV. FOR R1, R2 SERVED
212.	6305/2012	SRI PATEL D KAREGOWDA	SRI O.MAHESH ADV. FOR R2, A.M.VENKATESH ADV. FOR R5, GIRISH B MANGANAVAR ADV. FOR R1, R3 & R4 SERVED
213.	6317/12 C/W 5647/12	SRI A.SREENIVASAIAH	SRI D.VIJAYAKUMAR ADV. FOR RESPONDENT
214.	6343/2012	SRI PRAKASH M.H	SRI D.VIJAYAKUMAR ADV. FOR R1, A.N.KRISHNASWAMY ADV. FOR R2
215.	6359/2012	SRI RAMACHANDRA R NAIK	SMT HARINI SHIVANAND ADV. FOR R3, R2 SERVED, R1 IS D/W
216.	6403/2012 C/W CROB 116/17	SRI K.SURESH	SMT KAVITHA H.C ADV. FOR R3 & R4, ASHOK N. PATIL ADV. FOR R6, JWALA KUMAR ADV. FOR R1 & R2, R2 IS MINOR REPT. BY R1 R5 SERVED
217.	6435/2012 C/W 6436/12 (DD FILED 6453/12 & 6799/12)	SRI S.P.KULKARNI	SRI G.N.RAJENDRA ADV. FOR R3, R1 & R2 SERVED
218.	6443/2012	SRI H.N.KESHAVA PRASHANTH	SRI KALYAN R ADV. FOR R1, R2 IS H/S
219.	6461/2012	SRI K.T.GURUDEVA PRASAD	SRI B.PRADEEP ADV. FOR R1, R2 IS H/S

220.	6484/2012 C/W CROB 24/17	SRI S.V.PRAKASH	SRI HARISH KUMAR M.S ADV. FOR R1, R4 I D/W, SMT H.R.RENUKA ADV. FOR R5, R2 & R3 ARE MINORS REP BY R1
221.	6502/2012	SRI MOHAN KUMAR T	R1 & R2 IS H/S, R3 SERVED
222.	6633/2012	SRI JAGADEESHA GOWDA	SRI P.KARUNAKAR ASS. ADV. FOR R1, R2 SERVED
223.	6661/2012 C/W 8140/12	SRI SHRIPAD V SHASTRI	SRI F.S.DABABLI ADV. FOR R1, R1 IS D/W, M.S.SRIRAM ADV. FOR R2, R.RAJAGOPAL ADV. FOR R2 (VK NOT FILED), K.NAGARAJ ADV. FOR R1 (VK NOT FILED)
224.	6687/2012 C/W 9837/12	M/S SHARATH & ASSOCIATES	SRI R.JAIPRAKASH ADV. FOR R8, H.MOHANKUMAR ADV. FOR R1, R4(A) 1, B(2), C(3), D(4), R2 & R3 ARE MINORS REPT. BY R1, R5 STAND ABATED, R4(a) 5 STAND DISMISSED, R6 IS D/W, R7 SERVED
225.	6718/2012	SRI A.N.KRISHNASWAMY	R1 TO R3 SERVED
226.	6776/2012 C/W 7469/12	SRI P.NATARAJU	SRI G.BALAKRISHNA SHASTRY ADV. FOR R1, R2 SERVED, A.N.KRISHNASWAMY ADV. FOR R3
227.	6784/2012	SMT H.R.RENUKA	SRI M.R.NANJUNDA GOWDA ADV. FOR R1, R2 & R3 ARE SERVED
228.	6804/2012	M/S P.NATARAJU & ASS.	SRI B.A.RAMAKRISHNA ADV. FOR R2, R1 IS H/S
229.	6823/2012	SRI C.R.RAVISHANKAR	SRI M.V.HIREMATH ADV. FOR R6 & R7, KUMARA ADV. FOR R1, R2 & R3, R2 & R3 ARE MINORS REPT. BY R1, NOTICE TO R4 & R5 THROUGH PAPER PUBLICATION IS ACCEPTED
230.	6832/2012	SRI A.N.KRISHNASWAMY	R1 TO R6 SERVED, SRI O.MAHESH ADV. FOR R7
231.	6844/2012	SRI O.MAHESH	R2 SERVED, R1 IS H/S

232.	6872/2012	SRI B.C.SEETHARAMA RAO	R1 TO R5 IS H/S
233.	6880/2012 C/W 6049, 6881/2012	SRI O.MAHESH	SRI K.R.MURALI KRISHNA ADV. FOR R1, R2 & R3 SERVED
234.	7055/2012	SRI PATIL D KAREGOWDA	SMT H.R.RENUKA ADV. FOR R2, S.K.MOHIYUDDIN ADV. FOR R1
235.	7099/2012	SRI ANANTHARAM C	R2 IS D/W, RAVI S SAMPRATHI ADV. FOR R1
236.	7100/2012	SRI ANANTHRAM C	R2 IS D/W APPEAL AGAINST R1 IS DISMISSED
237.	7211/2012	SRI SURESH M LATUR	R1 IS D/W SRI O MAHESH ADV FOR R2
238.	7212/2012	SRI D MANMOHAN	SRI D VIJAYKUMAR ADV FOR R1 SMT GEETHARAJ ADV FOR R3 R2 & R4 IS D/W
239.	7321/2012	SRI PRUTHVI WODEYAR	SMT H R RENUKA ADV FOR R3 SMT MANULA R KAMADALLI ADV FOR R1 (R1 IS MIOR REPT. BY NATURAL GUARDIAN HIS FATHER) R2 IS D/W SRI A N KRISHNASWAMY ADV FOR R3 (VK NOT FILED)
240.	7418/2012	SRI P.L.NANJUNDASWAMY	SRI V.SUBASH REDDY ADV. FOR R2, STEPS TO BE TAKEN IN R/O R1
241.	7419/2012	SRI P.L.NANJUNDASWAMY	SRI O.MAHESH ADV. FOR R1, R2 SERVED
242.	7495/2012	SRI RAMESH R	SRI L.SREEKANTA RAO ADV. FOR R2, R1 IS D/W
243.	7511/2012	SRI A.M.VENAKTESH	SRI N.VIJAYAKUMARA ADV. FOR R1 (NOC), N.KRISHNAMURTHY ADV. FOR R1 TO R3, R4 IS H/S

244.	7520/2012 C/W 9863/10 TO 9866/10, 9868/10 (DD FILE 1708/10)	SRI R.JAIPRAKASH	SRI NARENDRA GOWDA ADV. FOR C/R-1, T.I.ABDULLA ADV. FOR R1, R2 IS H/S
245.	7605/2012	SRI O.MAHESH	SRI K.V.SHYAMAPRASADA ADV. FOR R1 TO R5 (NOC NOT OBTAINED), NARENDRA GOWDA ADV. FOR R1 TO R5, R6 SERVED
246.	7606/2012	SRI RAVISHANKAR A	R1 & R2 SERVED
247.	7630/2012 C/W 9034/12	SRI D.VIJAYAKUMAR	SRI D.V.VISHWANATHA GOWDA ADV. FOR C/R
248.	7643/2012	SRI A M VENKATESH	R1-SD SRI N S NARASIMHA SWAMY ADV FOR R2
249.	7711/2012	SRI K.PRASAD HEGDE	SRI K.N.SRINIVASA ADV. FOR R3, K.DHIRAJ KUMAR ADV. FOR R4, R1 SERVED
250.	7716/2012	SRI A.N.KRISHNA SWAMY	R4 SERVED, SRI A.ANANDA SHETTY ADV. FOR R3, APPEAL AGAINST R1 & R2 IS DISMISSED
251.	7727/2012	SRI B.C.SHIVANNEGOWDA	SRI R.C.NAGARAJ ADV. FOR R1 TO R3, SRIKANTH N.V ADV. FOR R5, R4 SERVED
252.	7749/2012	SRI GIRISH B BALADARE	SRI H.S.LINGARAJ ADV. FOR R1, RAJARAM SOORYAMBAIL ADV. FOR R2
253.	7770/2012	SRI KALYAN R	SRI O MAHESH ADV FOR R2 R1 SD
254.	7810/2012	M/S CHINMAYI ASS.	R1 IS D/W, SRI P.B.RAJU ADV. FOR R2
255.	7825/2012 C/W 5812/2012	SRI B C SEETHARAMA RAO	B SATHISH ADV FOR R1 (NOC) R2 IS H/S
256.	7931/2012	SRI SURESH M LATUR	SRI D.S.SRIDHAR ADV. FOR R2, R1 IS D/W
257.	7950/2012	SRI C.SHANKARA REDDY	SRI D.C.JAGADEESH ADV. FOR R1 TO R3, R3 IS MINOR REP BY R1, R4 IS H/S

258.	7953/2012 C/W 6697/12	SRI KALYAN R	R1 SERVED, SMT H.R.RENUKA ADV. FOR R2
259.	7961/2012	R LAKSHMANA	SRI G M CHANDRASHEKAR ADV FOR R1 APPEAL AGAINST R2 IS DISMISSED
260.	7963/2012	SRI B C SEETHARAMA RAO	SRI N GOPALAKRISHNA ADV FOR R1-R5 (R2-R4 ARE MINORS REPT. BY R1) R6-SD
261.	7991/2012	SRI C.R.RAVISHANKAR	R1 SERVED, R2 IS H/S
262.	8039/2012	SRI N.GOPALKRISHNA	SRI D.VIJAYAKUMAR ADV. FOR R2, R1 SERVED
263.	8164/2012	SRI SHRIPAD V SHASTRI	SRI R.JAIPRAKASH ADV. FOR R1, R2 & R3 ARE D/W
264.	8221/2012	SRI R SHASHIDARA	B.S.UMESH ADV.FOR R2, NOTICE TO R1 D/W V/O DTD.06/11/2012
265.	8318/2012	SRI A.N.KRISHNASWAY	B.PALKSHAIHAH ADV.FOR R1 , R2 SERVED
266.	8321/2012	SRI C.SHANKARA REDDY	SRI CHETHAN B ADV. FOR R1 TO R4 (NOC NOT OBTAINED), D.J.NINGARAJA ADV. FOR R1 TO R4, C.P.PUTTARAJ ADV. FOR R5
267.	8359/2012	SRI K.L.SREENIVAS	SRI A.RAVISHANKAR ADV. FOR R2, R1 IS H/S
268.	8373/2012	SRI SHRIPAD V SHASTRI	SRI D.N.SAHADEVA REDDY ADV. FOR R2, S.KRISHNAKISHORE ADV. FOR R1
269.	8385/2012	SRI VISHWANATHA POOJARY	O MAHESH ADV.FOR R2 , R1 SERVED
270.	8410/2012	SRI K.SHANTHARAJ (NOC), SRI B.K.VASUDEVAMURTHY	SRI E.I.SANMATHI ADV. FOR R1, R2 IS D/W
271.	8420/2012 C/W 8421/2012, 415/2013 & 414/2013	SRI B PRADEEP	SRI S RAJASHEKAR ADV FOR R1 R2 & R3 ARE SD
272.	8454/2012	SRI S.S.MAHENDRA	R1 IS D/W, SRI D.S.SRIDHAR ADV. FOR R2
273.	8517/2012	SRI R.GOPAL	R1 SERVED, R2 IS D/W, B.PRADEEP ADV. FOR R3 (VK NOT FILED)

274.	8529/2012	SRI SPOORTHY HEGADE N	O MAHESH FOR R1, R2 SERVED
275.	8539/2012	SRI M.E.NAGESH	SRI B.S.UMESH ADV. FOR R2, R1 IS D/W
276.	8552/2012	H.S.LINGARAJ	R.P.SOMASHEKARAI AH ADV.FOR R1, M/S V.Y.KUMARA & ASSTS. ADV.FOR R2
277.	8582/2012	SRI A M VENKATESH	SRI PATEL D KAREGOWDA FOR R1 & R2 SRI V B SIDDARAMAIAH ADV FOR R3
278.	8647/2012	SRI O MAHESH	K.V.SHYAM PRASAD ADV.FOR R1, MALLESH T.B. ADV.FOR R2, N.M.HANDRAL ADV.FOR C/R1
279.	8669/2012	SRI G.RAVISHANKAR SHASTRY	SRI A.M.VENKATESH ADV. FOR R2, VIJAYAKUMAR M.C ADV. FOR R1, M.S.SRIRAM ADV. FOR R4, R3 SERVED
280.	8671/2012	SRI GIRISH B BALADARE	SRI K.KISHORE KUMAR REDDY ADV. FOR R1, R2 SERVED
281.	8676/2012	SRI GIRISH B BALADARE	R2 SERVED, SRI B.PRADEEP ADV. FOR R1, H.S.LINGARAJ ADV. FOR R1
282.	8707/2012	SRI R.SHASHIDHARA	SRI A.N.KRISHNA SWAMY ADV. FOR R2, NOTICE TO R1 IS DEEMED TO BE COMPLETE
283.	8741/2012	SRI F.S.DABALI	JAGADEESH H.T. ADV.FOR R1, R2 MINOR REP.BY R1 , R3 SERVED
284.	8771/20123	SRI HARISH BHANDARI T	B A RAMAKRISHAN ADV.FOR R3, R1 & R2 D/W V/O DTD. 17/02/2014
285.	8796/2012 C/W 11434/2012	SRI HARISH KUMAR M.C.	A LOURDU MARIYAPPA ADV.FOR RESPONDENT
286.	8818/2012	SRI KAVITHA H C	GEETHARAJ ADV.FOR R2, NOTICE TO R1 IS H/S V/O DTD 23/02/2015
287.	8835/2012	SRI K M VENKATESH	M BABU ADV.FOR R1, R2 SERVED
288.	8842/2012	SRI RAVIKUMAR C	NOTICE TO R1 H/S V/O DTD.26/08/2015, R2 D/W V/O DTD 03/09/2015

289.	8847/2012	SMT H.R.RENUKA	RESPONDENTS SERVED
290.	8848/2012	SMT.H.R.RENUKA	NOTICE TO RESP. IS H/S V/O 17/08/2015
291.	8849/2012	SMT. H.R.RENUKA	P SHIVAKUMAR & S SUMATHI ADV.FOR RESPONDENT
292.	8850/2012	SMT H.R.RENUKA	NOTICE TO R1 THROUGH PAPER PUBLICATION IS ACCEPTED
293.	8929/2012	SRI A.N.KRISHNASWAMY	SRI R.L.N.MURTHY ADV. FOR R1, NOTICE TO R2 BY WAY OF PAPER PUBLICATION IS ACCEPTED
294.	8941/2012	SRI P.L.NANJUNDASWAMY	B.PURANDARA ADV.ACCEPT NOTICE FOR RESPONDENT V/O DTD.28/04/2014(VK NOT FILED)
295.	8943/2012	SRI P L NANJUNDASWAMY	D.VIJAYAKUMAR ADV.FOR RESP.
296.	8988/2012	MAHESH KIRAN SHETTY	A.N.KRISHNASWAMY FOR R2, R1 SERVED
297.	9196/2012	SRI M.U.POONACHA	SRI K.VENKATA CHALAPATHI ADV. FOR R1, K.V.SATHISH ADV. FOR R2
298.	9509/2012	SRI B.C.SEETHARAMA RAO	R1 SERVED, NOTICE TAKEN TO R2 THROUGH PAPER PUBLICATION IS ACCEPTED
299.	9527/2012	SRI CHETHAN B	SRI D.P.ASHOK ADV. FOR R1, R2 SERVED
300.	9972/2012	SRI B.C.SEETHARAMA RAO	SRI P.N.HARISH ADV. FOR R1 TO R3, R.GOPAL ADV. FOR R4, R5 SERVED